

Tenth Series, Vol. XXVII, No. 15

Monday, December 20, 1993

Agrahayana 29, 1915 (Saka)

OR REFERENCE ONLY.

LOK SABHA DEBATES **(English Version)**

Eighth Session
(Tenth Lok Sabha)



सत्यमेव जयते

(Vol. XXVI contains Nos. 1 to 10)

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 50.00

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LOK SABHA DEBATES

LOK SABHA

*Monday, December 20, 1993/Agrahayana
29, 1915(Saka)*

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER *in the Chair*]

Obituary References

[*English*]

MR. SPEAKER : Honourable Members, I have to inform the House with profound sorrow about the passing away of our colleague, Shri Shiva Sharan Sinha, a sitting member of the House.

Shri Shiv Sharan Sinha died of brain haemorrhage at Dr. Ram Manohar Lohia Hospital, New Delhi on 18 December, 1993 at the age of 75 years. He represented Vaishali parliamentary constituency in Bihar.

Earlier he was a member of Bihar Legislative Assembly from 1962-68 and 1982-90 and was also a member of Bihar Legislative Council during 1972-76. While being a member of Bihar Legislature, he served with distinction as Chairman, Committee on Government Assurances, and as Convener, Public Accounts Committee and Members' Amenities and Housing Committee.

He also served as Chairman, Bihar State Housing Board and North Bihar, Industrial Development Authority.

He took keen interest in the parliamentary debates.

A close associate of late Shri Jai Prakash Narain and a veteran freedom fighter, Shri Sinha suffered incarceration for participating in the Quit India Movement, 1942.

An agriculturist by profession, he worked relentlessly for the upliftment of the poor and downtrodden.

I have also to inform about the passing away of our three former colleagues, namely, Sarvashree Bhopinder Singh Mann, Girdhari Bhoi and Ram Samujhawan.

Shri Bhopinder Singh Mann was a member of Constituent Assembly during 1948-50, and of Provisional Parliament during 1950-52, representing Punjab.

He was the Finance Minister of Punjab and East Patiala States Union (PEPSU) during 1952-53. He was also member of Punjab Legislative Assembly from 1957 to 1962 and served as member of Punjab Vidhan Parishad in 1966-67.

A freedom fighter, Shri Mann suffered imprisonment for participating in freedom movement during 1942-45 and later interned for some time.

He actively participated in the proceedings of the House.

Shri Bhopinder Singh Mann died on 13 September, 1993 at the age of 77 years.

Shri Girdhari Bhoi was a member of First Lok Sabha. He represented Kalahandi Bolangir Parliamentary Constituency of Orissa during 1952-56.

An agriculturist by profession, he was a popular tribal leader and worked for the welfare of tribal people in his area. An outspoken person he opposed caste system and fought for the democratic rights of weaker sections of society. He took keen interest in the proceedings of the House.

Shri Girdhari Bhoi passed away on 14 November, 1993 at Arjungaon in Orissa at the age of 90 years.

Shri Ram Samujhawan was a member of Eighth Lok Sabha. He represented Saidpur Parliamentary constituency in Uttar Pradesh during 1984-89.

Earlier he has a long and distinguished political career, for over a quarter century as a member of Uttar Pradesh Legislative Assembly from 1957-84.

He made valuable contributions in the parliamentary debates.

An agriculturist by profession, Shri Samujhawan worked ceaselessly for the upliftment and amelioration of the depressed classes of the society.

An active social worker, he served as President, Dalit Vargs Sangh.

Shri Samujhawan passed away on 12 December, 1993 at the age of 72 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our heartfelt condolences to the members of the bereaved families.

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): Mr. Speaker, Sir, I join in paying tribute to our distinguished colleague, Shri Shiv Sharan Sinha. We remember him with respect and affection as a political leader from the roots of our vast and varied society. An agriculturist by profession, a scholar of science at university, a legislator and a parliamentarian by the choice of the people, he was passionately committed to the social, industrial and economic development of India and he saw its possibilities mirrored in Bihar to which he belonged, in particular, in northern districts from where he hailed. He worked with zeal and purpose to bring home to his people the full fruits of the country's freedom. He himself was personally involved in the freedom struggle and was imprisoned in 1942 Movement. Earlier, he was expelled from his college for activities inimical to foreign rule in India. We will miss his quit but effective presence in this chamber and I join you, Sir, in extending to his family our sympathy and sense of shared loss in their time of grief.

I also join in my heartfelt condolences on the death of Shri Bhopinder Singh Mann, Member, Provisional Parliament, Shri Girdhari Bhoi, Member, First Lok Sabha and Shri Ram Samujhawan, Member, First Lok Sabha and Shri Ram Samujhawan, Member, Eighth Lok Sabha.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (LUCKNOW): Mr. Speaker, Sir, Our hands of death have snatched away yet one more colleague from amidst us. Shri Shiv Sharan

Sinha fought for the independence of the country and he was instrumental in providing a link with the past through his dynamism. During post independence period Shri Shiva Sharan Sinha continued struggle to preserve the independence and to bring about socio-economic changes. He was a source of inspiration for the youth as he was a time tested person. As a parliamentarian his contribution was noteworthy. All of us condole the demise of Shri Sinha, who suddenly left this world, and we also extend our heartfelt condolences to the bereaved family. Shri Bhopinder Singh Mann, Shri Girdhari Bhoi and Shri Ram Samujhawan, all parliamentarians, too left this world. We condole their death too.

MR. SPEAKER, Sir, I take this opportunity to register my protest against the delay's in announcing the deaths.

Shri Mann died in September but his death is being condoled only now. An arrangement for timely dissemination of such information should be made for timely condolence.

MR. SPEAKER : We have to confirm the news and we receive such information from the District Collector.

SHRI SHARAD YADAV (MADHEPURA) : Mr. Speaker, Sir, Shri Sinha was the main pillar of socialist movement and was an embodiment of honesty and truth. For years he was associated with the socialist movement and was a very active freedom fighter. However, when he departed for his heavenly abode, he was as uncontaminated a soul as it was at the time of birth in this world. His absence will be deeply felt because for years we drew inspiration from Shri Sinha. His

sudden demise will be felt both by his House, and especially by my party and the whole House will now be deprived of his valuable association. I condole Shri Sinha's death for his impeccable honesty and determination, with which he worked for the country, and I also would like to send my heartfelt condolences to his bereaved family.

Shri Bhopinder Singh Mann, Girdhari Bhoi and Ram Samujhawan too were Members of this House. I condole their death on behalf of my party and on my own behalf and would also like to send my condolences to their bereaved families.

[English]

SHRI NIRMAL KANTI CHATTERJEE (DUMDUM) : I join my colleagues in condoling the death of a valued colleague. I personally do not know much about him. I learn from our colleagues that he was a veteran freedom fighter and a socialist. So, we have lost one of the ties with the old ages.

SHRI BHOPINDER SINGH MANN, SHRI GIRDHARI BHOI and SHRI RAM SAMUJHAWAN also belonged to the early stages of our parliamentary democracy. In that sense also, our old connections are getting lost. We mourn this loss. But we take it in our stride that in passing away they bestowed their torches to us. The present Parliament will uphold all that they stood for. On behalf of our party, we send our condolences to the families of all the bereaved.

[Translation]

SHRI RAM VILAS PASWAN (ROSERA) : Mr. Speaker, Sir, four days ago I was

enjoying his company both in the House and in the Central Hall. Nobody had any presage that within two days Shri Sinha would no longer be in our midst. We had close relations with him. His constituency-Vaishali, and mine Hazaribagh, are adjoining and so we worked in unison. As Shri Sharad Yadav have stated, in socialist movement too, we were together. A few people might have remembrance of his face which was serene like sea and unflinching like mountains. At time when we used to get disturbed by political developments, Shri Sinha inspired us. On many occasions Shri Sinha went to jail during freedom struggle and was also expelled from the college. He continued to struggle for those values even after independence.

Not many born upper castes struggle for the oppressed and weaker sections. He fought for them through out his life, Today Shri Sinha is not in our midst. We are too shocked by his death. However, his style of functioning will continue to inspire us for ever. Shri Bhopinder Singh Mann, Girdhari Bhoi and Ram Samujhawan are also not in our midst. Though nobody is immortal but their teachings will continue to guide us in future as well.

With these words, I condole their deaths and also wish that their families would be able to withstand the shock of their death.

SHRI KAMLA MISHRA MADHUKAR (MOTIHARI) : Mr. Speaker, Sir, on the death of Shri Sinha reminiscences of association with him during the freedom struggle are getting refreshed. He was very close to me and we used to discuss various issues to the problems of the farmers. That's why memories especially pertaining of freedom

struggle, are clearly etched in my mind. I am personally feeling the loss of Shri Sinha. I mourn his death and pray that the bereaved family may withstand his death.

I also pray that the souls of other departed leaders may rest in peace.

HARI KISHORE SINGH (SHEOHAR) : Mr. Speaker, Sir, I knew Shri Shiva Sharan Sinha for three decades, who was popularly known as Master Saheb. Right since Shri Sinha jumped into the political arena, he was known for his simplicity. Though thrice he was elected to Legislative Assembly and thereafter to Lok Sabha, yet he did not own more than 3-4 acres of ancestral property. He was a committed leader of the farmers and had strong conviction in socialist thinking. That's why life long Shri Sinha served the poor.

Speaker, Sir, last Friday I dropped him at his flat in my car on way back from Parliament House. However, that journey turned out to be his last voyage. Today, Shri Sinha is not in our midst and I wish his life will continue to be a source of inspiration. I send my condolences to the bereaved family.

[English]

Mr. Speaker : The House will stand in silence for a short while

11.17hrs.

The Members then stood in silence for a short while.

MR. SPEAKER; The House stands adjourned to reassemble tomorrow at 11.00 A.M.

WRITTEN ANSWERS TO QUESTIONS

Nadu to the Union Government which are pending for clearance at present;

[Translation]

Power Projects

241. SHRI DATTATRAYA
BANDARU:
SHRI ERA ANBARASU:

(b) the reasons for delay in clearance of these projects: and

(c) the time by which the projects are likely to be cleared?

Will the Minister of POWER be pleased to state:

(a) the detail of the proposals for setting up of power projects submitted by the Governments of Andhra Pradesh and Tamil

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) and (b): The current status of project proposals for Andhra Pradesh and Tamil Nadu is as follows:

(a) and (b). The current status of project proposals from Andhra Pradesh and Tamil Nadu is as follows:-

S.No.	Name of the project	Capacity	Remarks
ANDHRA PRADESH			
1.	Jegurupadu GTCC of M/s GVK Industries	216	Techno-economic clearance accorded by CEA on 12.11.93 subject to (i) approval for deviation from tariff notification (ii) review after financial closure (iii) submission of financial package.
2.	Godavari GTCC of M/s Spectrum Power Generation Ltd.	198	Techno-economic clearance accorded by CEA on 14.12.93 subject to (i) approval for deviation from tariff notification (ii) review after financial closure (iii) submission of financial package.
3.	Visakhapatnam TPS of M/s Ashok Leyland and National Power PLC of UK	2x500	Under examination in CEA
4.	Rayalseema TPS St. II at Muddanur of APSEB.	2x210	Investment approval awaited

S.No.	Name of the project	Capacity	Remarks
5.	Kothagudem TPS St. V of APSEB.	2x250	Coal linkage is yet to be approved where after investment approval would need to be sought.
6.	Krishnapatnam TPS St. I of APSEB.	2x500	Under examination in CEA. Certain inputs/clearance e.g. compliance of section 29 of E(S) Act, 1948. coal linkage, water availability associated transmission system etc. are yet to be tied up.
7.	Ramagundehi TPSExtn. of APSEB.	2x250	
8.	Priyadarshini Jurala H.E.P.	6x36.9	Forest and environmental clearance awaited where after investment approval would be sought.
9.	Sinnur HEP	2x7.5	Environmental clearance awaited.

S.No.	Name of the project	Capacity	Remarks
TAMIL NADU			
1.	Pillaiperumalhullur CCGT St. I of P. Vijaykumar Reddy MAKOWSKI Associates USA.	300	Techno-economic clearance accorded by CEA on Gas linkage not yet confirmed. Other clearances of TNEB yet to be transferred to the private promoter.
2.	Pillaiperumalhullur CCGT St. II of TNEB.	350	Under examination in CEA. Gas linkage not yet confirmed.
3.	North Madras TPS St. II of TNEB.	500	Under examination in CEA. coal linkage and environmental clearance not yet obtained.
4.	Tuticorin TPS St. IV of TNEB	500	-do-
5.	Srimushnam (Neyveli) TPS of M/s TICAPCO promoted by M/s G.M. Swamy & Associates.	250	In principle clear ance of CEA accorded on 13.11.91. Various other clearances have to be obtained for seeking final techno-economic clearance.

S.No.	Name of the project	Capacity	Remarks
6.	Cuddalore TPS of M/s Cuddalore Power Corpn.	2x500	Environmental clearance and coal linkage yet to be established. All other clearances obtained by TNEB yet to be transferred to private promoter.
7.	Neyveli (Zero Unit) M/s Power Systems	250	All clearance obtained by NLC yet to be transferred to the private promoters.
8.	Paralayar HEP	1x25	Environmental and forest clearance to be obtained.

(c) According to techno-economic clearance for power schemes is dependent upon availability of various inputs, certain statutory and other clearances from various Ministers/agencies and timely submission of requisite replies/clarifications by the project authorities. Hence it is not feasible to assess as to how long it may take for according techno-economic/final clearance to these projects.

[English]

Power Generation

242. SHRI ANIL BASU: Will the Minister of POWER be pleased to state:

(a) whether any study has been made regarding bilateral investment agreements with U.K. and Canada for power generation in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF POWER SHRI N.K.P. SALVE: (a) No, sir.

(b) and (c). Do not arise.

[Translation]

Publicity of New Economic policy

*243. DR. RAMKRISHNA KUSMARIA:
SHRIMATI KRISHNENDRA KAUR(DEEPA):

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether many countries have not

shown interest to invest in India due to inadequate publicity of the new economic policy of the Government abroad; and

(b) if so, the steps being taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) No Sir, Government of India has approved foreign investment proposals exceeding US \$ 3.5 billion since the new economic policies were announced;

(b) Government of India considers the response by foreign investors to its new economic policies as encouraging and has taken several measures to publicise the business opportunities that have arisen as a result of our liberalized policies and procedures. Among the various steps taken to give publicity to the new economic policies are the following:

(i) A large number of high level seminars have been organized in important business centres in Europe, Japan, USA and South-East Asia to project India as an investment destination and create greater awareness of business opportunities in India. Speakers at such seminars have included Ministers, Senior Government officials, representatives of RBI and leading financial institutions, management consultants, tax experts and captains of Indian industry.

(ii) In addition to the above events, which are predominantly of a generic nature, a special emphasis is being placed on a sector-specific approach, in thrust areas such as electronics, software, auto components and power.

(iii) Our Embassies abroad have undertaken comprehensive efforts to give the widest possible publicity to the various measures taken by the Government to liberalize the economy.

(iv) In order to project the message about our new economic policies effectively, a composite media package has been developed and is being constantly updated for dissemination to potential investors. This package includes a variety of brochures, a floppy diskette on "Doing Business in India", video films and slide packages, all of which contain extensive information on our new economic policies and procedures.

(v) Apex industry organizations are also being increasingly coopted into Government's efforts to attract foreign investment. Overseas visits by business delegations are in particular being used for this purpose.

The Ministry of External Affairs and its Missions and Posts abroad are utilizing every available opportunity to give publicity to our liberalized economic policies and project India as an attractive investment destination.

[English]

Doordarshan AIR/coverage

*244. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have formulated any scheme to improve A.I.R. and T.V. coverage and to expand all the media coverage in the country, particularly in the Eastern region;

(b) if so, the details thereof; and

(c) the estimated expenditure likely to be incurred on the implementation of the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) and (c). Yes, Sir. To improve the coverage all over the country, All India Radio has 131 schemes under implementation/ envisaged at an estimated Capital cost of Rs. 117.36 crores, of which 46 are in the Eastern region. Similarly, Doordarshan has 358 projects under implementation/envisaged all over the country at an estimated Capital cost of Rs. 710.98 crores, of which 87 schemes are in the Eastern region.

The Press Information Bureau proposes to set up 16 new branch offices in the country at a cost of Rs. 55 lakhs of which 6 will be in the Eastern region.

There is a proposal to set up 10 Field Publicity Units in the country, including in the Eastern region, during the Vth plan period. However, the scheme has yet to be finalized.

(b) Details are the attached statement I, II, III, and IV.

STATEMENT-I

LIST OF NEW ALL INDIA RADIO STATIONS

S.No.	Place	Details
1.	2.	3.
ASSAM		
1.	Nowgong	2x3 KW FM Tr. with MP Studio
2.	Diphu	1 KW Tr., MP Studio
3.	Tezpur*	2X10 KW Tr., MP Studio
4.	Kokrajhar*	2x10 KW MW Tr., MP Studio
5.	Dhubri*	2x3 KW FM Tr.
ARUNACHAL PRADESH		
6.	Ziro*	1 KW MW Tr., MP Studio
BIHAR		
7.	Dhanbad*	2x3 KW FM Tr., Relay National Channel

S.No.	Place	Details
1.	2.	3.
GUJARAT		
8.	Junagarh	2x3 KW FM Tr. Relay Centre
9.	Ahwa	1 KW FM Tr.
HIMACHAL PRADESH		
10.	Hamiarpur	2x3 KW FM Tr.
11.	Dharamshala	2x5 KW FM Tr New Radio Station
12.	Kullu	2x3 KW FM Tr. Relay Centre
13.	Kinnaur	1 KW MW Relay Centre
HARYANA		
14.	Hissar	2x3 KW FM Tr. Relay Centre
JAMMU & KASHMIR		
15.	Kargil	1 KW MW Tr. MP Studio

S.No.	Place	Details
16.	Bhadarwah	2x3KW FM Tr New Radio Station
17.	Poonch	2x3KW FM Tr.
KARNATAKA		
18.	Bijapur	2x3KW FM Tr., MP Studio
19.	Karwar	2x3KW FM Tr., MP Studio
KERALA		
20.	Idukki	2x3KW FM Tr., MP Studio
MANIPUR		
21.	Churachandpur	2x3KW FM Tr., MP Studio
MEGHALAYA		
22.	Jowai	2x3KW FM Tr., MP Studio

S.No.	Place	Details
1.	2.	3.
MAHARASHTRA		
23.	Nasik	2x3 KW FM Tr., MP Studio
24.	Bhule	2x3 KW FM Tr., MP Studio
25.	Osmanabad	2x3 KW FM Tr., MP Studio
NAGALAND		
26.	Mokokchung*	2X3KW FM Tr. MP Studio
MIZORAM		
27.	Lungleh	2x3 KW FM Tr., MP Studio (New Radio Station)
28.	Saiha	1 KW MW Tr.
29.	Jharanda	1 KW MW Tr. MP Studio
30.	Raurkela*	2x3 KW FM Tr., MP Studio
ORISSA		

S.No	Place	Details
1.	2.	3.
31.	B. Jangir*	2x3 KW FM Tr., MP Studio
32.	Puri*	3 KW FM Tr., MP Studio
33.	Bhavanipatnam*	2x100 KW MW Tr.
RAJASTHAN		
34.	Mount Abu	2x3 KW FM Tr., MP Studio
35.	Jaisalmer	2x5 KW FM Tr., Type I (R) Studio
TAMILNADU		
36.	Kodaikanal	2x5 KW FM Tr., MP Studio
37.	Ootacamund	New Radio Station with 1 KW MW Tr.
38.	Tuticorin	2x100 KW MW Tr. Type I (R) Studio

S.No.	Place	Details
1.	2.	3.
TRIPURA		
39.	*Longtherai	2x3KW FM Tr..
UTTAR PRADESH		
40.	Chamoli	1 KW MW Tr..MP Studio
41.	Pithoragarh	1 KW MW Tr..MP Studio
42.	Pauri/Sinagar	1 KW MW Tr..MP Studio
43.	Aligarh	2x3 KW FM Tr..Relay Centre
44.	Uttarkashi	1 KW MW Tr..Relay Centre
45.	Mussoorie	2x5 KW FM Tr..Relay Centre
WEST BENGAL		
46.	Asansol *	2x3 KW FM Tr. Relay Centre
47.	Darjeeling *	2x5 KW FM Tr..Relay Centre

S.No.	Place	Details
1.	2.	3.
48.	Malda*	2x3KW FM Tr. Relay Centre
UNION TERRITORIES		
49.	Kazaikal (Pondicherry)	2x3 KW FM Tr. MP Studio
50.	Daman	3 KW FM Tr. MP Studio
51.	Kawaratti (L & M Island)	New Radio Station 1 KW MW Tr.

B. Replacement Of Transmitters At Existing Stations By Higher Power Or Another New Transmitter

S.No.	Place	Details
1.	2.	3.
ANDHRA PRADESH		
1.	Hyderabad	10 KW SW to 50 KW SW
2.	Hyderabad	50 KW MW to 2x100 KW MW
3.	Vishakapatnam	2x5 KW FM Tr. for Commercial Channel
ARUNACHAL PRADESH		
4.	Itanagar	1 KW MW to 100 KW MW
5.	-do-	50 KW SW Tr.
6.	Passighat*	150 Watts to 10 KW MW
7.	Tezu*	350 Watts to 10 KW MW
8.	Tawang*	500 Watts to 10 KW MW
ASSAM		
9.	Guwahati*	50 KW MW to 100 KW MW
10.	-do-	2x3 KW FM (N.C.)

S.No.	Place	Details
1.	2.	3.
11.	-do-	2x5 KW FM (CBS)
BIHAR		
12.	Bhagalpur*	10 KW MW to 2x10 KW MW
GOA		
13.	Ranchi*	2 KW SW to 50 KW SW
14.	Ranchi*	1 KW MW to 2x3 KW FM
15.	Jamshedpur*	2x5 KW FM (CBS)
16.	Panji	2x250 KW SW Tr. CBS to Gulf countries with studio at Bombay
17.	Panji	2x3 KW FM Tr. & Studio (Stereo)
18.	Panji	5 KW MW to 2 x 10 KW MW
GUJARAT		
19.	Ahmedabad	1 KW MW to 2x5 KW; F.i.i

S.No.	Place	Details
1.	2	3.
20.	Vadodara	2x3 FM (LRS)
HIMACHAL PRADESH		
21.	Shimla	2.5 KW SW to 50 KW SW
JAMMU & KASHMIR		
22.	Srinagar	1 KW MW to 10 KW MW
23.	Jammu	1 KW MW to 3 KW FM
24.	Jammu	2x5 KW FM (CBS)
KARNATAKA		
25.	Gulbarga	10 KW MW to 20 KW MW
26.	Bangalore	4x500 KW SW (External Services)
KERALA		
27.	Trivandrum	50 KW SW Tr.
28.	Trichur	20 KW MW to 100 KW MW

S.No.	Place	Details
1.	2.	3.
29.	Calicut	10 KW MW to 100 KW MW
30.	Trivandrum	1 KW MW to 2x5 KW FM
31.	Allepy	100 KW MW to 2x 100 KW MW
32.	Cochin	2x5 KW FM (CBS)
MADHYA PRADESH		
33.	Bhopal	1 KW MW to 10 KW MW
34.	Bhopal	10 KW SW to 50 KW SW
35.	Jagdapur	2x10 KW MW to 100 KW MW
36.	Gwalior	10 KW MW to 2x10 KW MW
37.	Jabalpur	2x5 KW FM (Stereo)
MAHARASHTRA		
38.	Bombay	10 KW SW to 50 KW SW

S.No.	Place	Details
1.	2.	3.
39.	Parbhani	10 KW MW to 20 KW MW
40.	Bombay	2x5 KW (Stereo)
41.	Bombay	2x5 KW (N.C.)
MANIPUR		
42.	Imphal*	50 KW SW
NAGALAND		
43.	Kohima*	2 KW SW to 50 KW SW
ORISSA		
44.	Sambalpur*	20 KW MW to 100 KW MW
45.	Jeypore*	50 KW SW Tr.
PUNJAB		
46.	Jalandhar	100 KW MW to 200 KW MW (Urdu Service)

S.No.	Place	Details
1.	2.	3.
RAJASTHAN		
47.	Bikaner	10 KW MW to 20 KW MW
48.	Udaipur	10 KW MW to 20 KW MW
49.	Jodhpur	1 KW MW to 2 x 3 KW FM
50.	Jaipur	50 KW SW
SIKKIM		
51.	Gangtok*	10 KW MW to 20 KW MW (including Type I Studio)
52.	Gangtok*	10 KW SW Tr.
TAMIL NADU		
53.	Madras	2.5 KW MW to 20 KW MW
54.	Madras	10 KW SW to 50 KW SW
55.	Madurai	10 KW MW to 2x10 KW MW

S.No.	Place	Details
1.	2.	3.
56.	Coimbatore	10 KW MW to 2x10 KW MW
57.	Nagarcoil	1 KW MW to 2x5 KW FM
58.	Madras	2x5 KW FM Tr. (N.C.)
59.	Coimbatore	2x5 KW FM Tr. & Studios (CBS)
UTTAR PRADESH		
60.	Allahabad	1 KW MW to 2x10 KW MW
61.	Rampur	10 KW MW to 2x10 KW MW
62.	Agra	10 KW MW to 2x10 KW MW
63.	Allahabad	1 KW MW to 2x5 KW FM
64.	ligarh	250 KW SW (New)
WEST BENGAL		
65.	Calcutta	10 KW SW to 50 KW SW

S.No.	Place	Details
1.	2.	3.
66.	Kurseong*	20 KW SW to 50 KW SW
67.	Calcutta	100 KW MW to 200 KW MW
68.	Calcutta	2x5 KW FM (Stereo)
69.	Calcutta	2x5 KW FM (NC)
70.	Siliguri	2x5 KW FM (CBS)
71.	Kurseong	1 KW MW Tr.
UNION TERRITORY		
72.	Delhi	10 KW SW to 50 KW SW and upgradation of two nos. of 20 KW to 50 KW SW
73.	Delhi	Upgradation of 2 nos. 50 KW SW Tr. to 2 nos. of 250 KW SW
74.	Delhi (V.B.)	10 KW MW Tr. to 20 KW MW

S.No.	Place	Details
1.	2.	3.
75.	Delhi	2x10KW MW Tr. (N.C.)
76.	Delhi	2x5 KW FM Tr. (Stereo)
77.	Delhi (Khampur)	3x250 KW SW Tr.
78.	Delhi	2x3 KW FM Tr. (2 nos.) Regional News
79.	Chandigarh	1 KW MW to 3 KW FM
80.	Pondichery	1 KW MW to 2x10 KW MW

STATEMENT-II

T.V. TRANSMITTERS

State/ Union Territory	Under Implementation/Proposed			
	H.P.T.	L.P.T.	V.L.P.T.	Transposer
(1)	(2)	(3)	(4)	(5)
ANDHRA PRADESH	Kurmoor	Alagadda	Paderu	
	Nandyal	Atmakur	Sriselam	
	Rajamundry	Bheemavaram	Parwatipuram	
	Warangal	Hindupur	lochapuram	
		Kadiri	Santapilly	
		Kavali		
		Kuppam		
		Madanapalli		
		Medak		

State/ Union Territory	Under Implementation/Proposed			Transposer
	H.P.T.	L.P.T.	V.L.P.T.	
(1)	(2)	(3)	(4)	(5)
		Nagar Karnul		
		Nirmal		
		Siddipet		
		Tandur		
		Bellampally		
		Markapur		
		Kamareddy		
		Maniassa		
		Yamangannur		
		Tamblapally		
		L.R.Pally		

State/ Union Territory	Under Implementation/Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
		Vizag			
		Machhira			
		Pasra			
		Paderu			
		Wanaparthy			
		Korangal			
		Kosgi			
		Pedanandipadu/			
		Chilakaluripeta			
ARUNACHAL PRADESH		Miao		Pipu Dipu	
				Yomacha	

State/ Union Territory	Under Implementation/Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
ASSAM	Tezpur	Bongaigaon	Digboi		
		Hailong			Tali
		North Lakhimpur			Minyong
		Sonari			Kalatang
		Lumding			
		Hojari			
		Tinsukia			
BIHAR	Gaya	Aurangabad			Simdega

State/ Union Territory	Under Implementation/Proposed			Transposer
	H.P.T.	L.P.T.	V.L.P.T.	
(1)	(2)	(3)	(4)	(5)
	Jamshedpur	Godda		
		Gumla		
		Hazaribag		
		Lohardaga		
		Nawada		
		Raxaul		
		Supaul		
		Noamundy		
		Kodarma		
		Phoolparas		
		Saraikella		

State/ Union Territory	Under Implementation/Proposed				Transposer
	H.P.T.	L.P.T.	V.L.P.T.		
(1)	(2)	(3)	(4)	(5)	
GOA					
GUJRAT	Bhuj	Dharangadhra	Netrang		
	Palitana	Idar	Devgadhi Baria		
	Surat	Kharvat			
	Vadodara	Mahuva			
			Mangrol (Junagadh Dist.)		
			Morvi		
			Nakhtrana		
			Rapar		
			Deesa		
			Palitana		

State/ Union Territory	Under Implementation / Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
		Rajula			
		Sanjeeli/Santrampur			
		Khambhalia			
		Amod			
		Mangrol(Surat Distt.)			
		Jhagadia			
HARYANA	Hissar	Rewari			
		Meham			
HIMACHA	Dharmshala	Sujanpur	Ajhu Fort		
PRADESH		Shimla	Sunder Nagar	Dalash	
		Rampur	Khara Pathar		

State/ Union Territory	H.P.T.	L.P.T.	Under Implementation/Proposed	Transposer
(1)	(2)	(3)	(4)	(5)
		Dalhausi	Palampur	
			Shivbadar	
			Bharathi	
			Jogindernagar/Chetanbhuj	
			Jahalma	
			Bajjnath/Majheran	
			Bharmour	
			Sarkaghat	
			Diar	
			Dasiani/Dasni	
			Holi	

Under Implementation/Proposed

State/ Union Territory	H.P.T.	L.P.T.	V.L.P.T.	Transposer
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(1)	(2)	(3)	(4)	(5)
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Parwanoo

Bandla

JAMMU
AND
KASHMIR

Leh

Rajsi

Nagrota

Naushera

Thanamandi

Surankot

Patnitop

Kathua

Tithwal

Katra

Uri

Buddhal

Kalakot

Baramulla

Dawar

Samba

State/ Union Territory	Under Implementation / Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
KARNATAKA	Gulbarga#	Gangavati	Sakleshpur		
	Manglore	Gokak			
	Mysore	Jamkhandi			
	Raichur	Mandya			
		Mudigere			
		Pavagada			
		Ramadurg			
		Kumta			
		Bhatkal			
		Harpanhalli			
		Basava Kalyan			

State/ Union Territory	Under Implementation/Proposed			
	H.P.T.	L.P.T.	V.L.P.T.	Transposer
(1)	(2)	(3)	(4)	(5)
* KERALA	Calicut	Kanangath	Munnar	
	Campanore	Thodupuzha	Kanjirapalli	
		Chengannur		
MADHYA	Ambikapur	Alirajpur	Parasia	
PRADESH	Guna	Datia	Shingrauli	
	Jabalpur	Gadarwara	Kondagaon	
		Shahdol	Jaora	Budhani
		Kukdeshwar	Jashpurnagar	
		Sironj	Pakhanjore	

State/ Union Territory	Under Implementation/Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
		Ashoknagar			
		Khurai			
		Mathar			
		Bijapur			
		Lahar			
		Bhandar			
		Kelaras			
		Acot		Adyal Tekdi	
MAHARASHTRA	Chandrapur				
	Hathikhamba			Junnar	
	Jalgaon			Karjat	
				Khed	

State/ Union Territory	Under Implementation / Proposed			Transposer
	H.P.T.	L.P.T.	V.L.P.T.	
(1)	(2)	(3)	(4)	(5)
		Kankauli	Rajapur	
		Sangamner	Chikaldhara	
		Umerga		
		Washim		
		Shirpur		
		Mehekar		
		Morshi		
		Wani		
		Deorukh		
		Chikhli		

State/ Union Territory	Under Implementation/Proposed				Transposer
	H.P.T.	L.P.T.	V.L.P.T.		
(1)	(2)	(3)	(4)	(5)	
MANIPUR	Churachapur	Khangaon/ Mhasle	Moreh	Kangpokpi	
MEGHALYA	William Nagar	Bhaghmara			
MIZORAM	Lunglei	Saiha	Champai		
NAGALAND	Mokokchung		Phek		
ORISSA	Baleshwar	Bhuban	Satakua		
	Sambalpur	Baudh	Bonai		
		Deogarh	Patnagarh		
		Kamakhya Nagar	G. Udaigiri		

State/ Union Territory	Under Implementation/Proposed			Transposer
	H.P.T.	L.P.T.	V.L.P.T.	
(1)	(2)	(3)	(4)	(5)
		Lutherpunk		
		Malkangiri		
		Navarangpur		
		Nayagarh		
		Nuapara		
		Padampur		
		Padampuram		
		Pallahara		
		Rairangpur		
		Redhakhol		
		Sonepur		

State/ Union Territory	Under Implementation / Proposed			Transposer
	H.P.T.	L.P.T.	V.L.P.T.	
(1)	(2)	(3)	(4)	(5)
		Talcher		
		Paradeep		
		Hindol		
		Ath Mallik		
		Mohana		
		Kuchinda		
		Banapur		
		Raj Ranapur		
		Baligurha		
		Tushara		
		Bhubaneswar		

State/ Union Territory	Under Implementation/Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
PUNJAB	Fazilka				
RAJASTHAN	Ajmer	Baran	Amet		
	Anupgarh	Bari Sadari	Chaumathia		
	Barmer	Bhadra	Deogarh		
	Bikaner	Chirwa	Fatehpur		
	Jaisalmer	Gangapur	Gangapur		
	Jodhpur	Hindaun	Kumbhalgarh		
	Nathdwara	Ratangarh	Laxmangarh		
		Rawatsar	Bhim		
		Sridungargarh	Rajgarh (Alwar Distt)		
		Sujiangarh	Lalsot		
		Makrana			

State/ Union Territory	Under Implementation / Proposed		
	H.P.T.	L.P.T.	V.L.P.T.
(1)	(2)	(3)	(4)
			(5)
		Karauli	
		Phalodi	
		Rajgarh (Churu Distt.)	
		Mt. Abu	
		Pratapgarh	
		Nohar	
		Basava/Bandikui	
		Nokha	
		Shahpura	
		Nimaj	
		Singtam	
Sikkim	Gangtok		

State/ Union Territory	Under Implementation/Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
TAMILNADU	Dharmapuri	Arani	Rangpo	Udumalpet	
	Kumbakonam	Arcot	Zorethang	Meitupalayam	
	Rameshwaram	Gudiyatai	Valparai	Valliur	
		Pattukkottai	Vaazhappadi		
		Rajapalayam			
		Shankarankovil			
		Attur			
		Udagamandalam			
		Pudukkottai			

State/ Union Territory	Under Implementation/Proposed			
	H.P.T.	L.P.T.	V.L.P.T.	Transposer
(1)	(2)	(3)	(4)	(5)
TRIPURA		Kushinagiri Kailasahar Telimura	Dharmnagar	
UTTAR	Balarampur	Almora	Bageshwar	
PRADESH	Banda Lakhimpur Mau Sitapur	Auraiya Champurawat GanjDundwara Haldwani Kotdwar Mahoba	Chamoli Chaukhatia Didihat JoshiMath Devprayag Lansdown	
		MauRanipur	Pratapnagar	

State/ Union Territory	Under Implementation / Proposed			Transposer
	H.P.T.	L.P.T.	V.L.P.T.	
(1)	(2)	(3)	(4)	(5)
		Muhammabad	Binsar	
		Naugarh	Basol/Bhikhiasen	
		New Tehri	Kaljikhah	
		Sikanderpur		
		Rudauli		
		Kasganj		
		Karn Prayag		
		Nanpara		
		Nlah		
		Lalgarj		
		Farakka		
WEST BENGAL	Balughat			

State/ Union Territory	Under Implementation / Proposed				
	H.P.T.	L.P.T.	V.L.P.T.	Transposer	
(1)	(2)	(3)	(4)	(5)	
	Kharagpur	Ranaghat			
	Krishna-	Kamarhati/Rayna			
	Nagar	Kaina			
ANDAMAN & NICOBAR ISLANDS			Great Nicobar		
			Havelock		
			Katchal		
			Baratang		
CHANDIGARH					
DADRA & NAGAR HAVELI			Silvassa		
DAMAN & DIU					

State/ Union Territory	Under Implementation/Proposed			Transposer
	H.P.T.	L.P.T.	V.L.P.T.	
(1)	(2)	(3)	(4)	(5)
DELHI				
LAKSHADWEEP				
PONDICHERY	Pondicherry	Karaikal		
1.	Replacement of 1 KW Transmitter by 10 KW Transmitter.			
2.	Augmentation of power from 1 KW to 10 KW			
3.	LPT at Rayna in West Bengal was proposed by Doordarshan in place of VLPT. Location at Choto-Bainan & LPT location at Kamarhati approved by Ministry. Proposed LPT at Rayna would cover both Kamarhati & Choto-Bainan.			
4.	LPT at Chirwas in Rajasthan was approved earlier. Doordarshan recommended setting up of VLPT at Chirwa.			
5.	Doordarshan proposed setting up of VLPT at Alirajpur in place of LPT approved there and LPT at Udumalpet in place of VLPT approved there.			
6.	Locations of transmitters approved so far are included in this List (As per DG: DD IDNO. 11(1)/8th plan/92-E.V. dated 30.11.1993.)			

Statement-III**Press Information Bureau**

Press Information Bureau has formulated Schemes to strengthen coverage of Media in the country including Eastern Region during VIIIth Plan period. One of the schemes is to open new branch offices of Press Information Bureau at various centers including those at Siliguri, Itanagar, Silchar, Bhubaneswar, Ranchi and Darbhanga to serve the needs of language Press.

The complete list of new branches proposed to be opened during the VIIIth Plan period is as under:

<i>S. No.</i>	<i>Place</i>
1.	CALICUT
2.	ITANAGAR
3.	SILIGURI
4.	UDAIPUR
5.	MANGALORE
6.	PONDICHERRY
7.	SILCHAR
8.	AURANGABAD
9.	DHARBHANGA
10.	BHUBANESHWAR
11.	NANDED
12.	VISHAKHAPATNAM

13. HUBLI

14. RANCHI

15. JABALPUR

16. RAIPUR

STATEMENT-IV**Directorate of Field Publicity**

There is a proposal for setting up of 10 Field Publicity Units in tribal and backward areas including the Eastern region during the 10th Plan period. The exact location where these will be the set-up have not been identified.

The total expenditure on opening a new Field Publicity Units is estimated to be Rs. 379,000/- out of which the recurring expenditure is Rs. 2,78,000/- while non-recurring expenditure is Rs. 1,01,000/-. The total expenditure on opening 10 Field Publicity Units, will, thus, be Rs. 37,90,000/-. In the subsequent years the annual expenditure on maintenance of each units will be Rs. 2,78,000/-.

Diesel Based Power Projects

*245. SHRI SHANKERSINH VAGHELA:
SHRI RAJESH KUMAR:

Will the Minister of POWER be pleased to state:

(a) whether there is a proposal for setting up of diesel based power projects in joint sector or public sector in the country, particularly in Gujarat;

(b) if so, the details thereof; and

(c) the estimated cost and power generation capacity of the proposed projects?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) to (c). The details of

diesel based power projects recently sanctioned/techno-economically cleared/presently under examination for implementation by the States in the Public Sector are given below:-

	<i>Name of the Scheme/ Location</i>	<i>Capacity (MW)</i>	<i>Estimated Cost (RS. in Crores)</i>
A.	SANCTIONED / ON GOING		
1.	DG Plant at Yelahanka Karnataka	6x20 = 120	282.95
2.	DG Plant at Kolar, Bidar, Jamkhandi and Indi, Karnataka. (19.44 MW each at four locations)	12x6.48 =77.76	150.92
3.	DG Sets at Brahmapuram, Kerala	5x20 = 100	281.00
B.	TECHNO-ECONOMICALLY CLEARED BY CEA.		
1.	DG Plant at Kasargode	3x20 = 60	178.00
C.	SCHEMES UNDER EXAMINATION IN CEA		
1.	DG Plant at Kozhikode, Kerala.	9x14 = 126	415.54

No proposal for installation of diesel based power project in the public sector in the State of Gujarat or in the joint sector in the country is pending for approval.

New Mini Steel Plants

246. DR. LAL BAHADUR RAWAL:
Will the Minister of STEEL be pleased to state:

(a) The details of new mini steel plants planned to be set up during the current

financial year along with locations thereof;

(b) whether the work has already been started on some projects in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) to (c). The iron and steel industry has been exempted from the pur-

view of compulsory licensing. An entrepreneur wishing to set up an iron or steel units does not require approval of Government for industrial license unless the plant is proposed to be located within 25Kms of a city having a population as per 1991 census.

The term 'mini steel plant' generally refers to a unit manufacturing steel in an electric arc furnace. As per information available with Government, the following two electric arc furnace units have been commissioned during the current financial year

S.No.	NAME	LOCATION	INSTALLED CAPACITY	DATE OF COMMISSIONING
1.	Nova Udyog Ltd.	Nainital, U.P.	2.0 lakh tonnes per annum	May, 1993
2.	Indian Seamless Steel and Alloys Ltd.	Jejuri, Pune Maharashtra	1.5 lakh tonnes per annum	July 1993

No other electric arc furnace unit is expected to be commissioned during the year.

Food Processing Industry.

247.DR. KRUPASINDHU BHOI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have any proposal to modernize the existing units in food processing industry in the country;

(b) if so, the schemes at hand with the Government in this regard; and

(c) the funds earmarked for the purpose and the steps taken to implement those schemes?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) Yes, Sir.

(b) Besides liberalising industrial and trade policies for foreign technology agreements, foreign collaboration, import of modern capital goods and providing fiscal concession on capital goods for food processing, the Ministry has formulated and is operating various Plan Schemes to assist research and development, and upgradation of processing, packaging and distribution storage systems.

(c) Out of Rs.47 crores of plan outlay for the current year, an amount of about Rs. 23 crores is earmarked for directly or indirectly assisting modernization.

Impact of T.V Viewing.

248. SHRI B. DEVARAJAN:
DR. RAMESH CHAND
TOMAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government are aware that televiewing is injurious to mental health;

(b) whether the culture of rapes, murders, daggers, drinks shown on T.V. is gripping our country and a criminal trend of life is increasing day by day;

(c) whether the Government are considering to channelise young, inquisitive, curious, sensitive and vulnerable minds in the proper direction before further damage is caused to such children through undesirable TV exposure; and

(d) if so, the efforts made or proposed to be made by the Government in this regard ?

THE MINISTER OF STATES OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):
(a) Government is not aware of any scientific study which establishes this point.

(b) No, Sir.

(c) and (d). Regulation of exposure of children / youth to television can only be undertaken by the parents / guardians of the children and not by Government. Doordarshan on its part endeavors, on a continuing basis, to provide a wholesome fare of programming including educational programmes on its channels to cater to the different sections of society. Government have no control on the foreign channels beaming onto India and on cable so far.

Indian Community in Kenya

*249. SHRI BOLLABULLI RAMAIAH
SHRI S. B. SIDNAL:

Will the Minister of EXTERNAL AF-

FAIRS be pleased to state:

(a) whether incidents of attacks on Indian community in Kenya have come to the notice of the Government;

(b) if so; the details thereof;

(c) whether the Government have taken up this matter with that country; and

(d) if so, the details thereof and the response of that country thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (d). Yes, Sir. Reports have been received of a number of attacks on the Indian community in Kenya involving robbery and leading in some instances to loss of life. Government of India had brought this to the attention of the Government of Kenya at high level. The situation has since improved owing to tightening of security. The Kenyan Government has assured us of all possible help to safeguard the Indian community.

[*Translation*]

T.V. Transmitters

250. SHRI PRABHU DAYAL KATHERIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state: -

(a) .The places where T.V. transmitters are planned to be set up during 1993-94 in the country; State-wise and the proposed capacity of such transmitters;

(b) whether the Government propose to set up any T.V. Transmitter at Auli (Joshimath) and Gopeshwar in Uttar Pradesh; and

(c) If so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) to (c). A list showing the locations of the TV transmitters under implementation/expected to be commissioned in to service during 1993-94 in the States/ Union Territories of the country is given in the attached Statement-I. A consolidated

list of locations approved for setting up of TV transmitters under Annual Plan 1993-94, is given in the attached Statement-II.

Whereas there is no proposal to set up TV transmitters at Auli, a Very Low Power TV Transmitter (VLPT) is already functioning at Gopeshwer. A scheme for installation of a VLPT at Joshimath in the Chamoli district of Uttar Pradesh in under implementation.

LOCATION OF THE TV TRANSMITTERS UNDER IMPLEMENTATION/EXPECTED
TO BE COMMISSIONED INTO SERVICE DURING 1993-94.

State	Location	Power of Transmitter
1	2	3
ANDHRA PRADESH	Kuppam	LPT-100W
	Hindupur	LPT-300W
	Siddipet	LPT-100W
	Alagadda	LPT-300W
	Madhapalli	LPT-100W
	Atmakur	LPT-300W
	Tandur	LPT-100W
	Bheemavaram	LPT-300W
	Kavali	LPT-300W
	Paderu	VLPT-10W
	Srisailem	VLPT-10W

State	Location	Power of Transmitter
1	2	3
ASSAM	Digboi	VLPT-10W
	Bonggaigaon	LPT-300W
	North Lakhimpur	LPT-300W
	Haifong	LPT-100W
	Lohardaga	LPT-300W
BIHAR	Goolda	LPT-300W
	Hazaribagh	LPT-300W
	Aurangabad	LPT-300W
	Nawada	LPT-100W
	Gumla	LPT-100W
	Raxaul	LPT-300W
GUJARAT	Bhuji	HPT-1KW (interim setup)

State	Location	Power of Transmitter
1	2	3
HIMACHAL PRADESH	Khambhat	LPT - 300 W
	Manuha	LPT - 300 W
	Naktarana	LPT - 300 W
	Morvi	LPT - 300 W
	Rapur	LPT - 300 W
	Dharangadhra	LPT - 300 W
	Shimla	HPT - 1 KW
	Palampur	VLPT - 10 W
	Ajhu Fort	VLPT - 10 W
	Riasi	LPT - 100 W
JAMMU & KASHMIR	Uri	VLPT - 10 W
	Poonch	VLPT - 10 W

State	Location	Power of Transmitter
1	2	3
KARNATAKA	Tithwal	VLPT-10W
	Madhya	LPT-300W
	Gangavali	LPT-300W
	Pavagada	LPT-100W
	Ramadurg	LPT-100W
KERALA	Calicut	HPT-1 KW (interim set up)
MADHYA PRADESH	Jabalpur	HPT-10KW
	Jaora	LPT-100W
	Kukdeswar	LPT-100W/10W
	Alirajpur	LPT-100W/10W
MAHARASHTRA	Datta	LPT-300 W
	Asoti	LPT-100W

State	Location	Power of Transmitter
1	2	3
	Akluj	LPT-100W
	Washim	LPT-100W
	Kankauli	LPT-300W
	Hinganghat	LPT-300W
MEGHALYA	Williamnagar	LPT-100W
MANIPUR	Moreh	VLPT-10W
ORISSA	Malkangiri	LPT-100W
	Kamakhyanager	LPT-100W
	Deogarh	LPT-100W
RAJASTHAN	Barmer	HPT-1KW (interim set up)
	Jaisalmer	HPT-10KW
	Chinwa	LPT-100W/10W

State	Location	Power of Transmitter
1	2	3
	Sujangarh	LPT-300W
	Bhadra	LPT-300W
	Ratangarh	LPT-100W
	Sirdungargarh	LPT-300W
	Gangapur	LPT-300W
	Kambalgarh	VLPT-10W
	Chaumahla	VLPT-10W
	Deogarh	VLPT-10W
	Fatehpur	VLPT-10W
	Laxmangarh	VLPT-10W
SIKKIM	Gangtok	HPT-1KW
TAMILNADU	Rajapalayam	LPT-100W

State	Location	Power of Transmitter
1	2	3
TRIPURA	Aircot	LPT-300W
UTTAR PRADESH	Dharamnagar	VLPT-100W
	Champawat	LPT-100W
	Kotdwar	LPT-100W
	Mohamadabad	LPT-300W
	Sikandarpur	LPT-300W
	Didihat	VLPT-10W
	Chaukatin	VLPT-10W
	Joshi math	VLPT-10W
WEST BENGAL	Ranaghat	LPT-300W
A & N ISLANDS	G. Nicobar	VLPT-10W
PONDICHERY	Karaikal	LPT-300W

STATEMENT - II**CONSOLIDATED LIST OF LOCATIONS APPROVED FOR SETTING UP OF T.V. TRANSMITTERS UNDER THE ANNUAL PLAN 93-94**

State/Location	District	TRSet-Up
A. SOUTH ZONE		
ANDHRA PRADESH		
Warangal	Warangal	HPT
Bellampally	Adilabad	LPT
Markapur	Prakasam	LPT
Kamareddy	Nizamabad	LPT
Mandassa	Srikakulam	LPT
Ermiganuru/ Yamanganuar	Kurnool	LPT
Tamblapally/ Jambalagally	Chittoor	LPT
L.R. Pally/ Ellarapally	Cudappah	LPT
Santapilly	Visakhapatnam	VLPT

State/Location	District	TR Set-Up
Korangi/Kabungal	Mehboobnagar	LPT
Machhra	Khammam	LPT
Pasra	Warangal	LPT
Paderu	Visakhapatnam	LPT
Kosigi	Mehboobnagar	LPT
Wanaparthy	Mehboobnagar	LPT
Visakhapatnam	Visakhapatnam	LPT/XPR
Parvatipuram	Vizianagaram	VLPT
Ichapuram	Srikakulam	VLPT
Pedandipadu/ Chilakaluripeta	Guntur	LPT
KARNATAKA		
Kumta	Uttarkannad	LPT
Bhatkal	Kumta	LPT
Harpanahalli	Bellary	LPT

State/Location	District	TR Set-Up
Basava Kalyan	Bidar	LPT
Sagar	Shimoga	LPT
Hungond	Bijapur	LPT
Sakleshpur	Hassal	VLPT
KERALA		
Chengannur	Allapuzha	LPT
Kanjirapalli	Kottayam	VLPT
TAMILNADU		
Dharamपुर	Dharamapuri	HPT
Shankaran Kovil	Tirunelveli	LPT
Attur	Salem	LPT
Udagamandalam	Nilgiri	LPT
Puddukottai	Puddukottai	LPT

State/Location	District	TR Set-Up
Kishnagiri	Dharmapuri	LPT
Vazapadi	Salem	VLPT
Mettupalayam	Coimbatore	VLPT
Valpare	Coimbatore	VLPT
Vallur	Tirunelveli	VLPT
A & NISLANDS		
Katchal	Nicobar	VLPT
Baratang	South Andaman	VLPT
B EAST ZONE		
ARUNACHAL PRADESH		
Miao	Changlang	LPT
Yomcha	Westsiang	VLPT
Tali	Lower Subansiri	VLPT
Minyong	East Siang	VLPT

State/Location	District	TR Set-Up
Kalatang	West Kameng	VLPT
ASSAM		
Sonari	Sibsagar	LPT
Lumding	Nagaon	LPT
Hojai	Nagaon	LPT
Tinsukia	Tinsukia	LPT
BIHAR		
Noamundi	W. Singhbhum	LPT
Kodarma	Hazaribagh	LPT
Phulparas	Madhubani	LPT
Saraikella	Singhbhum	LPT
Simdega	Gumla	VLPT

State/Location	District	TR Set-Up
MIZORAM		
Saiha	Chhimitupuri	LPT
Changmai	Aizanol	VLPT
MANIPUR		
Kangpokpi	Senaputi	VLPT
MEGHALAYA		
Baghmara	West Garo Hills	VLPT
NAGALAND		
Satakua	Zunheboto	VLPT
ORISSA		
Kamakhyanagar	Dhenkanal	LPT
Talchar	Dhenkanal	LPT
Hindol	Dhenkanal	LPT

State/Location	District	TR Set-Up
Ath-malik	Dhenkanal	LPT
Bhuban	Dhenkanal	LPT
Sonepur	Bolangir	LPT
Lutherpuk	Bolangir	LPT
Nayagarh	Puri	LPT
Rai Rangpur	Mayurbhanj	LPT
Nuapara	Kalahandi	LPT
Boudh	Phulbani	LPT
Redhakhol	Sambalpur	LPT
Mohna (Mohana)	Ganjam	LPT
Kuchindo	Sambalpur	LPT
Banapur/Bampur	Puri	LPT
Baligurha	Phulbani	LPT

State/Location	District	TRSet-Up
RajRanapurRanapur	Puri	LPT
G. Udaigiri	Phulbani	VLPT
Tushara	Bolangir	LPT
Paradeep	Cuttack	LPT
Bhubneshwar	Bhubneshwar	LPT
Bonai	Sundergadh	VLPT
SIKKIM		
Singtam	East Distt.	VLPT
Rangpo	East Distt.	VLPT
Zorethang	South Distt.	VLPT
TRIPURA		
Kailasahar	N. Tripura	LPT
West Bengal		

State/Location	District	TR Set-Up
Balurghat	Balurghat	HPT
Kalna	Bardhaman	LPT
WEST ZONE		
D & N HAVELI		
Silvassa	Silvassa	LPT
GUJARAT		
Palitana	Bhavnagar	HPT
Deesa	Banaskantha	LPT
Palitana	Bhavnagar	LPT
Rajula	Amreli	LPT
Sanjali/Sant	Rampur Panch Mahal	LPT
Khambhalia	Jamnagar	LPT
Amod	Bharuch	LPT

State/Location	District	TR Set-Up
Mangrol	Surat	LPT
Jhagaolia/Thagaolia	Bhanuch	LPT
Devgadth Baria	PanchMahal	VLPT
Netrang	Bhanuch	VLPT
MAHARASHTRA		
Chandrapur	Chandrapur	HPT
Shirpur	Dhule	LPT
Mehekkar	Buldana	LPT
Morshi	Amravati	LPT
Wani	Yavatmal	LPT
Dooruk	Rainagiri	LPT
Chikaalthara	Amravati	VLPT
Karjat	Rajgar	VLPT

State/Location	District	TR Set-Up
Khed	Rainagiri	VLPT
Rajapur	Rainagiri	VLPT
Chikhli	Buldana	LPT
Kharangaon/Mhasle	Raigarh	LPT
MADHYA PRADESH		
Shahdol	Shahdol	HPT
Ashoknagar	Guna	LPT
Khurai	Sagar	LPT
Mainar	Satna	LPT
Jeshpurmagar	Raigarh	VLPT
Bijaipur	Morena	LPT
Lahar	Bhind	LPT
Bhandar	Gwalior	LPT

State/Location	District	TRSet-Up
Kalaras	Morena	LPT
Pakhanjore	Bastar	VLPT
Shingrauli	Sidhi	VLPT
Kondagaon	Bastar	VLPT
Budhmi	Sehore	VLPT
D. NORTHZONE		
HARYANA		
Meham	Rohtak	LPT
Rewari	Rewari	LPT
HIMACHAL PRADESH		
Rampur	Shimla	LPT
JoginderNagar/ Chaterbhuj	Mandi	VLPT

<i>State/Location</i>	<i>District</i>	<i>TRSet-Up</i>
Dalhousie	Chamba	LPT
Jahalma	Lahaul Spiti	VLPT
Bajjnath/Majneran	Kangra	VLPT
Bharmour	Chamba	VLPT
Sarkaghat	Mandi	VLPT
Diar	Kullu	VLPT
Dasiani/Dasni	Mandi	VLPT
Holi	Chamba	VLPT
Perwanoo	Solan	VLPT/XPR
Bandla	Bilaspur	VLPT
Kharapathar	Shimla	VLPT
Shivbadar	Mandi	VLPT
Bherathi	Bilaspur	VLPT

State/Location	District	TR Set-Up
JAMMU & KASHMIR		
Naushera	Poonch	HPT
Karbuva	Kathua	LPT
Katra	Udhampur	LPT
Buddhal	Rajouri	VLPT
Kalakot	Rajouri	VLPT
Baramulla	Baramulla	VLPT/Xposer
Dawar	Baramulla	VLPT
Samba	Jammu	VLPT
RAJASTHAN		
Bikaner	Bikaner	HPT
Makrana	Nagaur	LPT
Karauli	Sawaimadhopur	LPT

State/Location	District	TRSet-Up
Phalodi	Jodhpur	LPT
Rajgarh	Churu	LPT
Abu/Mt. Abu	Sirohi	LPT
Pratapgarh	Chittaurgarh	LPT
Nohar	Ganganagar	LPT
Basava/Bandkui	Jaipur	LPT
Shahpura	Bhilwara	LPT
Nokha/Jaipur	Bikaner	LPT For Metro Channel
Bhim	Rajsamand	VLPT
Rajgarh	Alwar	VLPT
Amet	Rajsamand	VLPT
Lalsot	Jaipur	VLPT

<i>State/Location</i>	<i>District</i>	<i>TR Set-Up</i>
UTTAR PRADESH		
Sitapur	Sitapur	HPT
Balrampur	Balrampur	HPT
Raebuli (Rudauli)	Barabanki	LPT
Kasganj	Etah	LPT
Kam-prayag	Chamoli	LPT
Nan-para	Behraich	LPT
Etah	Etah	LPT
Basot/Bhikiasen	Almora	VLPT
Laljanj	Rai-Barrilly	LPT
Devprayag	Tehri Garhwal	VLPT
Chamoli	Chamoli	VLPT
Lansdown	Garhwal	VLPT

State/Location	District	TR Set-Up
Kajjikhali	Garhwal	VLPT
Pratapnagar	Tehri Garhwal	VLPT
Binsar	Almora	VLPT

Clear Weapons

251. SHRI SRIBALLAV PANIGRAHI : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2694 on December 9, 1992 and state:

(a) the progress made so far in regard to the proposal of our country relating to prohibition of the use or threat of use nuclear weapons; and

(b) further course of action proposed to be followed by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) In view of some positive developments in the changing international security environment, India once again tabled its resolution on "Convention on the Prohibition of the use of Nuclear Weapons" this year. In the First Committee of the UN General Assembly, the resolution was adopted by 102 votes; 21 countries voted against the resolution and 23 countries abstained on it. The Indian resolution was co-sponsored by 16 other countries.

(b) In bilateral talks as well as in multilateral for a dealing with disarmament, Government will continue to draw attention to the need for concluding a Convention on the Prohibition of the Use of Nuclear Weapons, as the first step towards the goal of complete elimination of nuclear weapons. Government will continue to work with other like-minded countries in this regard.

Report on Kashmir

252. SHRI RABI RAY:
SHRI SANAT KUMAR
MANDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the recent report on Kashmir produced by the task force on terrorism and unconventional warfare set up by the US House of Representatives Republican Research Committee, as reported in the, Hindustan Times, dated November 20, 1993;

(b) if so, the salient features of the report and the reaction of the Government thereto; and

(c) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) to (c). Government are aware of the report titled "The New Islamist International" (dated February 1, 1993) by the Task Force on Terrorism and Unconventional Warfare set up by the House of Representatives Republican Research Committee. The Section on Pakistan, Afghanistan and the Export of Terrorism noted the assistance as per an active ISI program, to Kashmiri militants. The report noted inter alia, that "since the 1970s, Islamabad has been training Sikh and other Indian separatist movements as part of Zulfikar Ali Bhutto's strategy of forward strategic depth' and also as part of his efforts to gain revenge for India's support of an independent Bangladesh". It stated that the further militarization and radicalization of the Sikh

armed struggle increased, as larger quantities of high quality weapons becomes available. According to the Report, in the increase of support for terrorism in India. Islamabad has been able to find a task for the Pakistani and Afghan cadres that Islamabad had developed during the Afghan war and must now keep from meddling in Pakistani domestic politics. "Indeed, to secure that goal, Brig. (retd.) Imtiaz, head of the ISI Political Section, has developed a long-term program called 'K-2' " which is aimed at "unifying and better coordinating the Kashmiri and Sikh subversion efforts" by "bringing under one umbrella Sikh and Kashmiri extremists and Muslim fundamentalists who would then intensify acts of violence in Punjab, Jammu and Kashmir, and the Terai region of Uttar Pradesh.

2. Government have obtained details relating to the Report. Government constantly monitor developments relating to India's security. Government have been continuously appraising friendly Governments, including the US, of the continuous support in terms of equipment, arms and training by Pakistan to terrorists in India. Government have highlighted the situation of "proxy war" being waged by Pakistan in Jammu and Kashmir. Government remain committed to take all necessary steps to safeguard India's territorial unity and integrity.

**Indian Films/Documentaries/T V
Serials**

253. SHRI K.H. MUNIYAPPA:
SHRI K.G. SHIVAPPA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is demand for Indian

films, documentaries and T.V. Serials in foreign countries:

(b) if so, the number of films, serials, and documentaries exported during 1992-93; and

(c) the foreign exchange earned therefrom ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (c). There is certainly a demand for Indian films, documentaries and TV serials in foreign countries. The export of feature films was being canalised through the National Films Development Corporation Ltd. till August 1991. with the liberalization of Government policy in this regard, the export of feature films was decanalised in August, 1991. Regarding films other than feature films, there was no restriction on export and it was not a canalised item even earlier. At present there is no restriction regarding export of films and no licence is required for the purpose. There is no single agency in charge of promotion of exports and hence no records of films exported and revenue earned are maintained. However, there is a great demand for Indian films of which this Ministry has no information because it is outside its ambit.

2. The details of films, documentaries and TV software exported by the organizations of the Ministry of Information and Broadcasting (Doordarshan, National Film Development Corporation Ltd., Films Division and the National Centre of Films for Children and Young People) are as follows:-

(i)(Doordarshan): The details of the programmes exported by Doordarshan are

given in the attached statement.

(ii) (The National Films Development Corporation Ltd): The N.F.D.C. exported 144 films during the year 1992-93. The total earning from export of these films was Rs. 207.18 lakhs.

In addition, the following two documentaries were exported:-

(a) Meeting a Mile Stone - exported to Iran.

(b) Music of Satyajit Ray - exported to Mauritius.

- The earning from export of these documentaries was Rs. 69,883/-.

No TV serial was exported.

(iii) (National Centre of Films for Children and Young People): The Centre earned Rs. 6,49,576/- in foreign currency

by way of royalty from foreign TV during 1992-93 as per following details:-

(i) Canada	Rs. 3,94,887.00
(ii) Iran	Rs. 1,46,140.00
(iii) U.S.A.	Rs. 1,08,549.00
(Total Rs. 6,49,576.00)	

(iv) (Films Division): Although the Films Division has not exported its films, the Ministry of External Affairs acquires prints of Films Division films for exhibition in foreign countries through the Indian Missions abroad.

Although no film was exported, the Films division has sold stock shots from its films for a value of Rs. 1,42,551/- to individuals and agencies abroad. We are, however, reviewing the entire aspect of marketing, distribution, exhibition and exports.

STATEMENT

DOORDARSHAN'S PROGRAMMES EXPORTED DURING THE YEAR 1992-93

Sl.No.	Name of Programme	Name of Party	Amount
1.	Doosra Kewal	M/s. Om Video, London	US\$ 2525
2.	Bagh Bahadur	M/s. SBS, Australia	AUS\$ 5400
3.	Dasi	M/s. SBS, Australia	AUS\$ 5400
4.	Excerpts of Cooking lessons	M/s. C.B. News TV, Paris *	US\$ 425
5.	Mathilukal	M/s. Contemporary Film, London	UK 12175
6.	Footage of Kashmir	M/s. Granada TV, Granda	US\$ 475
7.	Proceeding of Parliament	M/s. BBC, London	US\$ 875
8.	Darak	M/s. Om Video, London	US\$ 2450
9.	Bharat Ek Khoj	M/s. TV Asia, London	US\$ 74200
10.	Daddy	M/s. DVD Ltc., Japan	US\$ 7700
11.	The Future of Our City	National Film Board of Denmark	US\$ 2200

Sl.No.	Name of Programme	Name of Party	Amount
12.	Maa Ka Udhar & Surbhai	M/s. TBC KHK, Japan	US\$ 3000
13.	Ballet & Music Prog.	M/s. TV Asia, U.K.	US\$ 8525
14.	Dance Programme	M/s. TV Asia, U.K.	US\$ 2155
15.	Dance & Ghazal Prog.	M/s. TV Asia, U.K.	US\$ 2215
16.	Admi Aur Agrat	M/s. COK, Italy	US\$ 2200
17.	Indian Master Snooker Final 1992	M/s. Radiant Sports Management	US\$ 1500
18.	Dasi	M/s. NBC, Norway	US\$ 6320
19.	Footage of Cricket	M/s. BBC Enterprises Ltd.	US\$ 950
20.	Mathiukal	M/s. Seawell Paris	US\$ 8929.95
21.	Sadgati	Sale Transaction Through N.F.D.C.	US\$ 60000.
22.	Dasi	M/s. SBC, Australia	US\$ 142.93
			US\$ 186787.88
			UK 12175
			AUS\$ 10800

[*Translation*]

Doordarshan Kendras/AIR Stations

*254. SHRI CHHITTUBHAI GAMIT:
SHRI N.J. RATHVA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the locations where new Doordarshan Kendras and All India Radio Stations have been set up in Gujarat during the last three years and coverage capacity thereof;

(b) the percentage of area of the State covered by Doordarshan and All India Radio, separately;

(c) whether the Government have received any representation for increasing the coverage capacity and setting up of new Doordarshan Kendras and All India Radio Station in the State;

(d) if so, the details thereof; and

(e) the action being taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) During the last three years, two Local Radio Stations with 6 KW FM Transmitters were set up in the State of Gujarat at Godhra and Surat. No new Doordarshan Kendra was set up during this period.

(b) At present the State of Gujarat is covered by Doordarshan and All India Radio to the extent of 63% and 99% by area respectively.

(c) and (d). Yes, Sir, as given in the attached Statement-I.

(e) There are 18 Doordarshan schemes and 4 All India Radio schemes under implementation or envisaged in the State of Gujarat as given in the attached Statement-II and III respectively.

STATEMENT-I

LIST OF SOME NOTABLE REPRESENTATIONS RECEIVED FOR INCREASING THE CAPACITY AND SETTING UP OF NEW AIR/DOORDARSHANKENDRAS IN THE STATE OF GUJARAT.

Sl.No.	Name	Letter's Date	Subject
AIR			
1.	Shri Kashi Ram Rana	04.03.92	AIR, Surat
2.	Shri Uttam Bhai H. Patel MOS. RD.	18.09.91	AIR, Ahwa
3.	Nawanagar Chamber of Commerce & Industry	07.03.91	AIR, Jamnagar
4.	Government of Gurarat	14.06.90	AIR, Surat
5.	Shri Raoof Valliullah MP	30.12.87	HPT at Bhuj
DOORDARSHAN			
1.	Government of Gujarat	29.05.93	TV transmitters under VIII plan.
2.	Government of Gujarat	03.08.93	TV Relay Centre at Khambat
3.	Shri Uttam Bhai Patel. MOS. RD	22.07.93	Expansion of TV Coverage.

Sl.No.	Name	Letter's Date	Subject
4.	Mrs. Urvashidevi, Minister, Govt. of Gujarat	04.10.93	Installation of LPT at Devagadh Baria
5.	Government of Gujarat	07.10.93	HPT at Dwaraka
6.	Government of Gujarat	06.02.93	TV in Rajula and Jafarabad
7.	Sh. Mahesh Kumar Kanodia	11.01.93 ter in Kheralu	Provision of Relay Transmit Taluka Distt. Mehsana
8.	Government of Gujarat	05.03.93	Estt. of TV Tr. in Gujarat.
9.	Shri C. G. Patel, MLA	09.03.93	Estt. of an LPT at Dharangdhara in Distt. Surendra Nagar
10.	Sh. Chhabildas Mehta, Min. of Finance & Water Supply, Government of Gujarat.	12.04.93	Commissioning of TV Transmit ter at Mahuva.

STATEMENT-II**AIR PROJECTS IN THE STATE OF GUJARAT**

Sl.No.	Location	Project	Status
1.	Ahwa (Dangs)	1 KW MW Tr., Multi-purpose Studios and Staff Quarters	Technically ready
2.	Ahmedabad	2x5 KW VHF (FM) Tr. in place of 1 KW MW Tr.	Under implementation
3.	Junagadh	2x3 KW VHF (FM) Transmitter Relay centre.	Under implementation
4.	Vadodara	Local Radio Station with 2x3 KW VHF (FM) Transmitter and Multipurpose Studios	Scheme to be approved.

DOORDARSHAN PROJECTS IN THE STATE OF GUJARAT

Sl.No.	Location	Project	Status
1.	Bhuj	HPT	Interim set-up at 1 KW ready. Permanent set-up in progress.
2.	Surat	HPT	Site finalised. Scheme to be approved.
3.	Vadodara	HPT	Site finalised. Scheme to be approved.
4.	Palitana	HPT	Scheme to be approved.
5.	Khambhat	LPT	Ready for commissioning.
6.	Morabi	LPT	Under implementation.
7.	Dharangadra	LPT	Under implementation.
8.	Mahuva	LPT	Under implementation.
9.	Nakarana	LPT	Under implementation.
10.	Repar	LPT	Under implementation.
11.	Mangrol	LPT	Under implementation.

Sl.No.	Location	Project	Status
12.	Idar	LPT	Underimplementation.
13.	Deesa	LPT	Scheme approved for Annual Plan 1993-94.
14.	Palitana	LPT	Scheme approved for Annual Plan 1993-94.
15.	Rajula	LPT	Scheme approved for Annual Plan 1993-94.
16.	Sanjeli	LPT	Scheme approved for Annual Plan 1993-94.
17.	Khambalia	LPT	Scheme approved for Annual Plan 1993-94.
18.	Amod	LPT	Scheme approved for Annual Plan 1993-94.
19.	Thagadia	LPT	Scheme approved for Annual Plan 1993-94.
20.	Devgad Baria	LPT	Scheme approved for Annual Plan 1993-94.
21.	Neitang	LPT	Scheme approved for Annual Plan 1993-94.
22.	Mangrol (Surat)	LPT	Scheme approved for Annual Plan 1993-94.

[English]

Cost Overrun of Power Projects

*255. SHRI DHARMANNA
MONDAYYA SADUL :
SHRI RAM PUJAN PATEL :

Will the Minister of POWER be pleased to state :

(a) whether there has been substantial cost overrun of public sector power projects during the last two years;

(b) if so, the details thereof and the reasons therefor; and

(c) the action taken/proposed to be taken by the Government to reduce the cost overrun of the above projects?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) and (b). There have been cost overruns in some of the Central public sector power projects during the last two years. Details are given in the attached statement. Reasons for such cost overruns are, inter-alia, escalation in the cost of inputs like steel, POL, cost of equipment and labour, exchange rate variation, hike in taxes and duties, increase in interest during construction (IDC), changes in the scope of work and delays in acquisition of land.

(c) All out efforts are being made by the Government/concerned executing agencies to arrest the time overruns which ultimately lead to cost overruns. Close monitoring of the implementation of power projects like visits to project sites, review meetings with project authorities and major equipment suppliers is being done at the highest level so as to identify bottlenecks and take suitable remedial measures to expedite completion of projects. To ensure the availability of necessary funds in time and to avoid time overruns, the following measures have been taken by the Government:-

(i) Making provisions for advance action for thermal as well as hydel projects and adopting two stage clearance.

(ii) Introduction of incentives/disincentives for timely completion of works by contractors.

(iii) Exemption from PIB clearance for projects costing upto Rs. 50 crores.

(iv) Land acquisition after first stage clearance.

(v) Strengthening of Contract and Project Management.

STATEMENT

CENTRAL SECTOR H.E. PROJECTS REPORTING COST OVERRUN

Sl. No.	Name of Project	State Date of Sanction	Installed Capacity (MW)	Cost indicated in 1991-92 (Rs. crores)	Cost indicated in 1993-94 (Rs. crores)	Percentage cost overrun
1.	Chamera St.I (NHPC)	H.P. 4.4.84	3x180	1561.05	2400.00	54
2.	Natpaulhakri (NJPC)	H.P. 5.4.89	6x250	2140.00	4337.95	103
3.	Dulhassti (NHPC)	J&K 10.11.8	3x130	1262.97	2362.84	87
4.	Saialli (NHPC)	J&K 12.09.89	3x115	271.70	308.95	14
5.	Uri (NHPC)	J&K 30.06.89	4x120	1859.69	3424.29	84
6.	Dhauliganga St. (NHPC)	U.P. 08.04.91	4x70	614.02	854.79	39
7.	Koel-Karo (NHPC)	Bihar	4x172.5 1x20	1336.81	1610.87	20

Sl. No.	Name of Project	State Date of Sanction	Installed Capacity (MW)	Cost indicated in 1991-92 (Rs. crores)	Cost indicated in 1993-94 (Rs. crores)	Percentage cost overrun
8.	Rangit-III (NHPC)	Sikkim 14.11.91	3x20	181.16	273.50	51
9.	Doyang (NIEPCO)	Nagaland 12.07.89	3x25	251.01	331.59	32
10.	Ranganadi (NIEPCO)	Arunchal Pradesh 11.08.86	3x135	516.49	675.74	31
11.	Tanakpur (NHPC)	U.P. 884	120	379.50	397.03	47
12.	Panchet (DVC)W.B. 1/78	40	54.35	72.96	36	

CENTRAL SECTOR THERMAL PROJECTS REPORTING COST OVERRUN

Sl. No.	Name of Project	State Date of Sanction	Installed Capacity (MW)	Cost indicated in 1991-92 (Rs. crores)	Cost indicated 1993-94 (Rs. crores)	Percentage cost overrun
1.	Farakka STPP II (NTPC)	W.B. 9/84	2x500	1511.27	2136.87	41
2.	Kahalgaoon STPP I (NTPC)	Bihar 2/87	4x210	1715.89	1928.45	12
3.	NCTPP-I (NTPC)	U.P. 3/87	4x210	1417.95	1654.83	17
	4. Dadri GPP I (NTPC)	U.P. 6/89	4x131 2x146.5	895.80	958.57	7
5.	Talcher STPP I (NTPC)	Orissa 11/88	2x500	2133.60	2634.01	23
6.	Gandhar GPP I (NTPC)	Gujarat 2/92	656	1656.30	2291.27	38
7.	Kawas Combined Cycle (NTPC)	Gujarat 2/87	644	1153.96	1560.70	35

Sl. No.	Name of Project	State Date of Sanction	Installed Capacity (MW)	Cost indicated in 1991-92 (Rs. crores)	Cost indicated 1993-94 (Rs. crores)	Percentage cost overrun
8	Mejia TPSW.B. (DVC)	3x210 7/86	1275.00	1369.55	7	
9	Kathalguri Assam CCGT (NEEPCO)	6x33.5+ 11/87	877.87 3x33.5	1165.00	33	
10	Bokaro B-II TPP (DVC)	Bihar 7/81	2x210	356.25	391.34	10

Relations With Germany

256. SHRI MANORANJAN BHAKTA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is large scope for enhancing further the bilateral relations with Germany in various spheres including economic, trade and industrial spheres; and

(b) if so, the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMANKHURSHEED) : (a) to (b). There is close cooperation between India and Germany in the economic, trade and industrial spheres as well as in the areas of science and technology and culture. Both India and Germany continue to make every effort to further promote bilateral relations in various spheres. As a result, Indo-German relations have made rapid strides in the last few years. This has been buttressed by high level visits from both sides.

India attaches special importance to developing ties with Germany, which is Europe's largest economic power and plays a key role within the European Union. Germany is India's largest European trading partner and the largest market in Europe for India's exports. FRG ranks third as India's global trade partner. The volume of German investment in India has risen significantly from Rs. 418 million in 1991 to Rs. 862.70 million in 1992 and Rs. 1.699 million in 1993. India is the largest beneficiary of German financial assistance. Major projects under taken in India with German assistance include the Rourkela Steel

Plant, Neyveli Lignite Power Project, Ramagundam Thermal Power Station, Gujrat Narmada Valley Fertilizer Plant and the Indian Institute of Technology, Madras.

The Indo-FRG Joint Commission for Industrial and Economic cooperation meets once a year to review and promote bilateral economic and technical cooperation under the co-Chairmanship of the FRG Minister for Economics and India's Finance Minister. A Joint Working Group on Coal also meets annually to review cooperation in this sector. The Indian Coal Industry has a long-standing cooperative relationship with the German Coal Industry which covers the planning and designing of mines, supply of equipment, consultancy and funding of projects in the coal and lignite mining.

In the area of Science and Technology, the FRG is one of India's oldest collaborators. A bilateral agreement on Cooperation in Peaceful Uses of Nuclear Energy and Space Exploration was signed in October 1971 and a Scientific Research and Technical Development Agreement was signed in March 1974. These Agreements have resulted in 600 joint projects, 2000 exchange visits and 500 joint research papers. Cumulative German contribution under these programmes is estimated to be approximately DM 300 million. India and Germany also have cooperation programmes in ocean research and development, including deep sea-bed mining and offshore exploration.

An Indo-German Consultative Group consisting of 20 members on each side, who are eminent personalities from different walks of life, was set up in 1991 at the behest of our Prime Minister and German Chancellor Kohl to monitor on-going developments and trends in Indo-German rela-

tions and to provide inputs at the policy making levels for upgrading of bilateral relations over a long-term perspective based on complementarity of strengths and common-interests. It also seeks to identify constraints in policies, plans and programmes and suggests remedial measures to assist in the expansion and diversification of Indo-German cooperation. Its recommendations are submitted to the Prime Minister and the German Chancellor. The first meeting of the group was held in Bonn on 16 September 1992. The second meeting was held in New Delhi on 9-10 October 1993.

Maritime Boundaries with Pakistan and Bangladesh

*257. SHRI SAYED SHAHABUDDIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the progress made in the demarcation of maritime boundaries with Pakistan in the Arabian Sea and the Bangladesh in the Bay of Bengal;

(b) the exact status of negotiations; and

(c) the reason for delay in conclusion of the agreements?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) :(a) to (c). A statement is attached.

STATEMENT

BANGLADESH

(a) Indo-Bangladesh talks on demarcation of maritime boundary in the Bay of Bengal were first held in November 1974.

Despite several rounds of talks, no substantial progress could be achieved. The last round of talks, no substantial progress could be achieved. The last round of talks were held in August 1982.

(b) The issue is being pursued through diplomatic channels in order to seek resumption of the above-mentioned talks.

(c) No agreement has been concluded because of divergent approaches and view points of the two sides.

PAKISTAN

(a) to (c). Five rounds of discussions were held with Pakistan to demarcate the India-Pakistan maritime boundary in the Sir Creek area. At the last round of talks on the issue, held at New Delhi on 5-6 November, 1992, the two sides had a detailed exchange of views. It was agreed that these discussions would be continued at Islamabad at a mutually convenient time. The dates are yet to be worked out.

At the forthcoming Foreign Secretary-level talks between India and Pakistan scheduled to be held in Islamabad from 1-3 January, 1994, it is envisaged that there would be comprehensive discussions on all outstanding bilateral problems between the two countries.

The discussions which are underway with Pakistan are with a view to resolving some differences in the interpretation of boundary in Sir Creek area.

Cinema for Children

*258. S.M. LALJAN BASHA :Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government encourage cinema for children:

(b) if so, the details of the steps taken in this direction during the last three years, and

(c) the proposals in the offing to encourage good films for children ?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI K.P. SINGHDEO)

(a) Yes, Sir.

(b) and (c). The National Centre of Films for Children and Young People (N'CYP), an autonomous body under the Ministry of Information and Broadcasting, has been set up to produce, acquire and exhibit good quality and value-based children's films. With the grant-in-aid released by Government, the N'CYP produces approximately 4 feature films and 4 short films in a year. A list of films produced by the N'CYP during the last three years is given in the attached statement. N'CYP also procures rights of certain good quality foreign films and serials to augment its own production to be shown on theatrical circuit and Doordarshan.

The quality of children's films produced by the N'CYP has shown considerable improvement during the recent years. The following N'CYP films have won awards in recent years :-

(1) ABHYAM

- (i) Prize for best Children's Film in the 39th National Film Festival (1992).

- (ii) Commemorative 'Statue' and certificate to the Director Shri Sivan in the First International Children's Film Festival of Uruguay (1992).

- (iii) Prize "Environment and Quality of Life" given by "Ecology Jury" composed of children of age group 14 to 16 in the Festival Ragazzi, Bellinzona.

- (iv) State award by Kerala Government for Best Direction.

- 2) TARU Special mention at the 7th International Children's Film Festival, 1991 (Trivandrum).

- (3) BALLU SHAH (Short-film)

- (i) Best Animation film the in 39th National Film festival.

- (ii) Bronze for short Films in the 3rd Cairo International Film Festival, Cairo.

- (4) MUJHSE DOSTI KAROGE (i) Prize for the 'First Film of a Director' by the Madhya Pradesh Film Development Corporation to Ms. Gopi Desai, Director.

- (ii) Special mention by the International Jury as well as CIFEJ Jury and the award for the most popular film by Children and Young People Jury at the 8th International Film Festival of Children and Young People 1993(Udaipur).

- (5) LAVANYA PREETI Won the International Jury award for the Best Child Artiste and also Critics Jury award for the best film in the International Competition Section of the 8th International

Film Festival for Children and Young People 1993 (Udaipur).

Due to social disturbance's during the end of the last year and the beginning of this year, a number of productions could

not be completed. Hence no new proposal had been taken up during the first six months of current financial year. A number of proposals are presently in various stages of consideration and are expected to be finalized shortly.

STATEMENT

Year	Name of the Film	Language
1991	(1) Aasman Se Gira	Hindi
	(2) Abhayam	Malayalam, Hindi, Tamil
	(3) Netraheen Sakshi	Hindi
	(4) Baitu Shah	Hindi
	(5) Chidiyaran Chatur Bahadur	Hindi
	(6) Taru	Hindi
	(7) Potti Baba Ki	Hindi
	(8) Lailu the Loafer	Hindi
1992	(1) Hirer Anghri	Bengali, Hindi
	(2) Mujhse Dosti Karoge	Hindi
	(3) Lavanya Preeti	Oriya
	(4) Sunday	Hindi

Year	Name of the Film	Language
1993	(1) Ashwa	Hindi
	(2) Karamati Coat	Hindi
	(3) Gauraiya Ki Champi	Hindi
	(4) Chetak	Hindi

Electrification of Villages in Uttar Pradesh

*259. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of POWER be pleased to state:

(a) the number of villages yet to be electrified in the hilly areas of the State;

(b) the annual target fixed for electrification of such villages in the State;

(c) whether the hamlets are also to be electrified and if so, the details thereof;

(d) whether the Government have taken up the matter with the World Bank or any other International Agency for financial assistance in this regard; and

(e) if so, the details thereof?

THE MINISTER OF POWER (SHRI

N.K.P. SALVE): (a) As on 1.11.1993, 3604 villages remain to be electrified in the hilly areas of Uttar Pradesh.

(b) The District-wise targets fixed by the State Government/UPSEB for electrification of village in the hilly areas of Uttar Pradesh for the year 1993-94 are given in the attached statement.

(c) Hamlets are also taken up for electrification based on the demand from prospective consumers and fulfilment of viability norms prescribed by the SEB. However, no specific targets have been fixed by the Planning Commission in this regard for the state.

(d) and (e). Union Government has not approached the World Bank or any International Agency for providing financial assistance for electrification of hilly areas of Uttar Pradesh.

STATEMENT

DISTRICT-WISE TARGETS FIXED BY UPSEB STATE GOVERNMENT FOR ELECTRIFICATION OF VILLAGES IN HILLY AREAS OF U.P. DURING 1993-94.

S.No.	Name of the District	No. of villages to be electrified during 1993-94
1.	Nainital	16
2.	Almora	31
3.	Pithoragath	37
4.	Dehradun	4
5.	Uttar Kashi	13
6.	Chamoli	21
7.	P. Garhwal	63
8.	T. Garhwa	30
	Total	205

Power Grid Project for North-eastern Region

*260. SHRI R. SURENDER REDDY:
Will the Minister of POWER be pleased to state:

(a) whether there is any project of the Power Grid Corporation of India Ltd. to implement the unified Scheme of installing load dispatch centres and communications facilities in the North-Eastern Region;

(b) if so, the details thereof indicating the number of load dispatch centres to be installed, the States to be covered, venue of the centres, financing of the project, likely benefits of the projects, etc.;

(c) whether the Asian Development Bank has shown interest in the Project and promised financial assistance therefor;

(d) if so, the details thereof; and

(e) the time by which the project is likely to become functional?

THE MINISTER OF POWER (SHRI N.K.P. SALVE):(a) Yes, Sir.

(b) The scope of the project covers establishment of a regional load dispatch centre at Shillong and State load dispatch centres at Guwahati (Assam), Shillong (Meghalaya), Agartala (Tripura), Kohima (Nagaland), Aizwal (Mizoram), Imphal (Manipur) and Itanagar (Arunachal Pradesh). The project will ensure better grid management, optimal generation and transmission of power and better operation and maintenance.

(c) and (d): The total estimated cost of the project is Rs. 161.98 crores. The Asian

Development Bank (ADB) has shown interest in financing the project to the tune of Rs. 125.2 crores. The remaining requirement is to be met through commercial borrowings and internal resources of Power Grid Corporation of India Limited (POWERGRID).

(e) The feasibility reports submitted by POWERGRID is under techno-economic appraisal of Central Electricity Authority (CEA). The work on the project would commence immediately after investment approval by the Government and is scheduled for commissioning within four years from placement of major awards.

T.V. Transmitters in Andhra Pradesh

2598. DR. K.V.R. CHOWDARY:
SHRI DHARMABHIKSHAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up new TV Transmitters in Andhra Pradesh during 1993-94:

(b) if so, the details thereof and the time by which these are likely to be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):(a) and (b). 9 Low Power TV Transmitters (LPTs), one each at Atmakur, Bheemavaram, Hindupur, Allagadda, Kuappam, Kavali, Siddipet, Madanapalli and Tandur and 2 Very Low Power TV Transmitters (VLPTs), one each at Paderu and Srisalem are Targetted for commissioning during 1993-94. In addition a 15

LPTs one each at Bellampally, Markapur. Kamareddy. Mandassa. Emmiganuru. Tamblapally, L.R. Pally(ElIarpally). Korangal, Madhira. Pasra, Paderu, Kosigi. Wanaparthy. Visakhapatnam. Pedanandipadu and a LPT at Hyderabad for relaying Metro channel programmes and 3 VLPTs one each at Parwatipuram, Icchapuram and Santapilly are envisaged to be set up in the State under Annual Plan 1993-94.

(c) Does not arise.

Shifting of Telephones in Delhi

2599. SHRI VIJOY KUMAR YADAV:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the shifting of telephone from one exchanges to another takes long-time by MTNL. Delhi:

(b) if so, the reasons therefor:

(c) the criteria adopted in shifting of telephones:

(d) whether one request the telephone is immediately disconnected and shifted only when the line is available in another particular exchange:

(e) whether for this period telephone is kept with the department and charged at concessional rate: and

(f) if so, the details therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) *Shifting of telephones* from one exchange to another exchange of Delhi

Telephones is normally carried out within a period of one month except in cases where either the exchange capacity is not available or the area is not technically feasible.

(c) The criteria adopted for shifting of telephones from one exchange to another exchange is as given below;

1. Existing telephone should have worked for more than three years

or

2. The date of registration of the telephone No. to be shifted is cleared in the other exchange where the telephone is to be shifted.

(d) Yes Sir. The instructions are to disconnect the telephone at the old place when the subscriber requests for it.

(e) and (f). In case the telephone is not shifted due to departmental reasons, no rent is charged for the period telephone remains disconnected in excess of 15 days.

[*Translation*]

Stealing of Parcels in Bihar and U.P.

2600. SHRI RAM LAKHAN SINGH YADAV:
SHRI ARJUN SINGH YADAV:

Will the Minister of COMMUNICATIONS be pleased to state.

(a) whether several parcels have been stolen from the General Post Offices of Bihar and Uttar Pradesh.

(b) is so, the details thereof for the last three years:

(c) the number of foreign parcels out of them;

(d) whether any enquiry has been conducted by the Government in this regard;

(e) if so, the outcome thereof; and

(f) the actions taken or proposed to be taken against the persons found responsible therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (f). the information is being collected and will be laid on the Table of the House.

[*English*]

Letter of Intent to Private Sector

2601. SHRI H.D. DEVEGOWDA: Will the Minister of STEEL be pleased to state:

(a) whether the Union Government received any proposal from the Government of Karnataka for issue of letter of intent to private sector;

(b) if so, the details of terms and conditions; and

(c) the names of the private company to whom the Karnataka Government recommended?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV):(a) to (c). Karnataka State Industrial Investment and Development Corporation (KSIIDC) had earlier applied in January 1991 for Letter of Intent for establishment of an Integrated Steel Plant (ISP) in Bellary District in association with Essar

Gujrat Limited. However, After the steel industry was delicensed under the July 1991 Industrial Policy notification, it was not necessary to issue any Letter of Intent. State Government have now selected JISCO (Jindal Iron and Steel Co.) and ZAC (Zuari Agro Chemicals Ltd.) to establish two ISPs of one MTPA capacity each in Bellary District.

Directions for Commissioning of Equipments

2602. SHRI MANIKARO HODLYA GAVIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have issued directions recently to the heads of Telecom Circles to ensure that no equipment for which order has been placed remains uncommissioned;

(b) if so, the details thereof; and

(c) the response of the States in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c). No, Sir. D.O.T. makes all possible efforts to commission the equipment available in the field as per the targets fixed for each year.

[*Translation*]

Power Projects in Uttar Pradesh

2603. SHRI HARIKEWAL PRASAD: Will the Minister of POWER be pleased to state:

(a) the names of the schemes in Uttar Pradesh for which proposals are lying pending with the Union Government for the

approval of supply of gas or additional gas as on 30 June, 1993 and quantity of gas or additional gas required by each such project:

(b) the date from which the proposals are pending; and

(c) the time by which these projects are likely to be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYANAI DU): (a) to (c). No scheme for installations of Gas-based power project proposed by the Uttar Pradesh State Electricity Board (UPSEB) was pending with the Central Electricity Authority (CEA), as on 30th June, 1993. for techno-economic appraisal as no gas was available for fresh linkage along the HBJ pipeline.

[English]

Issue of Passports without Police Verification

2604. SHRI RAM NAIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Regional Passports Office at Mumbai is issuing large number of Passports without police verification; and

(b) if so, the reasons therefor and the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (b). The procedures being followed by all Passport Offices, including the Regional Passport Office Bombay is that an applicant whose turn has come up and who is eligible for a

passport will not be denied the passport, simply for want of a police report, if a period of four weeks has elapsed from the date the police report was requested. The authorities concerned have been requested to expedite their reports after making the requisite checks.

[Translation]

Inter-State Roads/Bridges

2605. SHRI KHELAN RAM JANGDE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the criteria laid down for determining the roads/bridges of economic importance;

(b) whether any assistance has been provided during the last three years for inter-state roads/bridges of economic importance in Madhya Pradesh; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The criteria are as under, viz.

(i) Roads/bridges required for opening up new areas to which railway facilities can not be provided in the near future; and

(ii) roads/bridges which can contribute materially to rapid economic development, e.g. in hilly areas and places having rich mineral resources for exploitation.

(b) No, Sir.

(c) On account of limitation of resources under the Central Sector Roads

programme and other priority considerations, it has not been possible to render Central loan assistance to various States including Madhya Pradesh.

Construction of Bridge Over Gomti River

2606. SHRI SURENDRA PAL PATHAK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to widen the bridge on Gomti River between Shahjahanpur and Sitapur at National Highway No. 24:

(b) if so, the details thereof, and

(c) the time by which it is likely to be done?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Visit of Head of State of Ireland

2607. SHRI SHRAVANKUMAR PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Head of The State of Ireland visited India recently;

(b) if so, the bilateral and multilateral subjects, discussed by her with the Indian leaders and the outcome thereof;

(c) whether any agreements have been signed and understanding for co-operation reached during the visit been; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L BHATIA): (a) Yes, Sir.

(b) The main issues discussed included Indo-Irish economic relations terrorism, Indo-Pak relations, the situations in Jammu and Kashmir and human rights. The talks resulted in greater understanding of each other's concerns and perspectives. The prospects for Indo-Irish economic relations in the areas of trade, investments and joint ventures were enhanced as result of the visit.

(c) Yes, Sir.

(d) A communique calling annual consultations between the Ministry of External Affairs and the Irish Ministry of Foreign Affairs was concluded on 1 October 1993.

Construction of Bye-pass in Kerala

2608. SHRI MULLAPPALLY RAM-CHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:-

(a) whether land has been acquired for the construction of Tellicherry Mahe bye-pass phase-III and IV in Kerala;

(b) if so, the total estimated cost of the project, and

(c) the time by which the projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c). Do not arise.

Relations With Zambia

2609. SHRI R. SURENDER REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the President of Zambia accompanied by a high level delegation visited India during October, 1993;

(b) the subjects discussed during the visit and the broad outcome thereof;

(c) whether any agreements on economic and commercial relations between the two countries were signed; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) to (d) The President of Zambia, Mr. Fredrick J.T. Chiluba visited India from October 5-8, 1993. Discussions were held between the two sides on matters of bilateral, regional and international importance. It was decid-

ed to increase economic cooperation between the two countries to mutual benefit.

An agreement on Cooperation in the field of Narcotics and Drugs Control was signed by the two sides during the visit.

Modernisation of Shipyards

2610. SHRI VIJAY NAVAL PATIL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the programme drawn up for the modernisation of shipyards during the eighth plan period; and

(b) the amount earmarked therefor and the names of shipyards to be covered under this programme?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGHISH TYTLER): (a) and (b). The details of programmes/ schemes for modernisation of shipyards in public Sector and the amount earmarked therefor during the 8th plan period is given below. Shipyardwise:-

	<i>Rs. in Crores</i>
I. HINDUSTAN SHIPYARD LTD., VISAKHAPATNAM	
(a) Augmentation of Training Facilities	1.00
(b) Renewals, replacements and additions	19.74
(c) Renewals, replacements and additions (Shiprepair)	15.67
(d) Renewals, replacements and additions (Offshore platform)	14.34
(e) Modernisation and updating of technology	0.45
Total	51.20
II. Cochin Shipyard Ltd. Cochin	
(a) Modernisation of Shiprepair Facilities	8.00
(b) Improvement of capacity utilisation	11.20
(c) Renewals and replacements	3.60
(d) Additional Shiprepair Facilities	25.00
Total	47.80

Rs. in Crores

III. HOOGHLY DOCK & PORT ENGINEERS LTD., CALCUTTA.

(a)	Renewals and Replacements	3.18
(b)	Modernisation of Nizirgunge Unit	7.40
(c)	Balancing of Shipbuilding at Salkia	1.52
(d)	Augmentation of Shiprepair Facilities	2.90
Total		15.00

IV. Central Inland Water Transport Corporation Limited, Calcutta.

Modernisation of Shiprepair Facilities at Rajabagan Dockyard of CIWTC.

48.10

V. MAZAGON DOCK LTD., BOMBAY

(a) Extension of Slipway

6.16

(b) Extension of Dry Dock

5.73

(c) CAD/CAM system for shipbuilding design

6.17

	<i>Rs. in Crores</i>
(d) Modernisation of fitting and machine shop	1.25
(e) CNC Flame cutting machine for plates and Assembly Shop	3.15
(f) MIG/MAG Welding M/C	0.40
(g) 15-T Level Luffing Crane	0.48
(h) Various other items of plant and Machineries for replacement/renewal or balancing items for existing shipbuilding facilities	5.96
(i) other items such as procurement of Floating crafts etc.	5.77
Total	35.37
VI. GARDENREACH SHIPBUILDERS & ENGINEERS LTD., CALCUTTA.	
Replacement of obsolete machinery and equipments (1993-94)	6.47
VII. GOA SHIPYARD LTD., GOA.	
(a) Slipway with associated facilities	
(b) Modernisation of LT Distribution System	27.00

Telephone Connections Under Rohini Telephone Exchange, Delhi.

2611. SHRI MÓHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the time generally taken by the Office of the General Manager (North) of the Mahanagar Telephone Nigam Limited (Delhi Telephones) in providing a telephone to the subscriber after issuing O.B. under VIP category i.e. on recommendation of the Member of Parliament;

(b) whether the O.B. Nos. issued this category during October, 1993 have since been complied with by the Rohini Telephone Exchange and telephone connections provided to the subscribers ;

(c) if not, the reasons for delay and when the said telephone connections are likely to be provided ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Sir, after the issued of the O.B. for the installation of a telephone connection sanctioned against the quota of a Member of Parliament, the telephone is generally provided within a month if the area is technically feasible and the exchange capacity is available.

(b) No O.B. issued during October, 1993, under this category is pending in Rohini Telephone Exchange for providing a telephone connection.

(c) Not applicable in view of the reply at (b) above.

[Translation]

Broadcast of Kannada, Telugu and Hindi Programmes from Sholapur Air Kendra

2612. SHRI GOVINDRAO NIKAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any demand has been made for broadcasting of programmes in Kannada, Telugu and Hindi in addition to Marathi programmes from Sholapur All India Radio Station;

(b) if so, the details thereof; and

(c) the steps being taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) and (b). Yes, Sir. A request was received for broadcasting programmes in Kannada, Telugu and Hindi, in addition to Marathi programmes from AIR, Sholapur.

(c) All India Radio, Sholapur is a local Radio Station.

As per the uniform policy followed by the local radio stations, programmes are being broadcast in Marathi only, which is the principal language of the area. There is no communication imperative to broadcast programmes in other languages.

[English]

Report of UN Population Fund

2613. SHRI R. DHANUSKODI ATHITHAN : Will the Minister of EXTER-

NAL AFFAIRS be pleased to state :

(a) whether the Government are aware of the latest report of the United Nations Population Fund (UNPFA) which makes studies on migration on global scales;

(b) if so, whether there is no mention about migration of Chakma refugees from Bangladesh in that report ; and

(c) if so, the details thereof and the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRI SALMAN KHURSHEED): (a) Yes Sir.

(b) Yes sir.

(c) This omission has been brought to the notice of the UNPFA authorities. UNPFA have responded by expressing their willingness to bring out a supplementary section containing information with regard to these refugees, once confirmed statistics in this regard become available.

Blast at Kahalgaon Super Thermal Power Project

2614. SHRI LALIT KORAON : Will the Minister of POWER be pleased to state:

(a) whether the Government have since examined the report submitted by the expert committee set up by the National Thermal Power Corporation to probe into the blast at Kahalgaon Thermal Power Corporation to probe into the blast at Kahalgaon Super Thermal Power Project in the night of 9/10 October, 1992;

(b) the extent of loss of property suf-

fered as a result thereof; and

(c) the action taken or proposed to be taken against the persons found guilty in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI P.V. RANGAYYA NAIDU): (a) The report submitted by the Expert Committee set up by the National Thermal Power Corporation (NTPC) to probe into the blast that occurred at Kahalgaon Super Thermal Power Project in the night of 9/10th October, 1992 is still under examination of the Government.

(b) The cost of repairs/replacements of the damages to the boiler pressure parts and other associated accessories has been estimated at approximately Rs. 6.20 crores.

(c) The examination of the report submitted by the Committee has revealed that the incident was consequent to system failure . As regards fixing of responsibilities, the matter is under examination. .

Construction of Bridge Across Ganga

2615. SHRI ANAND RATNA MAURYA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the work on the new bridge across Ganga connecting the G.T. Road Bye- Pass in Varanasi has been stopped;

(b) if so, the reasons therefor; and

(c) the time by which the work is likely to start and the time frame fixed for the completion of the bridge ?

THE MINISTER OF THE STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) The work is in progress and is targetted for completion by June, 1996.

Wage Revision

2616. SHRI DHARMABHIKSHAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to revise wages of employees working in the Hindustan Shipyard; and

(b) if so, the details thereof and the action proposed to be taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

Visakhapatnam Steel Plant

2617. SHRISHOMANADREESWARA RAO VADDE: Will the Minister of STEEL be pleased to state:

(a) the average quantity and value of Iron and Steel produced by Visakhapatnam Steel Plant and sold at Vijayawada per month;

(b) whether the Visakhapatnam Steel Plant has any proposal to set up steel stock yard at Vijayawada in the near future; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) The average sale to Vijayawada customers is about 1000 tonnes of steel and the value is approximately Rs.1 crore per month.

(b) No, Sir.

(c) Does not arise.

Power Transmission System of Andhra Pradesh

2618. SHRI J. CHOKKA RAO: Will the Minister of POWER be pleased to state:

(a) the deficit of power in Andhra Pradesh at present and the power lost in transmission annually; and

(b) whether the Union Government propose to give any assistance to the State to modernise its transmission system to reduce the transmission losses?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) As against the estimated requirement of 18,325 Million Units (MUs) of power in Andhra Pradesh during the period April to November 1993, the availability of power supply was 17,381 MUs, resulting in a deficit of 5.0%.

The loss in transmission alone is not being worked out by the power utilities. The Transmission and Distribution losses in Andhra Pradesh State Electricity Board (APSEB) during 1991-92 were 19.70%.

(b) To enable the Utility to take appropriate measure for reduction of T and D Losses, necessary guidelines for "reduction of T and D Losses" and "Energy Audit

in Power System" have been formulated and issued by Central Electricity Authority to all concerned including APSEB for adoption. These guidelines include, inter-alia, conducting of energy audit for indentifying system elements responsible for high energy losses, formulation of system improvement schemes to strengthen the transmission and distribution systems, installation of capacitors to improve voltage profile, installation of meters inside temper proof meters boxes and setting up of vigilance squads to detect theft of energy. An incentive scheme has been introduced by the Government of India in the year 1987-88 and has subsequently been revised in 1993 to provide incentives to State Electricity Boards/Electricity Departemens and their employees for bringing about reduction in T and D losses in their systems. Theft of energy has been made a cognizable offence under the amended provisions of Indian Electricity Act.1910.

[*Translation*]

Doordarshan Coverage in Maharashtra

2619. DR. GUNVANT RAMBHAU SARODE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the places in Maharashtra which are not covered by Doordarshan Network;

(b) whether the Government have received any representation to increase the coverage of Doordarshan Network in the State; and

(c) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF THE

MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) TV service, at present, is available to all the districts of Maharashtra, either wholly or partially.

(b) Representations have been received from time to time from various quarters for strengthening TV service in the State of Maharashtra;

(c) With a view to strengthen TV service in the State, 3 High Power Transmitters, 15 Low Power Transmitters and 6 Very Low Power Transmitters are under implementation/envisaged to be set up in Maharashtra subject to availability of adequate resources for the purpose.

SC/ST Posts in NHPC

2620. SHRI UDDHAB BARMAN: Will the Minister of POWER be pleased to state:

(a) whether the National Hydroelectric Power Corporation (NHPC) Ltd. has followed the directions of the circulars issued by the Union Government regarding the filling up of the backlog of Scheduled Castes/Scheduled Tribes in all categories of Executive posts from level E One to E Seven;

(b) if so, the details thereof indicating the total number of officials in each category and the number of SC/ST among them, at present;

(c) if not, the reasons therefor; and

(d) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE

MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (d). The National Hydro-electric Power Corporation Ltd.(NHPC) is committed to follow the directives issued by the Government providing for reservation for Scheduled Castes/

Scheduled Tribes in appointments. The details of the backlog of SC/ST in all categories of executive posts from level E-1 to E-7 and the total number of officials in each category along with the number of SC/ST among them are indicated below:-

<i>Category</i>		<i>No of Executives in position</i>			<i>Backlog</i>	
		<i>Total</i>	<i>SC</i>	<i>ST</i>	<i>SC</i>	<i>ST</i>
Group 'A'	E 7 Chief Engr/ Chief	40	1	-		
	E 6 Sr. Manager	53	4	-	36	34
	E 5 Manager	131	9	2		
	E 4 Dy. Manager	195	9	-		
	E 3 Asstt. Manager	169	5	2		
	E 2 Engineer	315	54	3		
Group 'B'	E 1 Asstt. Engr.	189	11	1	-	-
		1092	93	8	36	34

Due to existence of surplus manpower, the NHPC has at present restricted scope for induction of personnel from outside through fresh appointments. It is however planning to clear the backlog to extent under a special recruitment drive for SC/ST. The Government is also monitoring the backlog on a regular basis.

and other sanctions were accorded to Quilon bypass in Kerala;

(b) the number of phases in which the work is proposed to be completed;

(c) the amount allotted for different phases of the project; and

(d) the details of the progress made in the work so far ?

Quilon Bypass Kerala

2621. SHRI KODIKKUNNIL SURESH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the dates on which administrative

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (d). A statement is annexed.

STATEMENT

<i>S.no.phase</i>	<i>date Of Sanction for Land Acquisition.</i>	<i>Date Of Sanction for Con-Struction.</i>	<i>Amount Allotted During 1993-94 (Rs. in lakhs)</i>	<i>Progress As On 31/3/1993</i>
1. I	6.10.1986	31.3.1992 31.3.1993	1.00	Land acquisiti- on completed. Construction work is in progress.
2. II	5.6.1989	-	5.00	85%
3. III	31.1.1992	-	50.00	1%
4. IV	31.1.1992	-	50.00	1%

Requirement of Power in Kerala

2622. SHRI THAYIL JOHNNANJALOSE:
Will the Minister of POWER be pleased to state :

(a) the total quantum of power generated by the Kerala State Electricity Board during each of the last three years;

(b) whether this quantum was sufficient to meet the requirement of the State; and

(c) if not, the names of the central power stations from which the power was supplied to the Kerala State Electricity Board and the quantum thereof provided to the State during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : (a) During the years 1990-91, 1991-92 and 1992-93, the energy generation in Kerala was 5494 MU, 5322 MU and 6195 MU respectively.

(b) The power supply position in Kerala was quite satisfactory during the above three years with a marginal shortage ranging from 0.5% to 3.7% only.

(c) During the years 1990-91, 1991-92 and 1992-93, Kerala has drawn 1362 MU, 1922 MU and 1232 MU of power respectively from the Central Sector stations in the Southern Region (viz: Ramagundam STPS, Madras Atomic Power Station and Neyveli TPS).

Gopalpur Port

2623. SHRI GOPI NATH GAJAPATHI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the activities relating to the conversion of Gopalpur Minor Port in Orissa into an All-Weather Port have been postponed;

(b) if so, the reasons therefor;

(c) whether the decision is likely to have adverse effect in Port Sector in the entire east coast; and

(d) if so, the details thereof and the corrective measures proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d). Proposal for the conversion of Gopalpur Minor Port in Orissa into an all-weather port for handling coal was considered and not found necessary since a major expansion plan for Paradip Port Trust has recently been sanctioned at an estimated cost of Rs. 587.41 crores. This would considerably increase the port capacity for handling the anticipated increase in coal traffic in the region.

[Translation]

Accidents on National Highway-24

2624. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of accidents which took place on the National Highway-24 during the last three years;

(b) the main causes of these accidents and the steps taken to check them; and

(c) the number of places on this Highway on which the scheme for the construction of by-passes is under consideration and the details in the regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Accident statistics for National Highway-wise is not being collected.

(b) The main cause of accidents generally is due to human error. It is estimated that 90 percent of the accidents are caused due to human failure. Rest of the accidents are attributed to machine and defective road geometrix. Efforts are being made for strict enforcement of road discipline and for development of road safety culture by way of education, enforcement and improving the road environment.

(c) It is proposed to construct 3 by-passes on national highway No.24 at Hapur, Moradabad and Shahjahanpur during the 8th Five Year Plan 1992-97. The work of land acquiring for Hapur by-pass is in progress. For Moradabad by-pass land has already been acquired and for Shahjahanpur, approval of the Government in principle for the construction of the by-pass has been accorded recently.

T.V. Transmitter at Siddhari Nagar, Uttar Pradesh.

2625. SHRI RAMPAL SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the place in Uttar Pradesh where T.V. relay centers are planned to be set up during 1993-94 ;

(b) whether the Government propose to set up any relay center in district Siddhart Nagar of Uttar Pradesh during 1993-94 ; and

(c) if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO):

(a) In addition to the Low Power TV Transmitter (LPT) at Rasra already commissioned, 4 LPTs, one each at Champawat, Sikandrapur, Mohammadabad and Kotdwar, and 3 Very Low Power Transmitters one each at Joshimath, Chaukhatia and Didighat, are targetted for commissioning during the remaining period of 1993-94.

(b) and (c). Yes, Sir. There is an approved scheme for setting up of an LPT at Naugarh in Siddharthnagar District of Uttar Pradesh.

[English]

National Highways in Tamilnadu

2626. SHRI K. RAMAMURTHEE TINDIVANAM : Will the Minister of SURFACE TRANSPORT be please to state :

(a) the total length of National highways covering TamilNadu;

(b) the stretches of national highways in the State which have been identified as prone to damage due to floods and cyclone ; and

(c) the steps taken to protect the same from damage by natural calamities ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) :(a) 1896 km.

(b) Stretches of N.H. Nos. 4 , 5, 7, 45, 47, and 49 close to the coast are prone to flood/cyclone damages.

(c) Protective works are taken up depending upon the availability of funds.

ISD/STD P.C.O. in Haryana

2627. SHRI AVTAR SINGH BHADANA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of ISD/STD PCO installed and functioning in Haryana, district-wise ;

(b) the total number of telephones given to the various panchayats, district-wise and

(c) the expenditure incurred on these telephones during the period from January 1992 to November 1993 and the income during the same period if any ?

THE MINISTER OF STATE OF THE MINISTRY COMMUNICATIONS (SHRI SUKH RAM): (a) District-wise number of ISD/STD PCO's installed and working in Haryana is as under :-

1.	Ambala	254
2.	Faridabad	343
3.	Hissar	122
4.	Jind	37
5.	Karnal	153
6.	Rohatak	153
TOTAL		1062

(b) District-wise number of telephones given to the various panchayats is as under :-

1.	Ambala	858
2.	Faridabad	787
3.	Hissar	605
4.	Jind	269
5.	Karnal	739
6.	Rohatak	864
TOTAL		4122

(c) Records of total expenditure incurred on and total revenue accruing from STD PCOs and Panchayat telephones are not kept as the existing accounting procedures of the Department do not facilitate calculation of these amounts. Expenditure incurred on STD/PCOs and Panchayat Telephones are booked against Projects of which installation of these lines is a part and revenue from these get merged into the total revenue of the particular Secondary Switching Area.

Privatization of Indian Satellite Channel

2628. PROF. SAVITHRI LAKSHMANAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have approved the proposal to permit the privately owned Indian Satellite Channel;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):
(a) No, Sir.

(b) Does not arise.

(c) The matter is under consideration.

T.V. Transmitters in West Bengal

2629. SHRI BIR SINGH MAHATO: Will the minister of INFORMATION AND BROADCASTING be pleased to state the names of the places in West-Bengal where Government propose to set up low power T.V. transmitters during 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): A Low Power TV Transmitter (LPT) at Ranaghat in West Bengal is expected to be commissioned into service during 1993-94. Besides, an LPT is envisaged to be set up at Kalna in Barddhaman district of the State under Annual Plan 1993-94.

Apart from the LPTs, listed above the following transmitters are presently under implementation in the State:-

1. HPT-Krishnanagar;
2. HPT-Balurghat;
3. HPT-Kharagpur;
4. LPT-Farakka;
5. Transposer at Tiger Hill.

[*Translation*]**Imposition of Cess on Petrol and Diesel**

2630. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to impose cess on petrol and diesel;

(b) if so, the time by which a decision is likely to be taken in this regard; and

(c) the estimated funds likely to become available for the construction of roads as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Presumably, the Hon'ble Member is referring to the Revised Resolution about augmentation of Central Road Fund adopted by Parliament on 13.05.88 by way of enhancing the cess of 5% of the basic price of petrol and diesel. Since decision about implementation of the above Resolution is yet to be taken, it is premature to indicate the time frame for making enhanced allocations on this account which would be of the order of Rs. 450 crores per annum.

[*English*]**Environmental Coaches**

2631. SHRI MAHENDRA BHATIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Ministry has received any proposal regarding introduction of environmental coaches free from air and noise pollution;

(b) if so, the details thereof; and

(c) the response of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir. We have not received any proposal for introduction of environmental road coaches.

(b) and (c). Do not arise.

Construction of Bridge

2632. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: SHRI GURUDAS KAMAT:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the bridge over River Chenab, at Akhnoor was washed away in 1992;

(b) if so, the details thereof;

(c) whether this bridge is a strategic requirement of the Army;

(d) if so, efforts being made to construct a bridge at this place;

(e) the details thereof;

(f) whether construction of bridge is going on as per original time schedule;

(g) if not, the reasons therefor and remedial measure taken in this regard;

(h) whether Army has conveyed concern over the delay at the construction of the bridge; and

(i) the time by which the construction of the bridge is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). One of the 3 Spans of the bridge was washed away due to heavy rains in 1992.

(c) to (i). The reconstruction of the bridge, which is essential for maintenance of supplies, has been entrusted to the Railways. Though scheduled to be completed by June, 1993, the work is behind schedule owing to the innovative methods of construction adopted for the first time in this area besides power shortage, etc. However, regular monitoring of the work is being done by the Border Roads Organisation, Railways and their contractors to expedite the work so as to complete it by February, 1994. Further to meet immediate requirements, a fair-weather pontoon bridge is in operation.

[Translation]

National Highways in Gujarat

2633. SHRI KASHIRAM RANA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount allocated for the development and widening of the National Highways in Gujarat During 1991-92, 1992-93 and 1993-94; and

(b) the number of National Highways included in this programme and the time by which the said work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT

(SHRI JAGDISH TYTLER): (a) Amounts allocated for development of National Highways in Gujarat including widening of National Highways during the years 1991-92, 1992-93 and 1993-94 are as below:

<i>Year</i>	<i>Allocations(Rs. in lakhs)</i>
1991-92	4770.00
1992-93	4650.00
1993-94	4800.00(Tentative)

(b) National Highways Nos. 8, 8A, 8B, 8C, 14 and 15 and National Expressway-I pass through the State. Development of National Highways is a continuous process and the improvement works are normally completed in 3 to 4 working seasons depending upon the size of the project.

[English]

Daitari Steel Plant in Orissa

2634. SHRIMATI GEETA MUKHERJEE: Will the Minister of STEEL be pleased to state the present stage of the proposed Daitari Steel project in Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): The foreign investment proposal for setting up a steel plant near Daitari in Orissa under the name of "Kalinga Steels(India) Limited" has earlier been cleared by Government of India. This plant is being set up in pursuance of a Memorandum of Understanding signed between Government of Orissa and Dr. Swraj Paul of the Caparo Group Limited. Government of Orissa have informed that Detailed Project

Report is expected sometime by July 1990. They have also informed that 4000 acres of land has already been acquired.

Post Offices in Himachal Pradesh

2635. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new Branch Post Office sanctioned and opened in Himachal Pradesh during 1992-93:

(b) the number of Branch Post Offices proposed to be opened in the State during 1993-94; and

(c) the number of such offices opened so far during this year, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) 24 Branch Post Offices were sanctioned and opened in Himachal Pradesh during 1992-93.

(b) A target of 90 Branch Post Offices has been fixed for opening in the State during 1993-94.

(c) 46 Branch Post Offices have been opened so far; district wise detailed of which are given in the statement attached.

STATEMENT

District-wise number of post offices opened during 1993-94

S.No.	Name of the District	No. of post offices opened
1.	Bilaspur	2
2.	Chamba	1

3.	Hamirpur	4
4.	Kangra	11
5.	Kinnaur	1
6.	Kullu	3
7.	Mandi	9
8.	Shimla	1
9.	Solan	3
10.	Sirmour	5
11.	Una	6

Total 46

Telephone Connection for Panchayats

2636. DR. AMRITLAL KALIDAS PATEL:
SHRIMATI BHAVNA CHIKHALIA:
SHRI DILEEP BHAI SANGHANI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of village panchayats in Gujrat provided with telephone facility so far, district-wise and the number of panchayats out of them provided with this facility during 1992-93 district-wise;

(b) the total expenditure incurred thereon; and

(c) the target fixed for providing such facility during 1993-94, district-wise?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS (SHRI
SUKH RAM): (a) (i) As on 30.11.1993, 7061
Panchayat villages of Gujarat have been
provided with telephone facility. The district-
wise details are given in Annexure.

(ii) Number of panchayat villages pro-
vided with telephone facility during 1992-93

is 1755. The district-wise details are given in
the Annexure.

(b) The total expenditure incurred so far
is about Rs.88.20 crores.

(c) The target fixed for providing such
facility during 1993-94 in Gujarat is 4500.
The district-wise details are given in the
attached statement.

STATEMENT

DISTRICTWISE NUMBER OF PANCHAYAT VILLAGES IN GUJARAT HAVING TELEPHONE FACILITY AND PROPOSED TO BE PROVIDED WITH TELEPHONE FACILITY.

Sl. No.	Name of District	No. of Panchayat Villages provided with telephone facility so far (upto 30.11.93)	Districtwise No. of panchayat villages provided with telephone facility during (1992-93)	Districtwise target for providing telephone in Panchayat villages during (1993-94)
1.	Ahmedabad	341	193	185
2.	Gandhinagar	41	20	5
3.	Amreli	321	83	180
4.	Banaskantha (pnp)	467	129	240
5.	Bhavnagar	309	78	370
6.	Bhanuch	364	153	240
7.	Jamnagar	279	106	230

Sl. Name of District No.	No. of Panchayat Village provided with telephone facility so far (upto 30.11.93)	Districtwise No. of panchayat villages provided with telephone facility during (1992-93)	Districtwise- target for providing telephone in Panchayat villages during (1993-94)
8. Nadiad	764	286	210
9. Bhuj	400	85	190
10. Mehsana	759	145	230
11. Panchmahals (godhra)	282	27	410
12. Rajkot	401	35	330
13. Sabarkantha	557	182	120
14. Surendranagar	364	55	230
15. Surat	322	27	290
16. Baroda	396	47	380

Sl. Name of District No.	No. of Panchayat Village provided with telephone facility so far (upto 30.11.93)	Districtwise No. of panchayat villages provided with telephone facility during (1992-93)	Districtwise target for providing telephone in Panchayat villages during (1993-94)
17. Bulsar	338	63	320
18. Dangs	9	nil	nil
19. Junagadh	405	61	340
20. Union territories	25	nil	nil
Total	7061	1755	4500

Eatable Items from Potato

2637. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any proposal to start an industrial unit for making eatable items from potato in Biharsharif in Bihar;

(b) if so, the details thereof and the action taken so far in this regard; and

(c) is not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUNGOGOI): (a): No, Sir.

(b) Does not arise.

(c) While the Ministry of Food Processing Industries do not directly set up fruit and vegetable processing units including potato processing units, various Plan Schemes have been formulated under which assistance is provided to the public sector, joint sector, cooperative sector units, etc., for setting up/upgrading/development of fruit and vegetable processing industries including potato processing industries.

Closure of Telecom Factory, Calcutta.

2638. SHRI INDRAJIT GUPTA:
SHRI G.DEVARAYA NAIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecom Factory, Calcutta is not to its full capacity;

(b) if so, the reasons therefor;

(c) whether the dearth of work order and job is likely to lead to virtual closure of the factory; and

(d) if so, the facts thereof and the steps proposed to be taken to boost the functioning of this factory?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) The demand for conventional items like manual exchanges, relay racks etc. which were being manufactured in Telecom factory, Calcutta has come down due to changing Telecom Technology leading to surplus manufacturing capacity.

(c) No Sir. Surplus man-power is being retrained and redeployed on new jobs.

(d) A number of new items like Masts and Tubular Towers Power Plants, MDFs for C-DOT exchange etc. have been allotted to Telcom. Factory Calcutta which will result in maximum utilization of available infrastructure and man-power.

Radio Paging Service

2639. SHRI CHITTA BASU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to introduce Radio Paging Service to send urgent message to other cities in the country; and

(b) if so, the details of the scheme prepared in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) MTNL is already operating Radio Paging service in Bombay and Delhi on local basis. Tenders have also been invited with a view to franchise the radio paging service in selected cities on local basis.

(b) Tenders were invited from Registered Indian Companies with a view to franchise the Radio paging Service in 27 cities (as per statement attached). The tenders are presently under evaluation. The period of licence shall be ten year extendable for one or more years at a time. Licence will be issued on non exclusive basis.

STATEMENT**RADIO PAGING SERVICE**

Although Radio Paging Service has been introduced in the Department at Bombay and Delhi it has also been decided to franchise this service to Indian companies. Initially it was decided that all cities with a population of one million and above or having telephone capacity of more than 25,000 lines will be covered.

The service is to be introduced in the following Urban areas:

1.	Delhi	15.	Coimbatore
2.	Bombay	16.	Vadodara
3.	Calcutta	17.	Indore
4.	Madras	18.	Patna
5.	Ahmedabad	19.	Madurai
6.	Bangalore	20.	Bhopal
7.	Hyderabad	21.	Varanasi
8.	Pune	22.	Ludhiana
9.	Kanpur	23.	Vishakhapatnam

- | | | | |
|-----|-----------|-----|------------|
| 10. | Nagpur | 24. | Chandigarh |
| 11. | Lucknow | 25. | Rajkot |
| 12. | Surat | 26. | Trivandrum |
| 13. | Jaipur | 27. | Amritsar |
| 14. | Ernakulam | | |

Deep Sea Fishing

2640. SHRI D. VENKATESWARA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the deep sea fishing sector has been identified as a thrust area due to its high export potential;

(b) if so, the developmental task undertaken by the Government for this sector; and

(c) the time by which these development tasks are likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Yes sir.

(b) and (c). The developmental task for deep sea fishing sector is a continuous process and, therefore, no time frame has been fixed. However, some of the schemes to be implemented by the Government for development of this sector during 8th Plan Period are indicated in the attached statement.

STATEMENT

Name of Schemes

Ministry of Food Processing Industries

1. Assistance for participation in deep sea fishing and processing.
2. Grant-in-aid providing interest subsidy on loan for acquisition of deep sea fishing vessel.
3. Assistance for diversified fishing.
4. Scheme for effective implementation of MZI Act by providing

funds for installation of communication facilities for the Coast Guard.

5. Scheme for setting up of cold chain.
6. Scheme for tuna and other fish processing.
7. Assistance to National Marine Fisheries Development Board.
8. Fishery Survey of India.

Ministry of Agriculture (Deptt. of Agri. and Cooperation)

1. Central Institute of Fisheries Nautical Engineering and Training.
2. Central Institute of Coastal Engineering for Fishery.
3. Integrated Fishery Project.
4. Fishery Harbour Facilities at Major ports.
5. Central Fishery Harbour Authority.
6. Minor Fishery Harbour.

Ministry of Commerce.

Scheme to reimburse a part of the cost of High Speed Diesel(HSD) consumed by deep sea fishing vessels.

[Translation]

Allocation for N.Hs in Uttar Pradesh

2641. SHRI DEVI BUX SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount allocated for the National Highways in Uttar Pradesh during 1991-

92, 1992-93 and 1993-94, Year-wise;

[English]

(b) whether the State Government of Uttar Pradesh has submitted any scheme to link certain State roads with the National Highways; and

(c) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The amount allocated for the National Highway in Uttar Pradesh during 1991-92, 1992-93 and 1993-94, year-wise.

<i>Year</i>	<i>For Develop- ment</i>	<i>For Mainte- nance and Repairs (Rs. in lakhs)</i>
1991-92	6464.46	1312.05
1992-93	5195.00	1394.96
1993-94	4950.00	1464.39
	(Tentative)	(Tentative)

(b) and (c). Presumably, the Hon'ble Member is having in mind the proposals under the Centrally sponsored scheme of State Roads of Inter-State or Economic Importance in the 8th Plan for which ten schemes costing Rs. 100.60 crores have been submitted by the State Government. Due to limited allocation of funds under the Central Sector Roads programme in the 8th Plan, it will be possible to take up only a few selected projects under the afore-said programme in various States including Uttar Pradesh.

Modernization of R. I. N.

2642. SHRI SHANTARAM POTDUKHE: Will the Minister of STEEL be pleased to state:

(a) whether the Government have provided sufficient funds for the modernization of Rashtriya Ispat Nigam (Visakhapatnam Steel Plant);

(b) if so, the details therefor; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Visakhapatnam Steel Plant under Rashtriya Ispat Nigam Limited has been commissioned in July, 1992 and its various production units are in the process of stabilization. The VSP Management is concentrating on the stabilization of its production and also building up its production to reach 100% capacity utilization by 1996-97. No programme for modernisation of the plant is therefore, being taken up at present.

(b) and (c). Do not arise.

Recommendations of Patel Commission.

2643. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Patel Commission appointed by the Union Government had spelt out reasons for non-development of Ghazipur (Uttar Pradesh) because of lack of proper means of transport, etc.;

(b) if so, the details of action taken on those recommendations;

(c) whether a bridge has been constructed on Tarighat;

(d) if not, the reasons therefor; and

(e) the steps being taken in this regard and the time by which the bridge is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Development of Ghazipur is the responsibility of the State Government. who have informed that the length of metalled roads in Ghazipur has increased from 274km in 1966 to 813km in 1993.

(c) Yes, Sir.

(d) and (e). Do not arise.

[*Translation*]

Anpara 'B' Thermal Power Station

2644. SHRI ARJUN SINGH YADAV:
DR. PARSHURAM
GANGWAR:

Will the Minister of POWER be pleased to state:

(a) whether additional foreign assistance has been made available for completion of the Anpara 'B' Thermal Power Station in Uttar Pradesh.;

(b) if so, the details thereof; and

(c) the amount sanctioned for the pow-

er station for 1993-94?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). A loan assistance of 101.42 Billion Yen has been provided by the Overseas Economic Cooperation Fund, Japan for the implementation of Anpara B Thermal Power Project. In addition, the Government of Japan have pledged additional loan assistance of 17,638 Million Yen from CECF for the implementation of this project. The loan negotiations in this regard are scheduled to be held very shortly.

(c): The Planning Commission has approved an outlay of Rs. 716 crores for the year 1993-94.

Replacement of Items in Parcels in Madhay Pradesh.

2645. SHRI RAM BADAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of complaints received from customers, local jewelers/Members of Parliament during the last two years regarding replacement of items in parcels and open delivery of parcels in Head Post Office at Ganj Basoda, Madhya Pradesh of Central Railway;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government against persons found responsible therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The sender of Ganj Basoda Sub Office insured parcels No. 776 dated

13.5.91, 782 dated 6.6.91, 783 dated 10.6.91 and 689 dated 14.1.89 insured for Rs. 10,000 each had complained to Shri Raghav Ji, Member of Parliament (Rajya Sabha) regarding substitution of contents of these parcels. The Member of Parliaments had taken up the mater with the then Minister of state for Communications in his letter dated 6.9.91.

(b) The details of these complaints as furnished by the sender M/S Rattan Chand Vimal Chand Oswal are as follows:

- (i) *Insured Parcel No. 776 dated 13.5.91: After taking delivery, of the parcel the addressee found it contained lead.*
- (ii) *Insured Parcel No.782 dated 6.6.91: After taking delivery, on opening the parcel before the post office staff on the addressee found lead instead of silver.*
- (iii) *Insured Parcel No 783 dated 10.6.91: The addressee refused to take delivery of the parcel which was received back for delivery to sender who took open delivery and fount the parcel to contain lead instead of silver.*
- (iv) *Insured parcel No 689 dated 24.1.89 insured for Rs. 10,000:- The parcel was lost. The claim was rejected.*

(c) Enquiries conducted revealed that Insured parcels No. 776 and 782 were received insound condition and delivered under clear receipt to the addressee at Ahmedabad. Insured Parcel No. 783, on being refused by the addressee, was returned to the sender to whom an open delivery was given on his request. The claims have not been found admissible under the departmental rules. No departmental official was found involved during enqf-

ries. In the case of insured parcel No. 689, the official found responsible for loss of the bag was punished with withholding of increment for a period of 30 months.

[English]

News of Quakes on Electronic Media

2646. SHRI SUDHIR GIRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the news of the death of thousands of people due to recent earthquake in Maharashtra was not telecast/broadcast in the morning on that date: and

(b) if so, the reasons therefor and steps taken to avoid recurrence of such lapses?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):(a) No, Sir.

(b) Does not arise.

Container Traffic from Mormugao Port

2647. SHRI HARISH NARAYAN PRABHUZANTYE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the container traffic at Mormugao Port in Goa could not be developed as anticipated for want of proper bridges and road support:

(b) if so, the steps taken or proposed to be taken for the development of container traffic from Mormugao Port during the Eighth Plan period; and

(c) the details of the other steps taken for the speedy development of transport system of Mormugao Port?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). No, Sir. The cargo mix at MOPT does not have the possibility of being containerized.

(c) An amount of Rs. 123.00 crores has been provided for undertaking various schemes for the development of Mormugao Port during the 8th Plan (1992-97).

Flyover Over National Highway 24

2648. SHRI BALRAJ PASSI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is heavy traffic on National Highway No.24;

(b) if so, whether the Government propose to construct a fly-over near Moradabad at Tiraha Chowk, Uttar Pradesh;

(c) if so, the time by which work is likely to be started thereon; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The railway level crossing at Tiraha Chowk near Moradabad falls within the city limit of Moradabad. The stretches of roads falling within the Municipal limits do not form

part of National Highway system. Consequently, its construction is the responsibility of concerned State Government/local administration.

[*Translation*]

Conversion of Telephone Exchanges in the Country

2649. SHRI RAJEVEER SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges converted into electronic one and the number of new electronic exchanges started in the country during the Year 1992-93; and

(b) the number of telephone exchanges proposed to be converted into electronic one during 1993-94 and the names of exchanges to be converted out of them in Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) 4697 telephone exchanges have been converted into electronic ones in the country during 1992-93. 3250 new electronic exchanges have been started in the country during 1992-93.

(b) 1750 telephone exchanges are proposed to be converted into electronic ones in the country during 1993-94. The names of 174 exchanges to be converted into electronic ones in Uttar Pradesh during 1993-94 are given in the attached statement. This will depend on availability of funds and equipment.

STATEMENT

LIST OF TELEPHONE EXCHANGES PROPOSED TO BE CONVERTED INTO ELECTRONIC DURING 1993-94 IN UTTAR PRADESH

Sl. No.	Name of Exchange	Name of District
1.	Bariyawan	Faizabad
2.	Raiganj	
3.	Rampur Sakrawani	
4.	Chaumuha	Mathura
5.	Surir	
6.	Jawalapur	Hardwar
7.	Rajpur	Dehradun
8.	Gonda	Gonda
9.	Mirzapur	Mirzapur
10.	Surajpur	Mau
11.	Dalpatpur	Moradabad

Sl.No.	Name of Exchange	Name of District
12.	Dingerpur	"
13.	Nagina	"
14.	Sirsi	"
15.	Girma	Almora
16.	Shabedra (East)	Ghaziabad
17.	Bhadahi	Varanasi
18.	Chiragaon	"
19.	Cholapur	"
20.	Danganj	"
21.	Tradatnagar	Agra
22.	Pooth:	Meerut
23.	Jansa	Varanasi
24.	Gangapur	"

Sl.No.	Name of Exchange	Name of District
25.	Gopiganj	"
26.	Mirzamurad	Varanasi
27.	Mughalsarai	"
28.	Ramnagar/A	"
29.	Beniabagh MaxII	"
30.	Gursahaiganj	Farrukhabad
31.	Maigalganj	Sitapur
32.	Ramkot	"
33.	Baghauli	Hardoi
34.	Gopamau	"
35.	Pali	Hardoi
36.	Simranchauraha	"
37.	Badrayan	Lakhimpur

Sl.No.	Name of Exchange	Name of District
38.	Khajuria	"
39.	Jasnagar	"
40.	Kedia	"
41.	Mitauli	Sitapur
42.	Sunderwal	Lakhimpur
43.	Bartara	Shahjahanpur
44.	Kanth	Shahjahanpur
45.	Mirzapur	"
46.	Selramau	"
47.	Benajhabar	Kanpur
48.	Bhiti	Faizabad
49.	Haringtongarij	"
50.	Kedarnagar	"

Sl.No.	Name of Exchange	Name of District
51.	Malipur	"
52.	Amapur	Etah
53.	Bilram	"
54.	Bhargain	"
55.	Etah	"
56.	Jatithra	"
57.	Moharpura	"
58.	Thana Dangtonganj	"
59.	Unchagaon	"
60.	Kasganj	"
61.	Khaira	Mathura
62.	Lohai	Mathura
63.	Mugana	"

Sl.No.	Name of Exchange	Name of District
64.	Nandgaon	"
65.	Pachawar	"
66.	Meerut MAX-I	Meerut
67.	Modinagar	Ghaziabad
68.	Pilibhit	Pilibhit
69.	Badaun	Badaun
70.	Bijnore	Bijnore
71.	Jaunpur	Jaunpur
72.	Bahraich	Bahraich
73.	Agra (SXS)	Agra
74.	Shahjahanpur	Shahjahanpur
75.	Mussoorie	Dehradun

Locations of the remaining 99 exchange will depend upon the availability of site, infrastructure, equipments and funds etc.

[*English*]

**Post Offices in Gujarat and
Maharashtra**

2650. DR. K.D.JESWANI:
SHRI VILASRAO
N A G H A T H R A O
GUNDEWAR:

Will the Minister of COMMUNICA-
TIONS be pleased to state the number of

post offices in Gujarat and Maharashtra provide with the facilities of PCO, telegraph services and saving bank, district-wise?

MINISTER OF STATE OF THE MIN-
ISTRY OF COMMUNICATIONS (SHRI
SUKH RAM): The number of post offices
in Gujrat and Maharashtra provided with
facilities of PCO telegraph services and
saving bank, district-wise, is given in the
attached Statement I and II respectively.

STATEMENT-I

DETAILS OF THE NUMBER OF POST OFFICES IN GUJARAT PROVIDED WITH THE FACILITIES OF P.C.O., TELEGRAPH SERVICES AND SAVING BANK, DISTRICTWISE.

Sl. No.	Name of the District	Post offices with P.C.O.	Post offices with telegraph Services	Post office with Saving Bank
(1)	(2)	(3)	(4)	(5)
1.	Ahmedabad	86	18	574
2.	Amreli	75	103	325
3.	Banaskantha	125	35	449
4.	Bharuch	121	90	498
5.	Bhavnagar	138	70	470
6.	Dangs	7	4	55
7.	Gandhinagar	29	54	80
8.	Jammu	131	86	390
9.	Junagadh	213	179	538
10.	Kutch	158	75	504

Sl. No.	Name of the District	Post offices with PCO	Post offices with telegraph Services	Post office with Saving Bank
(1)	(2)	(3)	(4)	(5)
11.	Kheda	229	170	622
12.	Mahesana	227	144	601
13.	Panchmahal	134	120	533
14.	Rajkot	192	109	505
15.	Sabarkantha	160	91	564
16.	Surat	131	104	635
17.	Surendranagar	110	86	335
18.	Vadodra	136	80	673
19.	Valsad	121	103	557
	Total	2523	1721	8909

STATEMENT-II

DETAILS OF THE NUMBER OF POST OFFICES IN MAHARASHTRA PROVIDED WITH THE FACILITIES OF PCO, TELEGRAPH SERVICES AND SAVING BANK, DISTRICTWISE.

Sl.No	Name of the District	Post office with PCO	Post offices with telegraph Services	Post office with Saving Bank
(1)	(2)	(3)	(4)	(5)
1.	Ahmednagar	234	87	621
2.	Akola	135	39	393
3.	Amravati	122	67	441
4.	Aurangabad	101	39	216
5.	Beed	118	25	319
6.	Bhandara	143	26	289
7.	Buldana	157	154	346
8.	Chandrapur	109	115	322
9.	Dhule	258	40	442

Sl. No.	Name of the District	Post offices with PCO	Post offices with telegraph services	Post office with Saving Bank
(1)	(2)	(3)	(4)	(5)
10.	Gadchiroli	76	67	178
11.	Greater Bombay	7	58	213
12.	Jalgaon	270	210	465
13.	Jalna	51	14	194
14.	Kolhapur	153	83	535
15.	Latur	92	25	279
16.	Nagpur	49	48	300
17.	Nanded	171	110	457
18.	Nasik	161	78	644
19.	Osmanabad	98	29	270
20.	Parabhani	151	105	299
21.	Pune	213	229	755

Sl. No.	Name of the District	Post offices with PCO	Post offices with telegraph Services	Post office with Saving Bank
(1)	(2)	(3)	(4)	(5)
22.	Raigad	87	116	425
23.	Ratnagiri	149	67	634
24.	Sangli	155	97	417
25.	Satara	166	178	597
26.	Sindhudurg	105	132	353
27.	Solapur	159	105	510
28.	Thana	48	101	388
29.	Wardha	103	108	185
30.	Yeotmal	127	118	366
	Total	3958	2670	11884

[*Translation*]

Telecast of Bhojpuri Programmes.

2651. SHRI RAM PRASAD SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to promote Bhojpuri language by producing films and other programmes for telecast on Doordarshan;

(b) if so, the details thereof; and

(c) the total number of films in Bhojpuri language produced and telecast on Doordarshan during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) and (b). Doordarshan has been telecasting music programmes in Bhojpuri from a number of its kendras. The comparing of the rural programme from Doordarshan Kendra, Gorakhpur is also done in Bhojpuri.

(c) while Doordarshan has not produced any Bhojpuri film, it has telecast nine Bhojpuri feature films produced by outside producers over Delhi and linked transmitters during this period.

[*English*]

Present Status of Kudremukh Mines

2652. SHRI V. DHANANJAYA KUMAR: Will the Minister of STEEL be pleased to state:

(a) the present status of iron ore mining in the Kudremukh mines;

(b) whether the iron ore deposit is depleting there;

(c) if so, the efforts being made to find new iron ore reserves;

(d) whether there has been complaints of mis-management in the Kudremukh iron ore company causing huge financial losses; and

(e) if so, the remedial steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). The Kudremukh mines being operated by the Kudremukh Iron Ore Company Limited (KIOCL), are at present estimated to have around 250 million tones of iron ore reserves. At the current level of production, the reserves are likely to last another 13 to 14 years.

(c) The Company has already applied to the State Government of Karnataka for grant of prospecting licence for the nearby Gangrical and Nellibeedu Iron Ore reserves.

(d) No, Sir. The Company is making profits.

(e) Does not arise in view of (d) above.

Asylum in US

2653. SHRI D. VENKATESWARA RAO:
SHRI S. B. SIDNAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there has been an increase in the number of Indians applying for political

asylum in the US during the last three years;

(b) if so, the number of Indians applied for asylum in that country and the number out of them granted asylum during each of the last three years; and

(c) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) Yes, Sir,

(b) In 1991, 666 Indian citizens had applied for asylum out of which 9 were granted asylum in the US. In 1992, out of 3,591 applicants, 78 were granted asylum by the US Government. In 1993, 6,345 Indians applied for asylum in the US and 47 were granted asylum.

(c) Government have noted the trend indicated by the figures given above. The granting of political asylum is a quasi-judicial process under prevailing US legislation.

[*Translation*]

Disappearance of Tape in Delhi Doordarshan

2654. SHRI VILAS MUTTEMWAR:
SHRI RAJNATH SONKAR
SHASHTRI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any programmes which were to be telecast on Entertainment Channel by Delhi Doordarshan in August, 1993 had disappeared from the tape;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Yes, Sir. A blank tape was inadvertently telecast on 16th August, 1993 under the mistaken impression that it contained the programme titled 'Baten Yun Hai Ki'.

(c) Yes, Sir.

(d) The Enquiry revealed that it was a bonafide mistake committed under pressure of work on account of programming five addition channels which commenced from the previous day, namely, 15th August, 1993.

National Highways in Rajasthan

2655. SHRIMATI KRISHNENDRA KAUR (DEEPA): Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for the widening of the National Highways in Rajasthan;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) 82 km. for widening to two lanes and 55 km. for widening to four lanes have been included in the Annual Plan of 1993-94.

(c) Does not arise.

Conversion of Telephone Exchanges in Bihar

and 1993-94, district-wise; and

2656. SHRI SURYA NARAYAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state;

(c) the time by which telephone exchange in Begusarai district are likely to be converted into electronic/automatic exchange?

(a) the number of old telephone exchanges in Bihar converted into electronic ones so far district-wise;

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM):(a) and (b). District-wise details are given in the attached statement

(b) the number of telephone exchanges proposed to be converted during 1992-93

(c) by 31st March 1994

STATEMENT

Number of Old Telephone Exchanges in Bihar Converted to be Converted into Electronic.

Sl. No.	Name of District	Converted upto 31.10.93	Proposed to be converted	
			1992-93	1993-94
1.	Bokaro	11	-	1
2.	Dhanbad	12	1	4
3.	Muzaffarpur	15	10	-
4.	Sitamarhi	12	2	-
5.	Vaishali	13	3	-
6.	Gumla	4	-	-
7.	Lohardaga	3	1	-
8.	Ranchi	22	6	-
9.	Bhojpur	16	8	-
10.	Buxar	11	-	-
11.	Nalanda	15	5	1

Sl. No.	Name of District	Converted upto 31.10.93	Proposed to be converted	
			1992-93	1993-94
12.	Patna	29	4	-
13.	Aurangabad	16	1	-
14.	Gaya	13	2	-
15.	Jahanabad	4	-	-
16.	Nawadah	7	2	-
17.	Bhabhua	5	2	-
18.	Rohitaks	13	3	-
19.	Garhwa	4	-	-
20.	Palamu	15	2	-
21.	Banka	9	-	-
22.	Munger	14	20	-
23.	Sahebganj	14	7	-

Sl. No.	Name of District	Converted upto 31.10.93	Proposed to be converted	
			1992-93	1993-94
24.	Deogath	7	2	-
25.	Begusarai	11	3	1-
26.	Madhubani	26	5	-
27.	Samastipur	19	8	-
28.	Khagaria	9	4	-
29.	Darbhanga	23	5	-
30.	Chapra	15	5	-
31.	Gopalganj	10	6	-
32.	Siwan	12	2	-
33.	East Champaran	21	4	-
34.	West Champaran	13	2	-
35.	Dumka	12	12	-

Sl. No.	Name of District	Converted upto 31.10.93	Proposed to be converted	
			1992-93	1993-94
36.	Godda	9	4	-
37.	Jamui	14	6	-
38.	Bhagalpur	24	14	-
39.	Araria	6	3	-
40.	Kishanganj	5	2	-
41.	Katihar	10	4	-
42.	Patna	8	-	-
43.	Saharsa	16	5	-
44.	Madhepura	7	-	-
45.	Supaul	11	-	-
46.	East Singhbhum	12	-	4
47.	West Singhbhum	20	-	-

Sl. No.	Name of District	Converted upto 31.10.93	Proposed to be converted	
			1992-93	1993-94
48.	Hazaribagh	31	-	-
49.	Chaitra	4	-	-
50.	Girdih	14	-	1
Total		646	174	12

[*English*]**Deepening of Cochin Port Channel**

2657. SHRIMATI SUSEELA GOPALAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether expenditure clearance to Cochin Port Trust has been given for deepening of port channel to facilitate the entry of the large size tankers;

(b) if so, the details thereof;

(c) if not, the reason therefor; and

(d) the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) The proposal is under examination.

(d) No firm date can be indicated.

[*Translation*]**Reopening of Post Offices in Himachal Pradesh**

2658. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to reopen such post office which had been opened during the British rule but later on these were closed down; and

(b) if so, the time by which these are likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). There is no proposal to re-open post offices which are not justified as per departmental norms.

Commemorative Stamps.

2659. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI N.K. BALIYAN:
SHRI CHETAN P.S.
CHAUHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to issue a commemorative postage stamps in the honour of eminent cricket player Late C.K. Naydu on the occasion of his centenary Year; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). It has been decided in principle to issue a stamp on cricket depicting the great cricketers including C.K. Naydu. The exact modalities are being worked out.

[*English*]**Guidelines by DOT**

2660. SHRI V. SREENIVASA PRASAD:
SHRI G. DEVARAYA NAIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item

captioned "DOT flouted own guidelines" appeared in the 'Times of India' dated November 25, 1993;

(b) if so, whether the Department of Telecommunications had violated its own guidelines issued from time to time in respect of cellular phones;

(c) if so, the facts and details thereof; and

(d) the further steps Government propose to take to implement DOT guidelines fully?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) to (d). No, Sir. The news item relates to arguments put forward by the Counsels of the contending parties in the Cellular Mobile Telephone case in the Court of Hon'ble Chief Justice of Supreme Court of India. As the matter is sub-judice in the Hon'ble Supreme Court, no comments can be offered at this stage.

[*Translation*]

Loss in Gold Mines

2661. SHRI JANARDAN MISRA: Will the Minister of MINES be pleased to state:

(a) whether heavy loss is being suffered by the Government in gold-mining;

(b) if so, the average cost involved in the gold mining and the total loss suffered during 1992-93;

(c) whether any scheme is being formulated by the Government to make the gold-

mining profitable; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Central Government does not do any gold mining. Bharat Gold Mines Ltd., a Central Public Sector Undertaking engaged in gold mining, has been incurring losses in the operations.

(b) The average cost of production per 10 gram of gold by Bharat Gold Mines Ltd. in 1992-93 was Rs. 8581 and the Company has incurred loss of Rs. 33.75 crores during this period.

(c) and (d). In view of the persistent cash losses incurred and negative net-worth, Bharat Gold Mines Ltd. has been declared a sick company by the Board for Industrial and Financial Reconstruction (BIFR) under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985. To examine the viability and prepare a scheme of revival/rehabilitation of Bharat Gold Mines Ltd., the B.I.F.R. has appointed Industrial Credit and Investment Corporation of India (ICICI) as an operating agency as per section 17(3) of the above Act.

[*English*]

Nathpa-Jhakri Hydro-electric Project

2662. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of POWER be pleased to state:

(a) whether the dock engineering and tunneling technology is being adopted at the Nathpa-Jhakri Hydel Power Project in Himachal Pradesh as explained by a re-

owned foreign engineer recently; and

(b) if so, the details thereof and the time by which the work on this project is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYANAIDU): (a) and (b). According to the Nathpa Jhakri Power Corporation Limited, appropriate rock engineering and tunnelling technology suitable to Himalayan geological conditions is being adopted for the execution of Nathpa Jhakri Hydroelectric Project in Himachal Pradesh. We are not aware of any views of foreign engineer as mentioned.

The work on this project has already commenced.

Newspapers Registered with RNI

2663. SHRI PIUS TIRKEY: Will

the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of newspapers/periodicals registered with the Registrar of Newspapers, Language-wise and State-wise; and

(b) the steps being taken to clear the pending cases of title and allotment of newsprint etc.?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO):

(a). The total number of newspapers/periodicals registered with the Registrar of Newspapers for India as on 31.12.1993 was 35096. Their Language-wise State-wise details are given in the attached statement.

(b) Clearance of titles has been computerised and allocation of newsprint to newspapers/periodicals has been simplified after decanalisation of import of newsprint.

STATEMENT

NUMBER OF NEWSPAPERS/PERIODICALS REGISTERED WITH THE REGISTRAR OF NEWSPAPER
FOR INDIA, LANGUAGEWISE AND STATEWISE AS ON 31.12.1992.

State	Statewise		Languagewise	
	Number of Papers	Language	Language	No. of Papers
Andhra Pradesh	1616	Hindi	Hindi	12,035
Arunachal Pradesh	3	English	English	6,155
Assam	295	Assamese	Assamese	152
Bihar	1452	Bengali	Bengali	2,068
Goa	80	Gujarati	Gujarati	1,044
Gujarat	1020	Kannada	Kannada	1,055
Haryana	757	Kashmiri	Kashmiri	1
Himachal Pradesh	129	Malayalam	Malayalam	1,131
Jammu & Kashmir	268	Konkani	Konkani	4
Karnataka	1614	Marathi	Marathi	1,589

Statewise		Languagewise	
State	Number of Papers	Language	No. of Papers
Kerala	1495	Manipuri	26
Madhya Pradesh	2298	Oriya	500
Maharashtra	4095	Nepali	44
Manipur	143	Punjabi	695
Meghalaya	65	Sanskrit	41
Mizoram	97	Sindhi	48
Nagaland	11	Tamil	1,478
Orissa	704	Telugu	791
Punjab	1111	Urdu	2,166
Rajasthan	2352	Bilingual	2,609
Sikkim	10	Multilingual	1,110
Tamilnadu	2110	Other Languages	314

Statewise		Languagewise	
State	Number of Papers	Language	No. of Papers
Tripura	92	Total	35,096
Uttar Pradesh	4871		
West Bengal	3223		
Andaman & Nicobar	25		
Chandigarh	283		
Daman	1		
Dadra Nagar Haveli	1		
Delhi	4809		
Lakshadweep	2		
Pondicherry	63		
Total	35,096		

[*Translation*]

Postal Advisory Committee in Bihar

2664. SHRI CHHEDI PASWAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Postal Advisory Committee in Bihar has not been constituted so far;

(b) if so, the reasons therefor; and

(c) the time by which it is likely to be constituted?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) The matter of reconstitution of the Postal Advisory Committee is under consideration at the appropriate level.

(c) As early as possible.

Licences to Food Processing Industries

2665. SHRI UPENDRA NATH VERMA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Union Government are following the policy of issuing licences to food processing industries;

(b) if so, the justification to issue licences for the agrobased products after adopting the liberalised economic policy by the Union Government;

(c) whether a large number of food processing industries are likely to come up in the country after abolishing the licencing

policy for this industry; and

(d) if so, the steps proposed to be taken to encourage such industrial units?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUNGOGOI): (a) and (b). Except for distillation and brewing of alcoholic beverages and those items which are reserved for small scale sector, manufacturing of all other food products coming under purview of this Ministry do not require Industrial Licence. Due to social reasons, capacity creation for distillation and brewing of alcoholic beverages are regulated through Industrial Licencing.

(c) and (d). In the case of delicensed industries, the entrepreneurs are required to file only an Industrial Entrepreneurs Memorandum (IEM). Since Liberalisation in July, 1991 till October, 1993, as per available information, 2369 IEMS involving an investment of over Rs. 28,500 crores in respect of food processing industries have been filed. Besides, the Ministry of Food Processing Industries has also formulated several developmental Plan Schemes for implementation during Eighth Plan for the overall development of food processing industries. A brief summary of Plan Schemes is given in the attached Statement.

Statement

Summary of Plan Schemes

A. GRAIN PROCESSING SECTOR.

1. Post Harvest Technology Centre, IIT, Kharagpur.
2. Paddy Processing Research Centre, Thanjavur.
3. Regional Extension Service Centres.

4. Research and Development Schemes.
5. Rice Milling Machinery and Allied Equipments Testing Centres.
6. Modernisation of Rice Mills.
7. Setting up of Food Engineering Centre.

5. Development of Buffalo meat processing.
6. Development of infrastructure for storage and transport of meat for export.
7. Development of marketing facility.
8. Development of trained manpower for meat processing industry.

B. FRUIT AND VEGETABLE PROCESSING

1. Schemes for setting up food processing and training centre in the rural areas.
2. Scheme for assistance for establishment of F and VP units.
3. Scheme for strengthening backward linkages between processors and growers. Testing Centres.
4. Scheme for assistance for development of infrastructure for mushroom cultivation and processing.
5. Assistance for development and processing of Hops.
6. Generic advertising on processed foods and for providing marketing assistance.
7. R and D in F and VP

C. MEAT AND POULTRY PROCESSING

1. Establishment of National Livestock Products Development Council.
2. Development of pork processing.
3. Development of sheep goat and rabbit meat processing.
4. Development of poultry and Egg processing.

9. R and D for meat processing and specialised packaging.

D. FISHERIES AND FISH PROCESSING

1. Assistance for participation in deep sea fishing and processing.
2. Grant-in-aid providing interest subsidy on loan for acquisition of deep sea fishing vessel.
3. Assistance for diversified fishing.
4. Scheme for effective implementation of MZI Act by providing funds for installation of communication facilities for the Coast Guard.
5. Scheme for setting up of cold-chain.
6. Scheme for tuna and other fish processing.
7. Assistance to National Marine Fisheries Development Board.
8. Fishery Survey of India.

E. CONSUMER INDUSTRY

1. R and D scheme on soyabean products and Indian traditional foods and packaging.

2. Investment in Public Sector Enterprises.

a) MFIL

b) NERAMAC

F. SECRETARIAT ECONOMIC SERVICES.

1. Scheme for strengthening of nodal agencies.

2. Scheme for strengthening of Directorate of F and VP for information, training, education and quality system for development of F and VP.

3. Scheme for participation in National and International exhibitions.

4. Scheme for promoting studies in food processing.

5. Scheme for performance awards in Food Processing Industries.

Linking Roads of Maharashtra with National Highways

2666. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Maharashtra has sent any proposal seeking special allocation to connect certain roads with National Highways;

(b) if so, the details thereof; and

(c) the funds proposed to be allocated to the State Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c).

Presumably, the Hon'ble Member having in mind the proposals submitted by the Government of Maharashtra for financing proposals linking State Roads with National Highways. The proposal relating to construction of By pass road between VeerTol bridge and Khad costing Rs. 4.00 crores has been accommodated under Centrally-Aided Programme of State Roads of Inter-State or Economic Importance in May, 1993. Proposals for revised estimates for 1993-94 have been invited from the State Government and allocation of funds will be made keeping in view their requirements and availability of funds.

[English]

Joint Venture With U.S.

2667. DR. VASANT NIWRUTTI PAWAR: Will the Minister of STEEL be pleased to state:

(a) whether the Steel Authority of India Limited is planning a joint venture with some U.S. firm;

(b) if so, the details thereof; and

(c) the benefits that SAIL expects from such a joint venture?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir. SAIL is proposing to set up a joint venture company with USX Engineering and Consultants Inc. of USA in the area of Information Technology.

(b) and (c). By the proposed Joint Venture, SAIL shall be benefited inter-alia in terms of:-

(i) Earning substantial revenue from the profit share of the Joint

Venture Company.

- (ii) Earning of direct revenue from the Joint Venture through providing of SAIL's manpower for execution of projects outside SAIL in India and abroad. Earning revenue as knowhow/licence for system developed by SAIL such as Materials Management System, that would be marketed outside India by the Joint Venture.
- (iii) Reducing substantially cost of implementation of major Information Technology Systems in SAIL plants such as Production Planning and Control.

[*Translation*]

Rural Electrification

2668. DR. P.R. GANGWAR:

Will the Minister of POWER be pleased to state the number of villages electrified in each state with the assistance of the Rural Electrification Corporation by the end of the Seventh Five Year Plan, year_wise and the expenditure incurred thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V RANGAYYA NAIDU): The year-wise details of villages electrified in each State, with the assistance of Rural Electrification Corporation, by the end of the Seventh Five Year plan are given in the attached Statement-I.

State-wise and year-wise details of loan assistance disbursed by the Corporation for rural electrification programme, including village electrification are given in the attached Statement-II.

STATEMENT-I

STATEWISE VILLAGE ELECTRIFIED UNDER RSC-FINANCED SCHEMES UPTO END OF 7TH PLAN

Sl.No.	State	85-86	86-87	87-88	88-89	89-90	85-86 to 89-90
1.	Andhra Pradesh	804	905	1076	1250	391	4426
2.	Arunachal Pradesh	0	0	71	95	160	326
3.	Assam	1620	1468	1190	1070	611	5959
4.	Bihar	2117	3120	2307	2708	2318	12570
5.	Goa	0	0	0	0	0	0
6.	Gujrat	799	595	410	25	0	1829
7.	Haryana	0	0	0	0	0	0
8.	Himachal Pradesh	701	825	634	46	0	2286
9.	Jammu & Kashmir	89	117	101	59	43	409

Sl.No.	State	85-86	86-87	87-88	88-89	89-90	85-86 to 89-90
10.	Karnataka	913	1225	746	313	0	3897
11.	Kerala	0	0	0	0	0	0
12.	Madhya Pradesh	3279	3709	3929	4337	4065	19919
13.	Maharashtra	501	502	787	1050	0	2840
14.	Manipur	35	78	98	112	172	495
15.	Meghalaya	59	76	225	315	233	908
16.	Mizoram	0	90	49	55	95	199
17.	Nagaland	65	85	170	25	2	347
18.	Orissa	1108	1363	1516	1341	865	6193
19.	Punjab	0	0	0	0	0	0
20.	Rajasthan	1127	1126	1097	1442	1923	6715
21.	Sikkim	32	26	40	31	30	159
22.	Tamilnadu	0	4	0	00	0	4

Sl.No.	State	85-86	86-87	87-88	88-89	89-90	85-86to 89-90
23.	Tripura	150	159	155	125	174	763
24.	Uttar Pradesh	3878	3564	4185	2485	1832	15947
25.	West Bengal	1318	1342	1573	1649	1500	7382
	Total(States)	18595	20289	20359	18536	14414	92193

STATEMENT-II

DISBURSEMENTS MADE UNDER REC-FINANCED PROGRAMME UP TO THE END OF 7TH PLAN

Rs. in Lakhs

Sl.No.	State	DISBURSEMENTS MADE DURING THE YEARS						
		85-86	86-87	87-88	88-89	89-90	85-86 to 89-90	
1.	Andhra Pradesh	3944	4648	7722	6410	4576	27300	
2.	Arunachal Pradesh	0	0	201	218	757	1176	
3.	Assam	2138	1335	1365	1771	1490	8099	
4.	Bihar	2703	3016	3010	4206	4552	17487	
5.	Goa	0	0	0	0	0	0	
6.	Gujarat	1928	1711	2900	4579	3369	14487	
7.	Haryana	852	1444	2144	1749	2286	8475	

Rs. in Lakhs

Sl.No.	State	DISBURSEMENTS MADE DURING THE YEARS					
		85-86	86-87	87-88	88-89	89-90	85-86 to 89-90
8.	Himachal Pradesh	974	1244	1410	1118	976	5722
9.	Jammu & Kashmir	314	472	697	781	729	2993
10.	Karnataka	2032	2249	3014	907	3234	11436
11.	Kerala	901	1101	1050	1306	1671	6029
12.	Madhya Pradesh	4823	6288	7629	11750	11729	42219
13.	Maharashtra	2825	2334	10002	12380	6851	34392
14.	Manipur	51	252	308	367	913	1911
15.	Meghalaya	133	262	736	786	777	2694

Rs. in Lakhs

Sl.No.	State	DISBURSEMENTS MADE DURING THE YEARS					
		85-86	86-87	87-88	88-89	89-90	85-86 to 89-90
16.	Mizoram	0	0	0	606	379	985
17.	Nagaland	354	296	646	425	346	2057
18.	Orissa	1436	1617	2137	2958	2619	10767
19.	Punjab	1844	2223	2351	2418	2505	11341
20.	Rajasthan	1933	1802	2777	3601	4894	15007
21.	Sikkim	387	304	343	188	300	1522
22.	Tamilnadu	1776	1867	4064	6152	3919	16778
23.	Tripura	284	279	269	319	634	1885

Rs. in Lakhs

Sl.No.	State	DISBURSEMENTS MADE DURING THE YEARS					
		85-86	86-87	87-88	88-89	89-90	85-86 to 89-90
24.	Uttar Pradesh	4732	6518	6989	10745	8794	37778
25.	West Bengal	1720	2736	3595	4686	2978	15715
	Total (States)	38084	43998	65459	80446	71278	299265

[English]

P&T Facilities in inaccessible Areas

2669. SHRI BAPU HARI CHAURE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have made any efforts to provide postal and telegraph facilities in the inaccessible areas of the country; and

(b) If so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CUMMUNICATIONS (SHRI SUKHRAM: (a) and (b). Yes, Sir. The norms of opening post offices in inaccessible areas including hilly, tribal and desert areas have been liberalised vis-a-vis those for normal areas. During the Eighth Five Year Plan period, it is proposed to open 1500 extra departmental branch post offices in such areas, out of a total target of 3600. Of these 274 extra departmental branch post offices have already been opened in 1992-93 and 92 extra departmental branch post offices in 1993-94 upto 25.10.93.

Telegraph offices: The information is being collected and will be laid on the table of the House.

[Translation]

Haj Committee Rules

2670. SHRI MUMTAZ ANSARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to simplify Haj committee rules further in view of the inconveniences caused to the Haj Pilgrims;

(b) If so, the details thereof; and

(c) If not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): No, Sir.

(b) Does not arise.

(c) Haj Committee Rules 1963 have been framed by the Government of India in exercise of powers conferred by Haj Committee Act of 1959. They deal primarily with organisational and financial matters relating to the Haj Committee rather than with arrangements for pilgrims going for Haj. The latter is regulated under guidelines issued annually by Haj. Government makes every effort to improve facilities for pilgrims on an on-going basis.

Construction of Express Road

2671. SHRI DILEEP BHAI SANGHANI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the construction of express road from Ahmedabad (Gujarat) to Bombay via Baroda has not been completed within the stipulated time period;

(b) if so, the reasons therefor; and

(c) the time by which this work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGADISH TYTLER): (a) to (c). Construction of Ahmedabad-Vadodara section only which has been taken up is behind schedule owing to slow performance of the contracting agencies. The work is likely to be completed by December, 1995.

**Indian Missions in independent States
of erstwhile USSR**

2672. SHRI VISHWANATH SHASTRI:
Will the Minister of EXTERNAL AFFAIRS be
pleased to state:

(a) the names of the countries and the
places in the independent countries of the
erstwhile USSR where Indian missions have
been set up;

(b) the number of diplomats and em-
ployees working in each of these missions:

(c) whether the Government have re-
duced the strength of staff in the Indian
mission in Moscow; and

(d) if so, the details thereof and reasons
therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS (SHRI
R.L. BHATIA): (a) the countries and the
places where Indian Missions have been
set-up in the independent countries of the
erstwhile USSR including existing Missions
are:-

- (i) Russian Federation-Embassy of
India, Moscow (Existing Mission);
Consulate General of India, St
Petersberg & Consulate General
of India, Vladivostok (Newly
opened Missions).
- (ii) Belarus - Embassy of India, Minsk
(Newly opened Mission).
- (iii) Ukraine - Embassy of India, Kiev
(Newly opened Mission) &
Consulate General of India,
Odessa (Existing Mission).
- (iv) Kazakhstan - Embassy of India,
Almaty (Newly opened Mission).

(v) Uzbekistan - Embassy of India,
Tashkent (conversion erstwhile
Consulate into an Embassy).

(b) the total number of diplomats and
employees working in each of these Mis-
sions is:

- (i) EI Moscow - 106
- (ii) CGI St. Petersburg-13
- (iii) CGI Vladivostok-11
- (iv) EL Minsk-20
- (v) EL Kiev-25
- (vi) CGI Odessa-08
- (vii) EI Almaty-19
- (viii) EI Tashkent-25

(c) Yes Sir.

(d) Posts have been reduced in Embas-
sy of India, Moscow, taking into account
functional requirements of that Embassy
and the needs of newly opened Missions.

**Post and Telegraph Offices in Gujarat
and Rajasthan**

2673. SHRIMATI BHAVNA CHIKHALIA:
Will the Minister of COMMUNICATIONS be
pleased to state:

(a) the number of post and telegraph
offices and telephone exchanges opened in
Gujarat and Rajasthan during the Seventh
Five Year Plan, district-wise; and

(b) the target fixed for opening of post
and telegraph offices and telephone ex-
changes in the said States during the Eighth
Five Year Plan?

THE MINISTER OF STATE OF THE

MINISTRY OF COMMUNICATIONS(SHRI SUKH RAM): (a) The number of post and telegraph offices and telephone exchanges opened in Gujarat and Rajasthan during the Seventh Five Year Plan district-wise is given in the attached statements.

(b) POST OFFICES: The details of targets fixed for the years 1992-93 and 1993-94 and post offices opened so far are given in the attached statement-III. The State-wise targets are fixed on yearly basis under Annual plan.

TELEGRAPH OFFICES: Number of telegraph offices proposed to be opened in

Gujarat during the 8th Five Year Plan is 3. Number of telegraph offices proposed to be opened in Rajasthan during the 8th Five Year Plan is around 40.

TELEPHONE EXCHANGES: Based on the demand projections, it is proposed to add around 7.94 lakh and 4.18 lines of net switching capacity in Gujarat and Rajasthan respectively during the 8th Five Year Plan. Forecast of the number of telephone exchanges to be set up during 8th plan period cannot be made due to sudden changes in technology and demand uncertainty. The location-wise expansion programme is planned on year to year basis depending upon the availability of resources.

STATEMENT-I

DETAILS OF NUMBER OF POST AND TELEGRAPH OFFICES AND TELEPHONE EXCHANGE OPENED
IN GUJARAT DURING THE SEVENTH FIVE YEAR PLAN, DISTRICT-WISE.

S/No.	Name of District	No. of Post Offices	No. of Telegraph Offices	No. of Telephone Exchanges
1.	Ahmedabad	-	-	8
2.	Amerli	-	3	7
3.	Banaskantha	11	-	15
4.	Bharuch	6	3	6
5.	Bhavnagar	2	-	9
6.	Dang	-	-	-
7.	Gandhinagar	1	7	1
8.	Jamnagar	2	3	14
9.	Junagadh	1	2	16
10.	K' Bhuj	-	-	23

Sl.No.	Name of District	No. of Post Offices	No. of Telegraph Offices	No. of Telephone Exchanges
11.	Kheda	-	2	10
12.	Mahesana	2	2	16
13.	Panchmahal	17	2	7
14.	• Rajkot	7	2	15
15.	Sabarkantha	8	2	9
16.	Surat	4	4	10
17.	Surendranagar	1	-	13
18.	Vadodra	20	-	13
19.	Valsad	8	7	6
	Total	90	39	198

STATEMENT-II

DETAILS OF NUMBER OF POST AND TELEGRAPH OFFICES AND TELEPHONE EXCHANGE OPENED
IN RAJASTHAN DURING THE SEVENTH FIVE YEAR PLAN, DISTRICT-WISE.

Sl.No.	Name of District	No. of Post Offices	No. of Telegraph Offices	No. of Telephone Exchanges
1.	Ajmer	31	1	25
2.	Alwar	-	-	28
3.	Bansara	13	1	6
4.	Baran	-	-	-
5.	Barmer	18	16	5
6.	Bharatpur	1	-	5
7.	Bhilwara	-	-	4
8.	Bikaner	1	15	6
9.	Bundi	-	-	3
10.	Chittorgarh	9	-	11

Sl.No.	Name of District	No. of Post Offices	No. of Telegraph Offices	No. of Telephone Exchanges
11.	Churu	2	4	6
12.	Dausa	-	-	-
13.	Dholpur	-	-	-
14.	Dungarpur	2	-	2
15.	Jaipur	24	-	21
16.	Jaisalmer	2	2	1
17.	Jalore	1	-	6
18.	Jhalawar	12	-	3
19.	Jhunjhunu	-	-	10
20.	Jodhpur	15	4	13
21.	Kota	5	-	3
22.	Nagpur	7	18	17

Sl.No.	Name of District	No. of Post Offices	No. of Telegraph Offices	No. of Telephone Exchanges
23.	Pali	-	1	15
24.	Rajsmand	-	-	-
25.	Sawaimadhopur	-	-	9
26.	Sikar	-	-	8
27.	Sirohi	1	2	7
28.	Sriganganagar	27	2	15
29.	Tonk	-	-	5
30.	Udaipur	3	-	25
TOTAL		174	66	259

STATEMENT-III

DETAILS OF TARGET FIXED FOR OPENING OF POST OFFICES IN GUJRAT AND RAJASTHAN
DURING THE FIRST TWO YEARS OF THE EIGHTH FIVE YEAR PLAN.

Name of State	Year 1992-93		Year 1993-94	
	Target	Post Offices Opened	Target	Post office Opened
Gujrat	30	36	28	23
Rajasthan	66	69	35	31

[English]

Children Film Complex At Bangalore

2674. SHRIMATI CHANDRA PRABHA
URS: Will the Minister of INFORMATION
AND BROADCASTING be pleased to state:

(a) whether the foundation stone has
been laid for the Children's Film Complex at
Bangalore;

(b) if so, by when and the total amount
spent so far on its construction;

(c) the total amount required to com-
plete the complex: and

(d) by when it is likely to be completed?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI K.P. SINGHDEO):
(a) and (b). Yes, Sir. The foundation stone
was laid on 15.11.1985. A total amount of
Rs. 6.04.675.75 has been spent so far on
this project.

(c) Detailed project report of the Com-
plex has not yet been prepared. Estimated
expenditure on the Complex can only be
finalised after completion of the detailed
project report.

(d) The project is likely to be completed
approximately 3 years after the approval of
the competent authority. Meanwhile, nec-
essary clearances of the concerned author-
ities like the State Government of Karnataka,
including the Forest Department and the
Municipal Corporation of Bangalore, are un-
der process.

Delhi Telephone Directory

2675. SHRIMATI PRATIBHA

DEVISINGH PATIL: Will the Minister of
COMMUNICATIONS be pleased to state:

(a) the time by which the new telephone
directory is likely to be released by the
Mahanagar Telephone Nigam Ltd ;

(b) whether fax number would also be
included in the new directory;

(c) if so, the details in this regard; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATION (SHRI
SUKH RAM): (a) Sir, the new telephone
directory for Delhi (Main issue) is expected
to be released by May/June 1994.

(b) No, Sir.

(c) Does not arise in view of reply to part
(b) above .

(d) All India Fax directory is being is-
sued separately.

Shipping Sector

2676. SHRI SARAT PATANAYAK: Will
the Minister of SURFACE TRANSPORT be
pleased to state:

(a) whether the Insurance Tariff Advi-
sory Committee has been entrusted with the
task to examine the problems of Shipping
Sector; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI JAGDISH TYTLER): (a) and (b). No,
Sir. However, it is understood from Indian
National Shipowner's Association that they

have submitted a Memorandum to General Insurance Corporation with regard to their proposal for revision of the scheme of deductibles for Hull and Machinery Insurance of Indian ships.

Vishakhapatnam Steel Plant

2677. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of steel be pleased to state:

(a) whether Vishakhapatnam Steel Plant has submitted any proposals for increasing profitability of its operations: and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHANDEV): (a) and (b). Vishakhapatnam steel plant is incurring losses due to low capacity utilisation and high incidence of capital related charges. With a view to improving the profitability of the Company, Government have cleared the Restructuring Scheme as well as approved in principle additional investment of Rs.150 crores for

providing balancing facilities in the Steel Melt Shop and additional Turbo Generator of 67.5 MW capacity.

National Highways

2678. SHRI GUMAN MAL LODHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the length of National Highways running through each State with length covering desert section: and

(b) the financial allocation made for repair and maintenance of sections covering desert area, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a). A statement indicating the requisite details is annexed .

(b) No separate provision is being made under the Central Sector Roads programme for the desert sections of National Highways which are taken care of under the overall allocation for National Highways.

STATEMENT

Sl. No.	Name of State	Length of NH in km (Provisional)	Length of N.H. in Desert Area in States.
1.	2.	3.	4.
1.	Andhara Pradesh	2888	-
2.	Arunachal Pradesh	330	-
3.	Assam	2296	-
4.	Bihar	2117	-
5.	Chandigarh	24	-
6.	Delhi	72	-
7.	Goa	229	-
8.	Gujarat	1631	-
9.	Haryana	698	-
10.	Himachal Pradesh	854	-

Sl. No.	Name of State	Length of NH in km (Provisional)	Length of N.H. in Desert Area in States.
1.	2.	3.	4.
11.	Jammu & Kashmir	648	-
12.	Karnataka	1996	-
13.	Kerala	940	-
14.	Madhya Pradesh	2946	-
15.	Maharashtra	2918	-
16.	Manipur	431	-
17.	Meghalaya	472	-
18.	Mizoram	551	-
19.	Nagaland	113	-
20.	Orissa	1649	-
21.	Punjab	892	-
22.	Rajasthan	2931	1100Km

Sl. No.	Name of State	Length of NH in km (Provisional)	Length of N.H. in Desert Area in States.
1.	2.	3.	4.
23.	Sikkim	52	(Approximate)
24.	Tamil Nadu	1896	-
25.	Tripura	200	-
26.	Uttar Pradesh	2613	-
27.	West Bengal	1638	-
28.	Pondicherry	23	-
Total		34058	1100

Rural Telephone Communication System

2679. DR. ASIM BALA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the reasons for delay to implement the new telephone exchange system in rural areas;

(b) whether the Government propose to withdraw the early rural communication policy;

(c) if so, the details thereof;

(d) the details of the time schedule to complete the rural modern telephone communication system; and

(e) the number of villages covered by new telephone lines during the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) In general, there is no delay in implementing the new telephone exchange system in rural areas. However, in certain cases delays may occur due to technical non-feasibility and non-availability of resources.

(b) No, Sir.

(c) Question does not arise.

(d) By the end of 8th Five Year Plan subject to availability of resources.

(e) As a first step, Government have decided to provide public telephone facility in panchayat villages. 21752 panchayat villages were provided with telephone facility during 1991-92 and 30072 panchayat villages were covered during 1992-93.

Pressler Amendment

2680. SHRI LOKANATH CHOUDHURY: SHRI INDRAJIT GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the recent move by the US State Department to bring in a new Foreign Assistance Act in order to drop the Pressler Amendment; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Government are aware that the US State Department has suggested a discussion draft to the US Congress on a new Foreign Assistance Act which seeks to repeal the Pressler Amendment and make it more generic in nature.

(b) The discussion draft seeks to bar US foreign aid to "non-nuclear weapon States" which receive, on or after the date of enactment of the International Security Assistance Act of 1977, nuclear enrichment or reprocessing equipment, materials or technology from any other country or receives a nuclear explosive device or detonates nuclear explosive device. It allows for exemptions "if the furnishing of such assistance is important to the national interests of the United States" and "will further US non-proliferation objectives".

Government constantly monitor development such as these which impact upon India's security concerns. Government have already underlined its concern about the effect that the repeal of the Pressler Amend-

ment would have on Indo-US relations if this leads to transfer of frontline weapon systems from the US to Pakistan. Government constantly monitor developments having a bearing on India's security and remain committed to take necessary steps to safeguard India's national interest.

T.V. Transmitters in Himachal Pradesh

2681. MAJ. D.D. KHANORIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up low/high power T.V. transmitters in districts Kangra and Chamba of Himachal Pradesh;

(b) if so, the funds allocated therefor;

(c) whether the Government have selected the sites for setting up these centres; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Yes. Sir. Two Very Low Power TV Transmitters (VLPTs), one each at Palampur and Baijnath in District Kangra: a Low Power TV Transmitter (LPT) at Dalhousie and two VLPTs, one each at Bharmour and Holi in district Chamba, are presently under implementation. Capital allocations of about Rs. 110 lakhs for the LPT at Dalhousie, Rs. 70.81 lakh for the VLPT at Palampur, and Rs. 77.65 lakhs for each for the VLPTs at Bharmour, Baijnath and Holi have been approved. A High Power TV Transmitter (HPT) is also envisaged to be set up at Dharamshala in district Kangra, subject to approval of the scheme and availability of resources.

(c) and (d). Whereas a building has been finalised for the VLPT at Palampur, the same is being finalised for the HPT at Dharamshala. Action on survey is being initiated for other location.

[*Translation*]

Width of National Highways, Madhya Pradesh

2682. DR. LAXMINARAYAN PANDEYA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Madhya Pradesh had submitted a proposal to the Union Government to the effect that the width of National Highways passing through the city areas may be fixed and the same be maintained by the Union Government; and

(b) if so, the details of the steps taken or proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

[*English*]

Development of Chingargunta Gold Mines

2683. SHRI V. KRISHNA RAO:
SHRI K.H. MUNIYAPPA:
SHRI K.G. SHIVAPPA:

Will the Minister of MINES be pleased to state:

(a) whether there is a proposal to develop Chingargunta Gold Mines Phase-II;

(b) whether any allocation of funds has been made by the Union Government for this purpose during 1993-94; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) in the Annual Plan for 1993-94 approved by the Planning Commission there is no such scheme.

(b) and (c). Does not arise.

Strike by DOT Employees

2684. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications (DOT) has received certain demands from the Union of its employees;

(b) if so, the details thereof;

(c) whether DOT employees are planning to go on strike indefinitely during the month of December 1993;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) The demands of the unions received by the Department are:-

(i) No duality/multiplicity of DOT structure.

(ii) No fragmentation/privatisation of DOT services.

(iii) Creation of independent Telecom Finance Corporation to avoid the need of Corporation.

(c) The proposed strike of the Unions has since been called off.

(d) and (e). Question does not arise.

Bifurcation of AIR/Doordarshan

2685. SHRI GURUDAS KAMAT:
SHRI MOHAN RAWALE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 4479 on March 29, 1993 and state:

(a) the salient features of the recommendations of the Committee;

(b) the reasons for which the Government have not taken any view on the recommendations contained in the report of the Committee constituted to go into the question of bifurcation of Doordarshan and AIR; and

(c) by when the report of the Committee is likely to be examined and final decision taken on the recommendations contained in it ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO):

(a) The salient features of the recommendations of the Committee constituted under the Chairmanship of an Additional Secretary in the Ministry of Information and Broadcasting (Varadan Committee) were relating to vertical bifurcation of the Programme Cadre between All India Radio and

Doordarshan at Group 'A', 'B' and 'C' levels.

(b) and (c). The Government constituted a High Level Committee under the Chairmanship of Shri U.C. Agarwal to study various aspects of the services and cadres of all the Media Units including AIR and Doordarshan. With a view to having a comprehensive view, the recommendations of the Varadan Committee were also referred to Agarwal Committee. The Agarwal Committee has recently submitted its report to the Government on 16.11.93.

Channels of Doordarshan

2686. DR. VISHWANATHAMKANITHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any survey regarding the viewing of programmes telecast by the six channels of Doordarshan has been conducted;

(b) if so, the findings thereof; and

(c) the further course of action of the Government keeping those findings in view?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO):

(a) No, Sir.

(b) and (c). Do not arise.

HPT at Ahmedabad in Gujarat.

2687. SHRI HARIN PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up High Power transmitter for Chan-

nel-II at Ahmedabad, Gujarat;

(b) if so, by when it is likely to set up and start functioning; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) to (c). Whereas there is no proposal to set up a High Power TV Transmitter (HPT) for second channel at Ahmedabad, a Low Power TV Transmitter (LPT) is envisaged to be set up at Ahmedabad for relay of Metro (Entertainment) Channel programmes.

[Translation]

Diesel Engine Pump Sets

2688. SHRI S.N. VEKARIA: Will the Minister of STEEL be pleased to state:

(a) whether a request of the Government of Gujarat and the entrepreneurs of small scale industry of the State to open a steel yard in Rajkot to manufacture diesel engine pump sets has been pending with the Union Government since last three years;

(b) if so, the reasons for delay in this regard; and

(c) the time by which their demand is likely to be accepted?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Representations have been received for opening of a distribution outlet of Steel Authority of India Limited (SAIL) at Rajkot.

(b) and (c). Keeping in view the demand for iron and steel materials in and around

Rajkot the opening of a departmental stock yard by SAIL at Rajkot has not been found to be economically viable.

SAIL has two stockyards in the State of Gujarat, viz. one at Ahmedabad and another at Baroda which are catering to the requirements of industries located in the State of Gujarat.

[English]

F.M. Radio Station, Cochin

2689. PROF. K.V. THOMAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have taken any steps for the modernisation of F.M. Radio Station at Cochin; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir, since it is the most modernised.

(b) Does not arise.

[Translation]

Telephone Exchanges With STD Facility in Bihar

2690. SHRI SIMON MARANDI: Will

the Minister of COMMUNICATIONS be pleased to state:

(a) whether almost all the district headquarters of the country have been linked with telecommunication facilities;

(b) if not, the number of district headquarters without telecommunication/STD facilities, State-wise;

(c) the number of telephone exchanges in Sahibgunj, Deoghar, Dumka and Santhal Paragana districts of Bihar where STD facility is not available; and

(d) the action taken/proposed to be taken by the Government in this regard during the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). Yes, Sir. All district headquarters in the country, except two viz. PULWANA in JAMMU and KASHMIR and PANIKOIL I in ORISSA have been linked with S.T.D. facility.

(c) S.T.D. facility is not available in 29 telephone exchanges in Sahibgunj, Deoghar, Dumka and Santhal Paragana districts of Bihar as per details given in the attached statement.

(d) All the telephone exchanges are planned to be linked to the STD network during 8th five year plan subject to the availability of resources such as funds, land, building, equipment etc.

STATEMENT

LIST OF TELEPHONE EXCHANGES TO BE CONNECTED WITH STD NETWORK IN SAHEBGANJ,
DEOGHAR, DUMKA, GODDA DISTRICTS IN BIHAR.

SL. NO.	Name of District	Name of Telephone Exchange
1.	Sahebganj	Mirzachauki
2.		Tripahar
3.		Hiranpur
4.		Taljhara
5.		Barhait
6.		Mareshpur Raj
7.		Barharwa
8.		Bakudih
1.	Deoghar	Chitra
2.		Sarath
3.		Palajdri
4.		Karmatand

SL.NO.	Name of District	Name of Telephone Exchange
3.	Dumka	1. MohatpahariNale
		2. Nale
		3. Kathikund
		4. Mihijam
		5. Narainpur
		6. Naurihat
		7. Saraiyahat
4.	Godda	8. Hansdiha
		9. Jarmundi
		1. Mahgawa
		2. Parsa
		3. Pathergawa
		4. Lalmatia

SL NO.	Name of District	Name of Telephone Exchange
5.		Korka
6.		Poraiyahat
7.		Bhagiya
8.		Narairi

Note: At Present There is no Such District Like Santhal Paragana.
The Earstwhile Santhal Paragana Now Comprises of afore Name Four Districts.

Functioning of Telephones of M.P.s.

2691. SHRI SURESHANAND SWAMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephones installed for Members of Parliament in their constituencies are functioning properly;

(b) if not, the number of telephones out of order at present and the reasons therefor; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

Tender Norms by DOT

2692. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications (DOT) has abolished the existing range of tender norms and formulated a new set of tender procedures; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir. The tender procedure has only been revised.

(b) In the revised tender procedure there will be an indication whether evaluation of the tender shall be on individual

basis or as a package of the tendered items. Further, the tender shall be on firm price basis and prices shall be taken inclusive of taxes and duties for the purpose of ranking. The likely percentage of quantity to be awarded to the lowest bidder shall also be indicated in the tender document. In the revised tender procedure, there shall not be any consideration for post tender bids.

[Translation]

Newspapers Published from Rajasthan

2693. PROF. RASA SINGH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the language-wise total number and circulation of daily, weekly, fortnightly and monthly newspapers and periodicals being published from Rajasthan;

(b) the year-wise amount of advertisements given to these newspapers during the last three years; and

(c) the policy adopted by the Government regarding offer of publishing advertisements and also the regulation of newspapers and periodicals ?

THE MINISTER OF STATE OF THE MINISTRY OF THE INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) The information is given in the attached statement-I.

(b) The information is given in the attached statement-II.

(c) Advertisements are issued to newspapers which are on the approved panel of DAVP as per publicity requirements and budgetary provisions. For empanelment, a news-

paper/periodical has to apply in the prescribed media questionnaire from providing details asked for relating to circulation, continued publication, print area etc. On receipt of the required details, these are examined and placed before the Empanelment Committee for its consideration. The newspapers which fulfil the criteria are approved

and taken on DAVP's panel for issue of Government advertisements.

Publication of newspapers/periodicals is regulated in terms of the various provisions of the Press and Registration of Books Act, 1867, as amended from time to time.

STATEMENT-I

Statement Showing The Language And Periodicity of Newspaper/Journals With Their Circulation On Dayp Approved List During 1992-1993

Periodicity	No. of Publications	Language	Circulation
Details	195	English	3,092
		Hindi	24,16,664
		Urdu	32,360
Weeklies	242	Sindi	26,370
		Hindi	12,82,429
		Urdu	10,000
Fortnightly	180	Sindi	12,658
		English	12,983
		Hindi	6,18,298
Monthly	6	Urdu	2,000
		Hindi	73,947
		Sanskrit	2,950
Quarterly	1	Hindi	10,600
Total	624		45,04,350

STATEMENT-II

Statement Showing The Periodicity Wise Expenditure Committed On Press Advertisement On Rajasthan Papers During The Last Three Years.

Periodicity	1990-91 (In Rs.)	Year 1991-92 (In Rs.)	1992-93 (In Rs.)
Details	52,66,053	78,69,361	1,07,48,804
Weeklies	4,48,824	12,79,008	12,62,175
Fortnightly	3,09,153	5,09,492	6,42,828
Monthlies	12,838	38,836	43,072
Quarterly	2,944	3,134	2,688
Total:	60,39,812	96,99,831	1,26,99,567

[English]

Central Road Fund Allocation for Orissa

2694. SHRI ANADICHAHAN DAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount allocated for Orissa out of the Central Road Fund during each of the last three years;

(b) the amount sanctioned for different projects and the amount actually released during the above period;

(c) the name of the pending projects in respect of which the Government of Orissa has sought Central Assistance out of the Central Road Fund; and

(d) the amount proposed to be released during 1993-94 out of Central Road Fund?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The amount allocated for Orissa out of the Central Road Fund during the last three years is as under:-

<i>Year</i>	<i>Amount allocated (Rs. in lakhs)</i>
1990-91	-
1991-92	30.00
1992-93	7.0

(b) The allocations under Central Road Fund are made to the State as a whole and not project-wise;

(c) and (d). Out of 31 proposals, only one proposal relating to construction of Bridge

over river Mahanadi near Poudh, costing Rs. 1109.38 lakhs has been sanctioned under Central Road Fund keeping in view the likely accruals available upto 31.3.1995 as per Old Resolution. State-wise distribution of funds is made by the end of the financial year.

Repairs of National Highways, Maharashtra.

2695. SHRI PANDURANG PUNLIK FUNDKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:-

(a) the number of National Highways which passes through Maharashtra;

(b) whether the National Highways in the State have not been repaired for long; and

(c) the steps taken or proposed to be taken for the repair of Bombay-Goa National Highway?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Eleven.

(b) and (c). No, Sir. Maintenance of National Highways including Bombay-Goa National Highway, is a continuing process and every effort is made to keep the National Highways in traffic worthy condition within the available resources.

Returned Letter Offices in Kerala.

2696. SHRI V.S. VIJAYA RAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to set up Returned Letter Offices in Kerala; and

(b) if so, the details with locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) A Returned Letter Office (RLO) is already functioning at Trivandrum in Kerala Circle. There is no proposal to set up any more RLOs in that circle.

(b) Does not arise.

Power Generation Capacity of NTPC

2697. SHRIMATI SURYAKANTA PATIL: Will the Minister of POWER be pleased to state:

(a) the present power generation capacity of the National Thermal Power Corporation with details of future expansion plan of the Corporation;

(b) whatever any foreign collaboration is being sought for in this regard;

(c) if so, the details thereof; and

(d) the time by which all the ongoing NTPC projects are expected to be completed and the funds required for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The present generation capacity of National Thermal Power Corporation's Stations is 13054 MWs. TTU details of projects under implementation along with expected date of commissioning and funds required are given in the attached statements.

(c) No Sir.

(d) Does not arise.

STATEMENT

DETAILS OF ONGOING PROJECTS OF NTPC

Sl. No.	Name	Approved Capacity (In MW)	Commissioned Capacity Upto Nov. 1993 (In MW)	Balance Capacity To be Commissioned (In MW)	Anticipated Date of Commissioning of the Project	Latest Estimated Cost As Per Annual Plan 94-95	Foreign Financial Assistance (In ML) (Rs. Crores)
1.	Farakka-II	1000	500	500	February 1994	2136.87	US\$ 300.8 + DM 70 + DM 329.03 Y 15055*
2.	Kahalgaoon-I	840	210	630	December	1928.45	Rbils 219.2
3.	NCTPP-Dadri	840	630	210	June 1994	1654.88	US\$ 425
4.	Tealcher-I	1000	0	1000	June 1995	2634.01	US\$ 375 + FF 536.346
5.	Dadri Gas Power Project	817	524	293	March 1994	958.57	DM 484.92
6.	Gandhar Gas Power Project	648	0	648	September 1995	2291.27	Y 68068 ml
	Total	5145	1864	3281		11604.05	

* Out of a total EXIM Bank Loan of Y 62,000 ml.

[Translation]

Reservation in Promotion

2698. SHRI RAM VILAS PASWAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether reservation in promotion has been given to certain officers and employees in Department of Communications in Delhi;

(b) if so, the percentage thereof;

(c) whether the employees belonging to the Scheduled Castes and Scheduled Tribes are being deprived of the reservation benefit; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir, reservation in promotion wherever applicable is given to the Scheduled Caste and Scheduled Tribe employees.

(b) Scheduled Castes 15% and Scheduled Tribes 7.5%.

(c) No Sir.

(d) Not applicable

River Training Projects at Hooghly

2699. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a section of engineers of the Calcutta Port Trust has questioned the prudence of the introduction of foreign

(Dutch) technology in river training projects at Hooghly;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No Sir.

(b) and (c). Do not arise.

Power Projects by IFC

2700. SHRI S.B. SIDNAL: Will the Minister of POWER be pleased to state:

(a) whether the International Financial Corporation (IFC) has committed recently for financial participation in some power projects in the country;

(b) if so, the details thereof; and

(c) the time by which these projects are likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). International Finance Corporation has expressed its interest in financial participation in several Private Power Projects in the country, including in the Jegurupadu Gas Based power project. Details of the participation could be known when the negotiations with IFC and the private entrepreneurs are concluded.

(c) As the negotiations are still in progress it is not possible to give any time frame for these projects at present.

Upgradation of Post Offices in A.P.

2701. DR. K.V.R. CHOWDARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any plan to upgrade some branch and sub-post offices in Andhra Pradesh during 1993-94; and

(b) if so, the district-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise.

Mischievous Calls

2702. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether MTNL Bombay has received any complaints regarding indecent conversation particularly with women receivers by mischievous callers during night;

(b) if so, the number of such complaints received during each of the last two years;

(c) the action taken/proposed by the MTNL to locate such mischievous callers;

(d) the necessary procedure to be followed by the complainants while lodging such complaints;

(e) whether the MTNL has given wide publicity to such procedure; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (f). The information is being collected and will be laid on the Table of the House.

National Highway No. 17

2703. SHRI MULLAPALLY RAMCHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Kerala has submitted any proposal for a diversion on N.H. No. 17 between Chovva and Nadal in Cannanore district of Kerala;

(b) if so, when this proposal was submitted by the State Government;

(c) the response of the Union Government thereto;

(d) whether any study/survey has been conducted to assess the feasibility and cost of the project; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) In April, 1990.

(c) to (e). The State Government was requested to submit a modified proposal, which is still awaited.

Private Borrowing by MTNL

2704. SHRI R. SURENDER REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Mahanagar Telephone

Nigam Limited has been permitted to raise funds through market borrowings during the current financial year; and

(b) if so, the details thereof indicating the amount to be raised, the manner in which it is proposed to be raised and the rate of interest etc.?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) MTNL was permitted to raise funds by issue of Bonds during the financial year 1993-94 detailed as under:-

For DOT	Rs. 1600 Crores.
For MTNL	Rs. 0193 Crores.
Total	Rs. 1793 Crores.

Out of the above Rs.860 crores was raised in two tranches as follows:-

Rs. 30 crores at 18% p.a. coupon rate interest between 1.4.93, to 21.8.93.

Rs. 830 crores at 17% p.a. coupon rate of interest between 22.8.1993 to 1.12.93.

Negotiations are in progress with various Banks/Institutions for allotment of Bonds for balance amount.

Rehabilitation of Repatriated Children

2705. SHRI MOHAN RAWALE: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No.6743 on April 26, 1993 and state:

(a) whether the Government have since collected the information in regard to the

steps taken for the rehabilitation of children repatriated from West Asian countries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b). The matter continues to be under investigation.

Indo-Belarus Cooperation

2706. SHRI MANORANJAN BHAKTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Belarus have agreed to cooperate with each other in tackling crimes in general with special reference to terrorism; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes Sir.

(b) The Declaration on principles and Directions of Cooperation between India and Belarus, inter-alia, provides for both sides to cooperate with each other against crimes in general, particularly terrorism, taking of hostage, crimes against civil aviation security, illicit international traffic of narcotic drugs and in cultural and historical objects.

[*Translation*]

Telephone Exchanges in Uttar Pradesh

2707. DR. LAL BAHADUR RAWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the work regarding setting up of telephone exchanges in the rural areas

of Uttar Pradesh is behind the schedule with regard to its target for the year 1992-93 and 1993-94;

(b) if so, the details thereof; and

(c) the reasons therefor and the steps being taken to complete this work at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No Sir.

(b) and (c). Question does not arise. As against target of 41 fixed for 1992-93, 97 new exchanges were opened in rural areas. Target of 34 exchanges fixed for 1993-94 is likely to be achieved by 31st March, 94 as per schedule subject to the availability of funds.

[English]

Neyveli Power Grid

2708. SHRI R. DHANUSKODI ATHITHAN: Will the Minister of POWER be pleased to state:

(a) the total quantum of power generated at the Neyveli Power Grid System in Tamil Nadu at present; and

(b) the quantum of power supplied to Tamil Nadu and Karnataka from the grid separately?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) During the period April, 1993 November, 1993, the energy generation at Neyveli Thermal Power Station was 5855 million units.

(b) Details of entitlement vis-a-vis actual drawal of power by Tamil Nadu and Karnataka from the Central Sector stations in Southern Region (viz; Ramagundam STPS, Madras APS, and Neyveli TPS-II energy from which is pooled) during April-1993 November, 1993 are as under:-

(Figures in MU Net)

	<i>Entitlement</i>	<i>Actual Drawal</i>
Tamil Nadu	4580	4600
Karnataka	2718	2054

Use of Aircraft

2709. SHRI LALIT ORAON: Will the Minister of POWER be pleased to state:

(a) the month and date-wise details showing the names of places and the purpose for which aircraft/helicopters of National Thermal Power Corporation or other unear takings of the Department of Power were used by the Minister of Power During the period from June, 1991 to March, 1993;

(b) the total expenditure incurred on the above flights; and

(c) the justification for using the aircraft as such?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The requisite information is given in the attached Statement.

STATEMENT

The Details of Visits of Minister of Power Using Helicopters Hired by National Thermal Power Corporation and Tehri Hydro Development Corporation from M/S Pawan Hans Limited during June, 1991 to March, 1993 are as Under:-

NATIONAL THERMAL POWER CORPORATION

Month	Date	Purpose/Justification	Places visited
(1)	(2)	(3)	(4)
July 1991	5.7.91 to 7.7.91	Inauguration of Rihand-Delhi HVDC System at Rihand STPP.	Rihand
Aug. 1991	16.8.91	To review the status of Farakka STPP.	Farakka
Sept. 1991	21.9.91	To review the status of Singrauli STPP, Anpara and Renuagar project and laying of foundation stone of 132KV Sub-station at Haldharpur.	Shaktinagar
Oct., 1991	29.10.91 to 30.10.91	To review the status of Kahalgaon STPP.	Kahalgaon

Month	Date	Purpose/Justification	Places visited
(1)	(2)	(3)	(4)
Nov., 1991	17.11.91 to 19.11.91	To review the status of Rihand Project.	Rihand
Dec., 1991	21.12.91	Synchronisation of Units-1 at Dadri STPP	Dadri
Jan., 1992	21.1.91	To review the Talchar Project	Talchar
	24.1.92 to 25.1.92	(i) To review the status of Vindhya Chal STPP, Mau, Jaunpur (ii) Laying of foundation stone of Navodaya Vidyalaya at Kasara. District Mau and (iii) Inauguration of Golden Jubilee Building of Degree College at Jaunpur.	Shaktinagar and Ghazipur
Feb., 1992	15.2.92	To accompany Rt. Hon. Mrs. Lynda Chalker, British Minister in connection with handing over of the Rihand Project.	Rihand
March, 1992	13.3.92 to 14.3.92	To review the status of Singrauli STPP.	Shaktinagar
	27.3.92	Synchronisation of GT-1 at Kawas GPP.	Kawas

Month	Date	Purpose/Justification	Places visited
(1)	(2)	(3)	(4)
May, 1992	8.5.92 to 9.5.92	To review the status of Auraiya GPP.	Auraiya
	17.5.92	To review the status of Anta GPP.	Anta
June, 1992	5.6.92 to 7.6.92	(i) To review the status of Singrauli STPP (ii) Laying of foundation stone at Mau flyover and (iii) Laying of foundation stone of 33KV Sub-station at Ghosi and Mahador.	Shaklinagar
	14.6.92 to 15.6.92	(i) To review the status of Unchahar, Mahador TPP and Bahadurganj (ii) Laying of foundation stones of 33 KV Sub-station at Mahador and Bahadurganj	Unchahar, Mahador and Bahadurganj
	21.6.92 to 23.6.92	To review the status of Vindhyachal and STPP and laying of foundation stone of 132 KV Sub-station at Gazohar. Varanasi and 220 KV Sub-Station at	Gazohar, & Deoria Shaklinagar

Month	Date	Purpose/Justification	Places visited
(1)	(2)	(3)	(4)
Aug. 1992	31.8.92	To review the status of Unchahar TPP.	Unchahar
Sep., 1992	5.9.92 to 6.9.92	To review the status of Korba STPP	Korba
	30.9.92	Laying of foundation stone of telephone exchange at Mohammadabad, Rasra and Mau.	Mohammadabad, Rasra and Mau.
Nov., 1992	15.11.92	Visit to Kasimpur Power House of UPSEB	Aligarh
	17.11.92 to 18.11.92	Inauguration of 132KV Sub-station at Sikandarpur, Deoria and Raja Ka Pakar. Yusufpur.	Gopiganj, Mau, Salimpur Sikandarpur and Raja Ka Pakar.
Jan., 1993	30.1.93 to 1.2.93	To review the status of RSTPP and inauguration of gas power plant at Jegarupadu and Khammam.	Jegarupadu, Khammam, Hyderabad & Ramagundam.

II. TEHRIGHRO DEVELOPMENT CORPORATION

(1)	(2)	(3)	(4)
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Nov., 1991.	1.11.91	Visit to earthquake area.	Tehri and Uttar Kashi
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The total expenditure incurred on the above visits was Rs. 27,96,232.00

[Translation]

[English]

Theft of Bank Drafts in Delhi

2710. SHRI HARI KEWAL PRASAD:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cases of theft of bank drafts sent by registered post that come to light in the Delhi Postal Circle during 1992-93;

(b) whether the Government have received complaints about the theft of bank draft worth rupees two lakhs from the Karol Bagh Post Office and bank draft worth several lakhs of rupees from the S.R.T. Nagar Post Office;

(c) if so, the details thereof; and

(d) the action taken or proposed to be taken by the Government against persons responsible therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) During 1992-93, 110 cases of loss of postal articles allegedly containing bank drafts have been reported in Delhi Circle.

(b) and (c). As regards complaint of loss of registered letter containing bank draft worth Rs. 2 lakhs from Karol Bagh Post Office, information is being collected and will be laid on the table of the House. Seven complaints about loss of Regd. letters containing drafts for the total value of Rs. 95,000/- at SRT Nagar Post Office have also been received.

(d) Cases of loss of registered letters containing bank drafts have been reported to CBI for investigation.

Assistance to Palestinian People

2711. SHRI SRIBALLAV PANIGRAHI:
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to extend material and technical assistance to the Palestinian people;

(b) if so, the details thereof;

(c) whether the Government have taken any decision to impart training to the people of Gaza-Gericho in small and medium scale industries to enhance their employment opportunities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) India has been extending material and technical assistance to the Palestinian people. India is a regular contributor to the United Nation Relief and Works Agency Budget. This year's contribution was Rs. 2.25 lakhs. India has also offered 15 placements for training of Palestinian para-medical staff. In addition to 8 seats under General and Cultural Scholarship Schemes and 22 places under Self-Financing Scheme for 1993-94. India has pledged a sum of US\$ million in kind for Palestinians in the occupied territories.

(c) Yes, Sir.

(d) India has offered to conduct a feasibility study to set up a Technical Training Center in small and medium-scale industries in Gaza/Gericho for imparting training;

to enhance technical skills and employment potential of the Palestinians in Gaza/Jericho.

Traffic Density on National Highways 5 and 9

2712. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the traffic density on Vijayawada-Eluru. Vijayawada-Chilakaluripeta on National Highway 5 and Vijayawada-Nauligama on National Highway 9 is very high;

(b) if so, whether there is any proposal to widen the present 2-lanes roads into 4-lanes roads;

(c) if so, the estimated cost of the projects; and

(d) the time by which the projects are likely to be started and the time frame fixed for their completion.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. Widening to four lanes is being contemplated in the reaches Km.3.40 to Km13.00 between Vijayawada and Ejuru and Km.355.00 to Km. 434.15 between Chilakaluripeta and Vijayawada both on National Highway No.5 and Km 252.00 to Km. 265.00 between Nannigama and Vijayawada on National Highway No.9

(c) and (d). Since the projects are in preliminary stages and are yet to be sanctioned, it is too early to indicate their costs and dates for their commencement and

completion.

National Highways in Andhra Pradesh

2713. SHRI J.CHOKKA RAO: Will the minister of SURFACE TRANSPORT be pleased to state:

(a) the places where four-lane roads are being laid on National Highways passing through Andhra Pradesh at present;

(b) the time schedule for the completion together with the amount earmarked therefor during the current year; and

(c) the total cost of construction involved in the completion of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Four laning work is in progress on Km.358/00 to 395/875 of Vijayawada-Visakhapatnam section and km. 0/00 to 2/837 of Visakhapatnam-Bhubaneswar section of National Highway No.5.

(b) The work is targetted to be completed by January, 1997. An allotment of Rs.12.00 crore has so far been made for externally aided National Highway Projects including this work in Andhra Pradesh during the current financial year.

(c) The Likely cost of construction is estimated to be Rs.83.333 crore.

[*Translation*]

Melting Furnaces of BALCO

2714. SHRI KHELAN RAM JANGDE: Will the Minister of MINES be pleased to state:

(a) whether the technology being used in

the melting furnaces of the Bharat Aluminium Company Limited (BALCO) plant at Korba had become obsolete and the guidelines of the tender given for its modernisation work were not clear;

(b) if so, the reasons therefor; and

(c) the corrective steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) The technology being used by the melting furnaces of Bharat Aluminium Company Limited (BALCO)'s Foundry Shops at Korba has not become obsolete. However, the technology adopted by the company for the smelter cells is old but not obsolete. The Company has decided to incorporate certain incremental technological improvements for which the work has been awarded after following normal tendering procedures and with the approval of the Competent Authority.

(b) and (c). Do not arise.

[English]

Training Programme by NHPC

2715. SHRI UDDHAB BARMAN: Will the Minister of POWER be pleased to the state:

(a) whether the NHPC Limited has undertaken any training programme under Transfer of Technology (TOT) with any foreign country;

(b) if so, the details thereof indicating the name of the countries;

(c) the number of man-months assigned to each country;

(d) the number of man-months covered by SC/ST officials under TOT with each country;

(e) whether this fulfils the criterion of the circular by the Department of Personnel O.M. No 1/9/69-Estt. (SCT) dated November 15, 1971; and

(f) if not, the steps taken by the Government to bring the SC/ST officials upto the required level?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The NHPC has entered into bilateral agreements with the foreign consortia executing Dulhasti, Uri and Chamera Stage I Hydel projects, which inter-alia provide for training of NHPC personnel under Transfer of Technology (TOT) programme. The man-months provided under the TOT programmes relating to these three projects are 200, 290 and 750 respectively. Officers have been sent to France, Sweden, Norway, Finland, U.K. and Canada under these programmes so far.

(d) The number of man-months utilised for training SC/ST officers abroad under TOT is 4 in case of Dulhasti project, 20 in case of Uri Project and 28.8 in case of Chamera Project.

(e) and (f). The criteria laid down by the Department of Personnel in its circular dated 15-11-1971 does not indicate any specific quota for training of SC/ST officers abroad. The broad guidelines are however kept in view by NHPC at the time of nomination of officers for training abroad. The training

under the TOT programmes is of a specialised nature and efforts are made to cover as many officers possible depending on the nature of training and the expertise required.

Funds for Kerala from Central Road Fund

2716. SHRI KODIKUNIL SURESH: Will the minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government have given special assistance to Kerala from the Central Road Fund for the reconstruction and maintenance of roads during each of the last three years;

(b) if so, the total amount released during the above period; and

(c) if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGADISH TYTLER): (a) to (c). Keeping in view the likely free balance of Central Road Fund (CRF) accruals ending March, 1995 as per old resolution, two of the ten schemes received from the Government of Kerala have been approved. An amount of Rs.210.00 lakhs has been released to the State Government during the last three Years.

Survey of GSI for Copper

2717. SHRI GOPI NATH GAJAPATHI: Will the Minister of MINES be pleased to

state:

(a) whether the Government have made any country-wide survey to find out the copper deposits;

(b) if so, the details of the areas surveyed by the Geological Survey of India and other organisations of the Government;

(c) the copper deposits found in those areas; and

(d) the action prepared to exploit the same?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes sir.

(b) and (c). Geological Survey of India has carried out surveys for copper in various parts of the country. Details of the State-wise and area-wise reserves of copper in the country are given in the attached statement.

(d) Economically viable copper deposits are being mined by:

- (i) Hindustan copper Ltd. (HCL) in Bihar, Rajasthan and Madhya Pradesh;
- (ii) Hutti Gold Mines Limited in Karnataka;
- (iii) Sikkim Mining Corporation in Sikkim and
- (iv) Gujarat Mineral Development Corporation in Gujarat.

STATEMENT

STATEWISE AND AREA WISE DETAILS OF COPPER RESERVES IN THE COUNTRY.

State	Area	Total reserves in million tonnes)
Bihar	Mosaboni	16.41
	Pathargora	4.70
	Surda	23.75
	Kandadih	14.89
	Rakha Phase-I	7.17
	Rakha Phase-II	46.56
	Chapri-Sidheswar	38.81
	Turandih	17.85
	Siddeswar	7.25
	Tamapahar	28.82
	Bayanoi-II	2.82

State	Area	Total reserves in million tonnes)
	Nandup	4.00
	Ramchandra-Pahar	1.70
	Dhadkidih	3.18
	Mainajharia, Bahargora, Baragonda, and Khadandunari (Mossaboni belt)	5.62
		<hr/> 223.53
		<hr/> 244.00
MADHYA PRADESH	Malanjikhand	
	Khetri	40.01
	Koilhan	28.89
	Chandmari	1.15
	Kho-Dariba	0.23
	Banwas	15.23
RAJASTHAN		

State	Area	Total reserves in million tonnes)
	Akwali	1.65
	Deri	0.82
	Dholamala	1.44
	Bhagoni	5.22
	Basantgarh	3.19
	Kolihan (North and Intervening blocks) Singhana, Muradpur, Satkui, Pur-Dariba Barera, Chinchroli, Surahari, Baleswar, Tejwala, Satdudhia, Van, Malwali, Gollia, Padar-ki-pal, Hanotia, Ravera, Bul-Badsha-pur, Akwali-Extension, Chittor, Anjani-Base, Metal, Pinela-Base Metal, Dilwara, Karoli-Base Metal, Majera and Phalet-Base Metal.	28.09
		125.92
SIKKIM	Rangdo	0.47
	Dikchu	0.45

State	Area	Total/reserves in million tonnes)
KARNATAKA	Ingaldal	1.23
	Kalyadi	3.03
	Kanchi Ganahalu, Aladahalli, Kallur, Machanur, Kalaspura, Desapura block	6.75
ANDHRA PRADESH	Mallaram	0.56
	Bandalamoithu	1.04
	Nallakonda	4.91
	Dhukonda	2.15
	Gani-Kalava	0.43
GUJRAT	Ambamata	7.57
	Thanevasna	3.20
MAHARASHTRA	Bular-Parsoni	0.20
	Dubameth	1.00

State	Area	Total reserves in million tonnes)
MEGHALAYA	Upertha-Base-Metal	0.12
ORISSA	Kesarpur	1.66
	Raimal	0.70
TAMILNADU	Mamandur	0.82
UTTAR PRADESH	Askot	1.41
	Dhauladevi	0.30
WEST BENGAL	Tanakhum	0.11

Bungling in Allotment of TV Serials

2718. SHRI AVTAR SINGH BHADANA:
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether the final report of the CBI in connection with bungling in the selection of serials for Doordarshan has been received; and

(b) if so, the details of the recommendation and finding of the CBI and the action taken thereon by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO):
(a) and (b). The final report of the CBI in respect of alleged irregularities in the approval of proposals under New Sponsored Scheme of Doordarshan, 1990 has been received. All Doordarshan officials have been exonerated by the CBI. The recommendations of the CBI have been accepted by the Government.

Price Rise of Steel

2719. SHRI SYED SHAHABUDDIN:
Will the Minister of STEEL be pleased to state:

(a) whether there has been any rise in the prices of steel in the country during the

current year as compared to that the last year;

(b) if so, the price of standard steel on 1st April, 1st July and 1st October of 1992 and 1993;

(c) whether the steel produced by various units of SAIL as well as by private mills sold in the country and/or exported at uniform price; and

(d) whether this price is fixed by the steel industry after mutual consultation between private and public sector and the Government and takes into account the CIF cost of imported steel and the duty imposed thereon?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Open Market prices of steel vary from time to time and place to place. Ex-works prices of representative items of steel of Steel Authority of India Limited as on 1st April, 1st July, and 1st October of 1992 and 1993 are given in the attached statement.

(c) No, Sir.

(d) After de-regulation of pricing of steel w.e.f. 16.1.92, Government has no control over pricing of steel. The prices of steel are fixed by steel producers depending upon its cost of production, market conditions, landed cost of imports and other commercial considerations.

STATEMENT

Ex-Works Price of SAIL

Item	Ason	Ason	Ason	Ason	Ason	Ason	Ason
	1.4.92	1.7.92	1.10.92	1.4.93	1.7.93	1.10.93	
Tor Steel : 8 MM	8029	10029	10029	10409	10409	10409	10409
Wire Rods : 8 MM	6759	9609	9609	10289	10289	10289	10289
Channels : 100x50	8859	10349	10349	10629	10629	10629	10629
H.R. Coil : 3.15 MM	10235	12465	12465	12268	12268	12682	12682
G.P. Sheets : 0.63MM	17957	19796	19796	20468	20468	20468	20468
G.C. Sheets : 0.63MM	18018	19857	19857	20530	20530	20530	20530

Minorities in Pakistan and Bangladesh

2720. SHRI ANAND RATNA MAURYA:
 SHRI CHANDRAJEET YADAV:
 SHRI SRIKANTA JENA:
 SHRI JEEWAN SHARMA:
 SHRI DILEEPBHAI SANGHANI:
 MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI:
 SHRI J. CHOKKA RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the recent reports regarding sufferings of minorities including Hindus in Pakistan and Bangladesh;

(b) if so, the facts thereof and the reaction of the Government thereto;

(c) whether the Government have taken any diplomatic initiative in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) to (d). As a part of overreaction to demolition of Babri Mosque in December 1992, a number of incidents such as destruction of the places of worship of minorities and attacks on them were reported. Such incidents have increased the sense of insecurity among the minorities in Bangladesh. As a protest against Government of Bangladesh's failure in apprehending culprits who attacked the Janmashtmi procession in Dhaka, the Hindus in

Bangladesh celebrated Durga Puja this year without the usual pomp and show.

The protection of its minority citizens is the responsibility of the Government of Bangladesh. From time to time, however, we have conveyed our concern to the Government of Bangladesh and hoped that the interests of minorities will be safeguarded.

Government have expressed its concern regarding organised acts of vandalism, arson and violence directed at the minority communities in Pakistan including the Hindus. It is the duty of the Government of Pakistan to protect the rights of all its citizens, including of those belonging to the minority communities.

[*Translation*]

National Telecom Policy

2721. SHRI SURENDRA PAL PATHAK:
 Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are planning to bifurcate the Department of Telecommunications into Corporation;

(b) if so, whether the Government propose to formulate a National Telecom Policy therefor; and

(c) if not, the reasons for not forming this policy prior to the proposed reorganisation of the Department ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) to (c). The National Telecom policy is still under consideration and is being formulated keeping in view various aspects including the future reorganisation of the Department.

[English]

Underground Nuclear Test by China

2722. SHRI SHRAVAN KUMAR PATEL: Will the Minister of the EXTERNAL AFFAIRS be pleased to state:

(a) whether China conducted any underground nuclear test recently;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) whether the Government are taking appropriate steps to meet the new challenges in the area of national defence?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes Sir.

(b) and (c). According to information available with us the Chinese nuclear test was conducted on October 5, 1993 at 7.30 am IST at the top Nos testing area in China. Government keep under constant review all developments having a bearing on India's security and take appropriate measures to safeguard national security. India has consistently advocated and comprehensive ban on the testing of nuclear weapons. It remains our earnest hope that all states, nuclear weapon states and non-nuclear weapon states alike, will together conclude such a ban at the earliest.

Committee to Screen Advertisements on Doordarshan

2723. SHRI K. RAMAMURTHI TINDIVANAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose

to set up a Committee to screen the advertisements received by the Doordarshan in order to verify the genuineness of advertisements and the products before showing them on Doordarshan;

(b) if so, by when the Committee is likely to be set up; and

(c) if not, other measures the Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) No, Sir.

(b) Does not arise.

(c) The present system is considered adequate.

US Investment

2724. SHRI BOLLA BULLI RAMAIAH:
SHRI D. VENKATESWARA
RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have formulated any investment promotion strategy to highlight the comparative advantages of investment in India;

(b) if so, the details thereof;

(c) whether the Government have implemented this strategy in the US;

(d) if so, the details thereof; and

(e) the total investment by US in India after the liberalisation of the economic policy

and the areas of investment?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b). Yes, Sir. Ministry of External Affairs has formulated and is implementing a comprehensive investment promotion strategy aimed at promoting foreign investment into India.

Within the broad framework of this strategy, several steps have been taken to disseminate information about India's new economic policies and highlight the comparative advantages of investment into India.

1. Several promotional events have been organized both abroad as well as in India to project the country as an alternative investment destination to international corporate and business audiences. These promotional events have been addressed by Ministers and senior Government officials as well as representatives of business and industry.

2. In addition, bilateral visits of Government delegations to important countries are used to address targetted business audiences and inform them of our liberalized economic policies.

3. Government is working with apex industry organizations in its efforts to attract foreign investment. Overseas visits of Indian business delegations are in particular, being used to project India. Our apex Chambers have, in collaboration with their overseas counterparts add with the active participation of Indian Embassies abroad, organized several promotional events on the opportunities for investment in India.

4. Intensive interactions have been

organized on investment issues with several visiting highlevel business delegations. Such delegations have also been given assistance in meeting with relevant institutions and Ministries.

5. Importance has also been given to developing suitable publicity material aimed at projecting India as an attractive investment destination. Publicity kits comprising brochures, a floppy diskette entitled "Doing Business with India" and video presentations have been regularly prepared and updated. Government has worked closely with apex Chambers and with business and industry in preparing these materials aimed at projecting the liberalized economic policies.

6. India's Embassies abroad have accorded high priority to projecting India's economic and commercial interests add in particular, to attracting foreign investment into India. As part of this effort, Heads of Missions and other officers have developed a wide range of contacts with local business communities as well as NRI businessmen and are constantly trying to motivate them to investing in India.

7. Government proposes to continue with these various steps to take them further in disseminating information about our economic reform programme amongst foreign investors. In particular, it is intended to lay increasing emphasis on a sector-specific approach in our investment promotion efforts. Government and our Embassies abroad are trying to and will continue to utilize every available opportunity to project India as an investment destination.

(c) and (d). Yes, Sir. The details are as given above. The various steps indicated above have been undertaken by our Embassies as well as Consulated over several

cities and centres of economic importance in the United States. Special importance has been given to certain areas perceived as particularly promising for the purpose of attracting American investment such as computer software, automotive components and food processing.

(e) Total investment proposals from the US cleared by the Government after liberalization of the economic policy is around Rs.4,500 crores to date. The investment proposals have been Inter alia, in the areas of power, petroleum, electronics, food processing, machine tools and financial services.

[*Translation*]

Mal-Treatment to Indian Workers

2725. SHRI RAM PUJAN PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have imposed/proposed to impose any ban on Indians going for jobs to Gulf countries;

(b) if so, the reasons therefor; and

(c) if not, the steps proposed to be taken by the Government in regard to complaints of maltreatment with Indian workers by the employers in these countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No, Sir.

(b) Does not arise.

(c) The Government of India through Indian Missions abroad maintains regular contact with foreign Governments to ensure the welfare and to improve conditions of

Indian workers in the respective countries. The Indian Missions at first try to resolve the differences between the aggrieved worker and the employer to arrive at a mutually acceptable solution. Wherever necessary cases are taken up with the concerned authorities of the foreign Government to persuade the employers to redress the grievances of Indian workers. Where no alternative employment or any solution is possible despite best efforts of the Mission all assistance is given to facilitate repatriation of the aggrieved worker.

[*English*]

Employment Offices for Seamen

2726. DR. KARTIKESWAR PATRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the criteria fixed for regulating the availability of seamen for foreign going ships and home trade ships;

(b) whether the Seamen's Employment Officers are restricted to Bombay and Calcutta only;

(c) if so, the reasons therefor;

(d) the number of seamen registered at the above two employment offices as on December 31, 1992 and the number of persons to whom job had been made available and;

(e) the steps taken or proposed to be taken to set up such employment offices in other parts of the country?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The Govt. regulate the supply of seaman for foreign

going and Home Trade Ships by rotation according to the date of last discharge from the ship keeping in view the Merchant Shipping (Seamen's Employment Office) Rules, 1986.

(b) and (c). As almost all shipping companies are having their offices situated at Bombay and Calcutta, the Employment Offices are, therefore, situated at Bombay and Calcutta. Following judgment of the Madras High Court, a seamen Employment office has been opened at Madras with effect from feb., 93

(d) The position of seamen registered and no. of jobs available as on 31.12.92 is as under:

	<i>No of Seamen registered as on 31.12.92</i>	<i>No of jobs available</i>
Bombay	18,587	6330
Calcutta	7,903	1800

(e) Most of the Indian Shipping companies as well as the local agents of foreign shipowners operate from Bombay and

Calcutta. However, a Seamen's Employment Office at has been opened in Madras.

Power Generation Cost

2727. SHRI ANIL BASU: Will the Minister of POWER be pleased to state:

(a) the investment required for installation as well as generation of one MW generation capacity separately in case of thermal as well as hydro-electric device during 1980, 1985 and 1990; and

(b) the investment required at present for generation of same quantity of power both in public sector as well as in a joint venture unit separately?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V.RANGAYYA NAIDU): (a) The investment required for installation as well as generation of thermal power plants will depend upon the size and location of the unit/station, source and quality of fuel etc. The range of cost/MW for the thermal and hydro power projects during 1980, 1985 and 1990 was as under:

Range of cost of installation/MW

(Rs.in crores)

<i>Year</i>	<i>Coal based</i>	<i>Thermal Gas based open cycle</i>	<i>Gas based combined cycle</i>	<i>Hydro</i>
1980	0.25-0.59			0.40
1985	0.42-0.77	0.22-0.69	0.68-0.79	0.70
1990	1.07-1.80	0.48-0.62	0.93-1.06	0.90

(b) The present cost/MW for thermal projects for both public sector and Joint Venture Units varies from Rs. 2.90 crores to Rs. 3.70 crores, while in the case of hydro projects for both public sector and Joint Venture Units comes to above Rs. 3 crores to Rs. 3.5 crores approximately, depending upon the quantum of works involved.

[*Translation*]

Post and Telegraph Offices and Telephone Exchanges in Madhya Pradesh

2728. DR. RAMKRISHNA KUSMARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post and telegraph offices and telephone exchanges opened in Madhya Pradesh during the Seventh Five Year plan district-wise;

(b) the number of post and telegraph offices and telephone exchanges proposed to be opened in the state, during the Eighth Five Year plan district-wise;

(c) whether there is any scheme to provide the said facilities towns and villages in the State where the same are not available; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) District-wise details of the number of post offices, telegraph offices and telephone exchanges open in Madhya Pradesh during the Seventh Five Year are given in the attached statement I and II respectively.

(b) District-wise details of post offices opened in the first two years of the 8th Five year plan i.e. 1992-93 and 1993-94 as on date are given at Annex-I. Targets for opening post offices are fixed Circle-wise taking into consideration various factors especially the availability of resources, from year to year.

As regards telegraph offices, there is no proposal to open independent telegraph offices during the Eighth Five Year plan period for all district headquarters in Madhya Pradesh have been provided with independent telegraph offices.

In respect of telephone exchanges it is proposed to add around 4.03 lakhs net switching capacity in Madhya Pradesh during the Eighth Five year plan based on the demand projections. Forecast of the number of telephone exchange to be set up during Eighth plan period cannot be made due to sudden change in Technology and demand uncertainty.

(c) and (d). Post Offices will be opened subject to fulfilment of prescribed norms, allotment to targets and availability of funds. In rural areas priority will be given to villages which are Gram Panchayats Head Quarters.

It has been decided to extend telegraph facility on phonocom basis through long distance public telephones (LDPTs) to rural areas. The number of such LOPTS targeted for the Eighth Five Year plan is 29,450.

The location-wise expansion programme of telephone exchanges is planned on year to year basis depending upon the availability of resources.

STATEMENT-I

DETAILS OF NUMBER OF POST OFFICES OPENED IN THE 7TH FIVE YEAR PLAN AND POST OFFICES OPENED DURING THE EIGHTH FIVE YEAR PLAN IN MADHYA PRADESH DISTRICT-WISE.

Sl. No.	Name of District	7th Five Year Plan		Eighth Five Year Plan	
		1992-93	1993-94	1992-93	1993-94
1.	Bhopal	1	-	-	-
2.	Bhind	1	2	-	-
3.	Balghat	5	-	-	-
4.	Bilaspur	54	4	-	-
5.	Bautar (Jagdulpur)	-	4	4	1
6.	Betual	7	11	-	-
7.	Chhatarpur	3	1	1	1
8.	Chhindwara	3	1	1	2
9.	Damoh	1	2	-	1
10.	Dewas	-	-	-	-

Sl. No.	Name of District	7th Five Year Plan		Eighth Five Year Plan	
		1992-93	1993-94	1992-93	1993-94
11.	Datia	-	-	1	-
12.	Dhar	7	-	9	1
13.	Durg	6	-	3	1
14.	Gwalior	-	-	2	1
15.	Guna	8	-	4	-
16.	Hoshangabad	1	-	2	-
17.	Indore	4	-	5	1
18.	Jabalpur	1	-	1	-
19.	Jhabua	2	-	8	-
20.	Khandwa	4	-	3	1
21.	Khargone	10	-	6	2
22.	Mandsaur	4	-	5	1

Sl. No.	Name of District	Eighth Five Year Plan	
		7th Five Year Plan	1992-93
23.	Morena	14	1
24.	Mandla	2	-
25.	Narsinghpur	-	-
26.	Panna	14	-
27.	Raigarh (Bio)	3	2
28.	Raisen	-	5
29.	Rattlam	-	-
30.	Rajmandgaon	6	-
31.	Raigh	36	-
32.	Rajpur	55	3

Sl. No.	Name of District	7th Five Year Plan		Eighth Five Year Plan	
		1992-93	1993-94	1992-93	1993-94
33.	Rewa	34	-	-	-
34.	Sagar	2	11	-	-
35.	Sehor	1	-	-	-
36.	Shivpuri	2	3	1	1
37.	Seoni	1	1	-	-
38.	Satna	17	2	-	-
39.	Sarguja(Ambikapur)	8	1	-	-
40.	Shahdol	6	3	2	2
41.	Sidhi	23	1	-	-
42.	Shajapur	3	-	-	-

Sl. No.	Name of District	7th Five Year Plan		Eighth Five Year Plan	
		1992-93	1993-94	1992-93	1993-94
43.	Tikamgarh	1	4	-	-
44.	Ujjain	-	0	1	1
45.	Vijisha	14	-	-	-
	Total	364	114	21	21

Target for 1992-93:95 (The Rest at Col.(4) Relate to The Spill Over of the Previous Year)

The Number of Post Offices Opened As On Date. Against The Target of 35 For 1993-94.

STATEMENT-II

No of Telephone Exchanges Opened in M.P. District Wise During 7th Five Plan

Sl. No.	Name of District	Opened in 7th Plan	
		Telephone Exchanges	Telegraph Offices
1.	Balaghat	5	1
2.	Bastar	4	-
3.	Betul	9	1
4.	Bhind	15	1
5.	Bhopal	6	1
6.	Bilaspur	17	-
7.	Chhatarpur	4	1
8.	Chhindwara	23	-
9.	Damoh	8	1
10.	Datia	3	1
11.	Dewas	19	1

Sl. No.	Name of District	Opened in 7th Plan	
		Telephone Exchanges	Telegraph Offices
12.	Dhar	27	1
13.	Durg	5	-
14.	Guna	1	1
15.	Gwalior	16	-
16.	Hoshangabad	7	1
17.	Indore	16	2
18.	Jabalpur	15	1
19.	Jhabua	6	1
20.	Khandwa	12	1
21.	Khargone	12	1
22.	Mandla	4	1
23.	Mandsaur	37	1

Sl. No.	Name of District	Opened in 7th Plan	
		Telephone Exchanges	Telegraph Offices
24.	Morena	15	1
25.	Narsinghpur	9	1
26.	Panna	1	1
27.	Raigarh	6	-
28.	Raipur	16	1
29.	Raisen	4	1
30.	Rajgarh	6	1
31.	Rajnandgaon	4	1
32.	Rallam	11	-
33.	Rewa	5	-
34.	Sagar	16	-
35.	Sarguja	3	1

Sl. No.	Name of District	Opened in 7th Plan	
		Telephone Exchanges	Telegraph Offices
36.	Satna	11	-
37.	Sehore	9	-
38.	Seoni	8	1
39.	Shahdol	2	1
40.	Shahjapur	9	1
41.	Shivpuri	13	1
42.	Sidhi	2	1
43.	Tikamgarh	6	1
44.	Ujjain	23	-
45.	Vidhisha	3	1

[English]

New Passport Offices

2729. SHRI SHANKERSINH VAGHELA:
SHRI AMAR ROYPRADHAN:
SHRI CHANDRESH PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to open new Passport Offices in the country particularly in Gujarat during the Eighth plan period;

(b) if so, the details thereof and the steps being taken in this regard;

(c) if not, the reasons therefor;

(d) whether the Government have received any requests from the Members of Parliament in this regard during each of the last two years; and

(e) if so, the number thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (e). The opening of new passport offices is based on various parameters including workload and resources avail-

able. The opening of new Passport Offices does not itself improve the service until the necessary infrastructure and personnel are available. The Government is, therefore, concentrating on clearing the backlog of pending applications, trying to cut down on delays in issuing passports and streamlining and simplifying procedures. 6 requests have been received from Members of Parliament in 1992 and 12 in 1993.

Sponge Iron Plants

2730. DR. KRUPASINDHU BHOI:
Will the Minister of STEEL be pleased to state:

(a) the names of sponge iron plants in the public sector and the plants set up as joint ventures alongwith locations thereof;

(b) the number of such plants functioning in the private sector;

(c) whether all the plants in the public sector and joint venture plants have started commercial production; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) There are 3 sponge iron units set up in the public sector/joint venture as per details given below:-

Sl.No.	Name of the unit	Location
A.	Public sector	
1.	Sponge Iron India Ltd.(SIIL)	Kothagudem, Distt.Khammam, Hyderabad (Andhra pradesh)

B.	Joint Ventures	
1.	Orissa sponge iron Ltd(OSIL)	Palaspanga, Distt.Keonjhar, Orissa state.
2.	Bihar sponge iron Ltd.(BSIL)	Chandil Distt.Singhbhum, Bihar State.

(b) As per information available with the Government, a total of 8 sponge iron plants are under production in the private sector (excluding the joint ventures re-

ferred to above).

(c) and (d). The production reported by the three public sector/joint venture sponge iron plants is as under:-

(in lakh tonnes)

		<i>1992-93</i>	<i>1993-94 (upto Oct.)</i>
1.	Sponge iron India Ltd.(SIIL)	0.49	0.26
2.	Orissa Sponge iron Ltd.(OSIL)	0.94	0.60
3.	Bihar Sponge iron Ltd.(BSIL)	1.18	0.64

**Letter of US Secretary of State on
Kashmir**

2731. SHRI RABIRAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether the US Secretary of State has written any letter to the Prime Minister on Kashmir affairs; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURHEED): (a) and (b). Following the conclusion of stand-off at the Hazratbal shrine, US Secretary of State Warren Christopher has written a letter to Prime Minister expressing the view that the successful conclusion of the stand-off at Hazratbal without bloodshed or damage to the shrine is due to the Prime Minister's steadfast determination to resolve the siege through negotiations and not by violence. The US Secretary of State has expressed the opinion that the peaceful end of the

siege creates opportunities for all parties in Jammu and Kashmir to reduce tensions and work towards resolving issues in a constructive spirit. He is hopeful that productive relations between USA and India will continue to improve.

[*Translation*]

Doordarshan coverage in Bihar

2732. SHRI RAM LAKHAN SINGH YADAV:
SHRI MOHAMMAD ALI ASHRAF FATMI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received any representation to bring the entire Bihar State under the Doordarshan coverage;

(b) if so, the main points of the representation; and

(c) the details of the suggestions which have been accepted by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO)

(a) to (c). No, Sir. However, representations have been received from time to time, from various quarters for strengthening TV service in Bihar. With the commissioning of the TV transmitters presently under implementation/envisaged to be set up, approximately 95.4% population of Bihar is expected to be brought under TV service. However, it is Government's endeavour to bring the entire country under TV coverage.

A list of T.V.transmitters under implementation in the State of Bihar is given in the

attached statement.

T.V. Transmitters Presently Under Implimentation in Bihar

High Power Transmitters

1. Jamshedpur
2. Gaya

Low Power Transmitters

1. Aurangabad
2. Godda
3. Gumla
4. Hazaribagh
5. Lohardaga
6. Newada
7. Supoul
8. Raxaul
9. Noamundy
10. Kodarma
11. Phoolparas
12. Saraikella

Very Low Power Transmitters

1. Simdiga

[*English*]

Telephone Connections

2733. SHRI CHHITUBHAI GAMIT: Will

the Minister of COMMUNICATIONS be pleased to state:

(a) the latest position of the waiting list for telephone connections in the general category exchange-wise of the Gujarat Telecom Circle particularly in the Surat, Rajkot, Junagadh, Baroda, Amreli, Bharuch, Ahmedabad Bhavnagar and Jamnagar as on date;

(b) whether the Gujarat Telecom Circle is planning to reduce the waiting list period to two years; and

(c) if so, the details of the planned schemes in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The informing is being updated and will be laid on the table of the House.

(b) Yes, Sir.

(c) 8th Five year plan of Department of Telecommunications envisages waiting list period not exceed two years in large telephone systems and telephone practically on demand in rural/tribal areas. During 8th Five Year plan it is proposed to add around 7.94 lakh lines of net switching capacity in Gujarat.

[*Translation*]

Maintenance of National Highways

2734. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of

SURFACE TRANSPORT be pleased to state:

(a) the criteria fixed for the allocation of funds to the States for the maintenance of National Highways;

(b) the amount allocated for the purpose during each of the last three years, State-wise;

(c) whether many states have complaints regarding the allocation of funds;

(d) if so, the facts and reasons therefor; and

(e) the steps proposed to be taken for their redressal of their grievances?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Requirement of funds for maintenance of National Highways as per norms is worked out every year at currently applicable rates. However, the actual allocations are made on pro-rata basis within the funds actually made available.

(b) A statement showing state-wise allocation of funds for the purpose during last three years is annexed.

(c) to (e). Due to overall paucity of funds, the actual allocation of maintenance and repair funds for National Highways received every year is of the order of 55 to 60% of the requirement as per norms. Unless the allocations get enhanced the situation is likely to remain the same.

STATEMENT

ALLOCATION FOR MAINTENANCEDURING:

Sl. No.	State	1990-91	1991-92 (Rs. in Lakhs)	1992-93
1.	Andhra Pradesh	1328.28	1279.42	1249.44
2.	Arunachal Pradesh	50.88	84.36	35.41
3.	Assam	959.38	1018.09	1039.625
4.	Bihar	1148.83	1012.30	1072.66
5.	Chandigarh	11.55	16.00	15.48
6.	Delhi	125.16	163.00	171.80
7.	Goa	215.87	191.97	208.308
8.	Gujarat	1043.02	918.89	881.37
9.	Haryana	252.67	362.29	380.83
10.	Himachal Pradesh	595.88	518.77	529.55
11.	Jammu & Kashmir	141.65	45.00	143.39

Sl. No.	State	1990-91	1991-92 (Rs.in Lakhs)	1992-93
12.	Karnataka	742.83	990.02	1105.85
13.	Kerala	434.50	586.54	587.82
14.	Madhya Pradesh	1046.09	1195.69	1213.25
15.	* Maharashtra	1489.15	1620.90	1506.677
16.	Manipur	54.82	51.67	73.32
17.	Meghalaya	181.19	205.19	170.27
18.	Nagaland	2.00	3.50	3.50
19.	Orissa	654.73	859.98	738.52
20.	Pondicherry	6.52	6.83	5.78
21.	Runjab	474.58	579.98	638.97
22.	Rajasthan	962.68	1054.61	1141.02
23.	Tamil Nadu	940.80	979.91	1134.69

Sl. No.	State	1990-91	1991-92 (Rs. in Lakhs)	1992-93
24.	Uttar Pradesh	1108.51	1312.05	1394.96
25.	West Bengal	1060.47	1284.35	1071.51
	Total	15032.00	16341.31	16514.00

[English]

Construction of Bridges in Bihar and West Bengal

2735. SHRI BIR SINGH MAHATO:
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridges constructed on National Highways in Bihar and West Bengal during 1992-93:

(b) the number of bridges being repaired in these states at present; and

(c) the amount spent on the repairs of the bridges on the National Highways in these States during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) 2 Nos.

(b) 6 Nos

(c) The amount spent on repair of bridges on National Highways in Bihar and West Bengal during the last 3 years is as under:-

	1990-91	1991-92	1992-93
	(Rs. in lakhs)		
Bihar	10.08	27.75	63.87
West Bengal	129.68	116.72	91.37

[English]

Sponsorship for Doordarshan Programmes

2736. SHRI S.M. LALJAN BASHA:
SHRI PRAKASH V. PATIL:

Will the minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan propose to review the system of sponsorship for its programmes:

(b) if so, the details of the proposal; and

(c) the other plans on the anvil to increase revenue for Doordarshan particularly the steps proposed to be taken to check

the loss of revenue due to Siphoning of advertisement through sponsorship by non-Governmental media?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) There is no such proposal at present.

(b) Does not arise.

(c) The commercial revenue of Doordarshan has been rising over the years. Nevertheless, certain incentives such as enhanced Free Commercial time and commercial breaks in the middle of sponsored programmes, have recently been allowed to increase the attractiveness of the Doordarshan programmes for the advertisers.

Selection Of SC/ST Students In Film and T.V. Institute

2737. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the stipulated procedures and rules have been followed for the admissibility of Scheduled Castes and Schedule tribes students for selection in various courses in the Film and Television Institute of India; and

(b) if so, the details in the regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO): (a) Yes, Sir.

(b) Out of 10 seats in each course, 2 seats are reserved for students from Afro-Asian Countries. In the remaining 8 seats for Indian Students, 2 seats are reserved for Scheduled Caste/Scheduled tribes candidates, provided they secure the minimum qualifying marks prescribed for admission. The merit lists for general candidates and the Schedules Caste/Scheduled tribes students are drawn separately giving relaxation for the latter category, in regard to minimum cut off percentage of marks.

[Translation]

Doordarshan Programmes on Youths

2738. SHRI RAM BADAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast any programme on Doordarshan to educate the youth;

(b) if so, the channels on which the said programmes is to be telecast;

(c) whether T.V. sets are likely to be provided for public viewing in every village to educate rural youth; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Doordarshan is already telecasting educational programmes for youth on the primary channel.

(c) Provision of community viewing TV sets for educational and other purposes is the primary responsibility of State Governments.

(d) Does not arise.

[English]

Development of Mining Sector

2739. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of MINES be pleased to state:

(a) whether the Government have reviewed recently the performance of Mining Sector, Public Sector Undertakings and Policies under implementation for development of mining activities;

(b) if so, the main findings thereof and the details of policy/administrative action taken as corrective measures;

(c) the extent of foreign investment/ attracted so far in the Mining sector year wise for the past three years and the likely impact thereof; and

(d) the specific measures being taken or proposed to be taken for technological upgradation of Mining sector units during Eighth Five Year plan?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (d). Review of the Mining Sector in general, and the public Sector Undertakings of the Ministry in particular, is done from time to time. New Mineral policy in conformity with the liberalised economic environment was formulated and placed before the House on 5.3.1993. Liberalised terms for foreign collaboration contained there in are expected to be conducive to technological upgradation in this Sector. Full impact of these measures is expected to show after consequential amendments to the Mines and Minerals (Regulation and Development) Act, 1957 have been made.

[English]

External Publicity

2740. SHRI BALRAJ PASSI:
SHRI CHETAN P.S.
CHAUHAN:

Will the Minister of EXTERNAL AF-

FAIRS be pleased to state:

(a) the expenditure incurred by the Government for publicity in foreign countries regarding Indian Point of Views on various issues confronting the country during each of the last two years; and

(b) the results achieved by the Government in this regard during this period?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a)

<i>Year</i>	<i>Missions/Posts (Expenditure: (Rs. in crores)</i>
1991-92	3.84
1992-93	4.12

(b) Publicity is an ongoing and continuous process. Government's efforts in this area have been largely successful in blunting adverse criticism and false and motivated propaganda carried out by certain quarters. The policies and viewpoint of the Government are regularly publicised abroad

STATEMENT-I**LIST OF THE AUTOMATIC TELEPHONE EXCHANGES SET UP IN U.P. DURING 1992-93.**

S.No.	Name of Exchange	Name of District.
1.	Bhauri	Banda
2.	Chilla	Banda
3.	Kalinzar	Banda
4.	Kartal	Banda
5.	Khapatiya	Banda
6.	Puhari	Banda
7.	Sardha	Banda
8.	Shrirampur	Banda
9.	Barrehar	Etawah
10.	Phafhoond	Etawah
11.	Amanganij	Faizabad
12.	Garvaal	Faizabad

S.No.	Name of Exchange	Name of District.
13.	Kotwasadak	Faizabad
14.	Newda	Faizabad
15.	Chham	Hamirpur
16.	Parichha	Jhansi
17.	Rakdhha	Jhansi
18.	Rajghat	Lalitpur
19.	Kishni	Mainpuri
20.	Pattauni	Mathura
21.	Rampura	Orai
22.	Madhrata	Sitapur
23.	-Adibadri	Chamoli
24.	Gaurikund	Chamoli
25.	Pandukeshwa	Chamoli

S.No.	Name of Exchange	Name of District.
26.	Tapovan	Chamoli
27.	Nayagaon	Dehradun
28.	Bhopa	MuzaffarNagar
29.	Garhifukhta	MuzaffarNagar
30.	Dhumakote	Pauri
31.	Durgapuri	Pauri
32.	Ghurdani	Pauri
33.	Kaliasaur	Pauri
34.	Kashanpuri	Pauri
35.	Matthi	Pauri
36.	Jhalisain	Pauri
37.	Bhagirathpuram	Tehri
38.	Chikolas	Ghaziabad

S.No.	Name of Exchange	Name of District.
39.	Darapur	Kanpur
40.	Narwal	Kanpur
41.	Panki	Kanpur
42.	Bichhia	Unnao
43.	Sohramau	Unnao
44.	Sumerpur	Unnao
45.	Ugu	Unnao
46.	Bijnore	Lucknow
47.	Ashnaw	Varanasi
48.	Barahauli	Varanasi
49.	Dokti	Balia
50.	Balpur	Gorakhpur
51.	Bhanpur	Gorakhpur

S.No.	Name of Exchange	Name of District.
52.	Kokhai	Maharajganj
53.	Mahabirchhapra	Gorakhpur
54.	Nichthaul	Maharajganj
55.	Thuthi Bari	Maharajganj
56.	Semri Jamalpur	Maunathabhanjan
57.	Gaipur	Mirzapur
58.	Bishwanathganj	Pratapgarh
59.	Diwanganj	Pratapgarh
60.	Fatehpur	Pratapgarh
61.	Garwara	Pratapgarh
62.	Kanithula(Raniganj)	Pratapgarh
63.	Katraimechniganj	Pratapgarh
64.	Madania	Fatehpur

S.No.	Name of Exchange	Name of District.
65.	Mandhata	Pratapgarh
66.	Prithvigani	Pratapgarh
67.	Sangipur	Pratapgarh
68.	Bandhwa Kalan	Sultanpur
69.	Dhammaur	Sultanpur
70.	Gosaiganj	Sultanpur
71.	Kalka Bhanpur	Sultanpur
72.	Kanwa	Sultanpur
73.	Pande Baba	Sultanpur
74.	Chandpa	Aligarh
75.	Lodha	Aligarh
76.	Najjapur	Aligarh
77.	Raipur Dalpatpur	Aligarh
78.	Bhinauli	Almora

S.No.	Name of Exchange	Name of District.
79.	Pulahindok	Pithorgarh
80.	Gungoai	Badaun
81.	Betaghat	Nainital
82.	Lalpur	Nainital
83.	Bodla	Agra
84.	Jaingora	Agra
85.	Kirauli	Agra
86.	Kundol	Agra
87.	Malpura	Agra
88.	Sikandara	Agra
89.	Fariha	Ferozabad
90.	Kotla	Ferozabad
91.	Bara	Allahabad
92.	Baraut	Allahabad

S.No.	Name of Exchange	Name of District.
93.	Manghanpur	Allahabad
94.	Siratha	Allahabad
95.	Boundry Road	Meerut
96.	Maheika	Meerut
97.	Salawa	Meerut
98.	Sanurpur	Meerut
99.	Sisli	Meerut

STATEMENT-II

LIST OF THE DISTRICT WHERE NEW EXCHANGES PROPOSED TO BE OPENED DURING 93-94.

Sl.No.	Name of District	Location where exchange is proposed
1.	Agra	Jaingora
2.	Aligarh	Baragarh
		Lech
		Sanganpur
3.	Almora	Putul Devi
4.	Bareilly	Paras Khera
		Mohragaon
		Chhol
5.	Barabanki	Nathua Khan
		Kotwa Sadiak
6.	Basti	Bhanpur

Sl.No.	Name of District	Location where exchange is proposed
7.	Faizabad	12. Nawada
8.	Hardoi	13. Nagetha
9.	Jaunpur	14. Itwari Bazar
		15. Siddiquipur
10.	Muzaffar Nagar	16. Garhi Pukhta
		17. Chausana
11.	Nainital	18. Betaighat
12.	Pauri	19. Lalpur
13.	Pithorgaon	20. Serikot
		21. Vin
14.	Raibareilly	22. Trisundi
15.	Saharanpur	23. Phundpuri
		24. Maheswari

Sl.No.	Name of District	Location where exchange is proposed
16.	Sitapur	Sarai Maisi
17.	Sultanpur	Katra
		Pande Baba
		Dhamaur
		Bishanganj
		Gosaiganj
		Ramganj
		Paltauni
		Khursandao
18.	Mathura	
19.	Mirzapur	Kotwa Raj

[English]

Automatic Telephone Exchanges in U.P.

2741. SHRI RAJVEER SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of automatic telephone exchanges set up in Uttar Pradesh by the Government during 1992-93 and the locations thereof;

(b) whether all the exchanges are working according to their full capacity;

(c) if not, the reasons therefor;

(d) whether the Government propose to set up more such exchanges in the state;

(e) if so, the location thereof and the time by which these are likely to start functioning; and

(f) the details of the amount likely to be involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) A total of 99 automatic telephone exchanges were set up in Uttar Pradesh (at New locations) during 92-93. The locations are given in the attached statement-I.

(b) No Sir.

(c) Existing demands have been met and there is no waiting list.

(d) Yes Sir.

(e) 34 exchanges (at New locations) are proposed to be set up during 1993-94 as

per list given in the attached statement-II

(f) About 7.5 crores.

[English]

Delhi-Lucknow National Highway

2742. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to widen the National Highway No. 24 (Delhi-Lucknow);

(b) if so, the details thereof, including the amount earmarked therefor;

(c) whether there is any proposal to construct a bypass on the said Highway near Bareilly; and

(d) if so, the time by which final approval is likely to be accorded to this project?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The Eighth Five year plan provides for widening existing two lane to four lane for a length of 21 Km. in Ghaziabad-Hapur Section of National Highway No.24 at an estimated cost of Rs.25 crores.

(c) and (d). Yes, Sir. However, it is too early to indicate the time frame by which final approval would be given for its construction as the work is still at the stage of Survey and Investigation.

[English]

Persons of Indian Origin

2743. SHRI MOHAMMAD ALI
ASHRAF FATMI:
SHRI ARJUN SINGH YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of people of Indian origin who were victims of various crimes/atrocities viz. murder, loot and burning of property etc. in other countries during 1990-91, 1991-92 and 1992-93 country-wise; and

(b) the number of people out of them who had to come to India, the number of people who have gone back to those respective countries and the number of people left India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b). The information is being collected and will be placed on the Table of the House.

[English]

**LPT Into HPT at Hassan in
Karnataka**

2744. SHRI H.D. DEVEGOWDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to convert the Low power T.V. Transmitter into High Power T.V. Transmitter at Hassan in Karnataka during 1994-95; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) There is no proposal, at present, to upgrade/replace the existing Low power TV Transmitter at Hassan by a High Power TV Transmitter.

(b) Does not arise.

[English]

Post Offices in Bihar

2745. SHRI SURYA NARAYAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a large number of representation/proposals have been received by the Government for opening new post offices and for upgradation of the existing post offices as Sub Post Offices and for opening of Telegraph Offices in the Begusarai and Khagaria districts of Bihar;

(b) if so, the details thereof;

(c) the number of the Post Offices/Sub Post Offices and Telegraph offices opened in the above districts during 1992-93 and 1993-94, so far;

(d) the number of villages or gram panchayats where post office/Sub Post Office and telegraph facility is not available; and

(e) the time by which the above facility is likely to be provided there?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). The Government have received 9 proposals each from Begusaria and Khagria districts for opening

of extra departmental branch post offices and one proposal for upgradation of extra departmental branch post office to departmental sub post office in Begusarai district. No proposals have been received for open-

ing telegraph offices.

(c) Details of post offices and telegraph offices opened in the above districts in 1992-93 and 1993-94 so far are as follows:-

	District	1992-93		1993-94	
		EDBO	T.O.	EDBO	T.O.
1.	Begusarai	2	5	-	5
2.	Khagaria	3	5	2	9

(d) The number of Gram Panchayats in these two districts where post office and telegraph facilities are not available are 49 and 160 respectively.

(e) Extra departmental branch post offices are opened in gram panchayat headquarters on a priority basis subject to the availability of funds and fulfilment of departmental norms.

By the end of 8th five year plan, telegraph facility is likely to be provided to all gram panchayats in these districts.

LPT/HPTs in Himachal Pradesh

2746. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Low Power Transmitters being installed in Himachal Pradesh;

(b) the details in this regard; and

(c) the time by which work is likely to be started in respect of T.V. transmitters already sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). The requisite details are given in the attached statement.

(c) The transmitter projects are at various stages of implementation and are expected to be commissioned into service in phases, subject to availability of resources and other infrastructural facilities for the purpose.

STATEMENT

TV Transmitter Projects Under Implementation/Envisaged to be set up in Himachal Pradesh

<i>S.No</i>	<i>Project</i>	<i>Location</i>
1.	HPT	Shimla
2.	LPT	Sundernagar

<i>S.No</i>	<i>Project</i>	<i>Location</i>
3.	LPT	Sujanpur
4.	LPT	Rampur
5.	LPT	Dalhousie
6.	VLPT	Ahju Fort
7.	VLPT	Palampur
8.	VLPT	Dalash
9.	VLPT	Kharapathar
10.	VLPT	Shivbadar
11.	VLPT	Bharathi
12.	VLPT	Jogindernagar/ Chaterbhu
13.	VLPT	Jahalma
14.	VLPT	Baijnath/Majheran
15.	VLPT	Bharmour
16.	VLPT	Sarkaghat
17.	VLPT	Diar
18.	VLPT	Daslani/Dasni
19.	VLPT	Holi
20.	VLPT	Parwanoo
21.	VLPT	Bandla

HPT- HIGH POWER TRANSMITTER

LPT- LOW POWER TRANSMITTER

VLPT-VERY LOW POWER TRANSMITTER

[English]

Indian Families in South Africa

2747. SHRI V. SREENIVASA PRASAD:
SHRI TARA CHAND KHANDLWAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the press news-item Captioned "SA-Indian families face eviction threat" as reported in the Economic Times dated November 8, 1993;

(b) if so, the facts of the matter reported therein; and

(c) the steps proposed to be taken by the Government to provide safety to India families thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) Yes, Sir.

(b) According to the reports received some 800 housing units in the Cato Manor area had been earmarked for the lower income group among South African Indians in Natal. On November 1, these houses were forcibly occupied by black squatters living nearby, which led to tension between the South African Indians and black communities in Natal. However, Dr. Nelson Mandela, President of the African National Congress, went on public record to say that it was wrong on the part of these squatters to take over houses earmarked for Indians and called upon them to vacate the same.

(c) All involved in the matter are South African citizens and it is for the authorities of

that country to take appropriate steps to remedy the situation.

Rupnarayanpur Power Project

2748. SHRI PIUSH TIRKEY: Will the Minister of POWER be pleased to state:

(a) the details of the land acquired by National Thermal Power Corporation for its Rupnarayanpur power project in West Bengal;

(b) the number of displaced persons/families;

(c) whether a job has been provided to every displaced family;

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) the number of the cases of claims for compensation/jobs pending with the NTPC for final decision at present; and

(g) the details of action taken/being taken by N.T.P.C. in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYANAIDU): (a) The National Thermal Power Corporation (NTPC) has not acquired land at Rupnarayanpur in West Bengal for implementation of any power project.

(b) to (g). Do not arise.

[Translation]

Supply of Defective Equipment

2749. SHRI CHEDI PASWAN: Will the Minister of MINES be pleased to state:

(a) whether the equipment supplied by the indigenous firm. Co-operative Mining Marketing Corporation was defective;

(b) if so, the details thereof; and

(c) the efforts made by the Government to assess the technical efficiency of this organisation and the corrective steps taken to improve its performance?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) None of the public Sector Enterprises and the subordinate offices under the Ministry of Mines have procured any equipment from M/s. Co-operative Mining Marketing Corporation.

(b) and (c). Do not arise.

Violence and Sex in Films

[English]

2750. SHRI BAPU HARI CHAURE:
SHRI RAMACHANDRA
VEERAPPA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that in many cases the title/name of a film itself indicates involvement of sex and violence in the film; and

(b) the measures proposed to be taken by the Government to curb the depiction of violence, sex and obscene language in films?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO):

(a) and (b). Complaints about exhibition of certified films with vulgar, doublemeaning and obscene titles etc. are received from time to time. However, all films intended for public exhibition in India are required to be examined by the Central Board of Film Certification in accordance with the provisions of the Cinematograph Act, 1952 and the Guidelines issued thereunder. One of the Guidelines requires the Board to scrutinise the titles of the films to ensure that they are not provocative, vulgar, offensive or violative of any of the other Guidelines. Further, according to these Guidelines, while examining films, the Board shall inter-alia ensure that:-

- (i) anti-social activities such as violence are not glorified or justified;
- (ii) pointless or avoidable scenes of violence, cruelty and horror, scenes of violence primarily intended to provide entertainment and such scenes as may have the effect of desensitising or dehumanising people are not shown; and
- (iii) human sensibilities are not offended by vulgarity, obscenity or depravity. Any part of the film which violates any one or more of the Guidelines is deleted before a certificate is granted. Where a film is considered not suitable for exhibition to non-adults, it is granted 'A' certificate. If the objectionable impact cannot be removed by deletions, the film is refused a certificate.

Instructions have also been issued to the Regional Officers of the Board to ensure that the Guidelines are scrupulously followed, particularly relating to sex and violence.

[*Translation*]

(c) if so, the details thereof?

Doordarshan Kendra in Varanasi

2751. SHRI RAJESH KUMAR:
SHRIMATI SHEELA
GAUTAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a Doordarshan Kendra at Varanasi in Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) and (b). Yes, Sir. A Programme Generation Facility Centre is envisaged to be set up in Varanasi, subject to availability of resources for the purpose.

(c) Does not arise.

Cooperation among Developing Countries

2752. SHRI MUMTAZ ANSARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the efforts made by the Government to promote cooperation among developing countries and the achievements made in this regard during the last three years;

(b) whether the Government propose to play any specific role in regard to the cooperation in the spheres of agriculture, industry and railways among developing countries; and

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) to (c). Government have stepped up efforts to promote cooperation with developing countries in keeping with the increased national emphasis on economic goals and the viability and the urgency assumed by such cooperation in the context of developments in the global economy in recent years.

The focus of such cooperation has been in the areas of technology transfer, capacity building in agriculture, industry and service, human resource development, infrastructure development, as well as vocational training for employment generation.

Foremost among our instruments and technical cooperation for economic for countries of the South has been our ITEC (Indian Technical and Economic Cooperation) programme covering developing countries in Africa, Latin America and Asia.

The programme includes the following elements (a) deputation of Indian experts abroad (b) setting up of pilot projects in partner countries (c) undertaking feasibility studies and extension of consultancy services as well as (d) providing training in short term courses for nominees from partner countries in Indian institutions. The activities under ITEC have registered a marked increase in recent years. For instance, between 1991-92 and 1992-93, the number of nominees who underwent training in Indian civilian institutions increased from 870 to 1038. Following the extension of ITEC coverage to additional countries including the Central Asian Republics and Russia, the number of countries covered now number over 100. Special emphasis has been laid on training programmes, pilot projects, dep-

utation of experts, feasibility/consultancy service in the fields of agriculture, industry and railways. The Government also extends relief assistance, as and when decided to countries suffering from natural calamities.

The Government have also pursued trade and economic cooperation with developing countries in the context of fora or arrangements such as South Asian Association for Regional Cooperation (SAARC), G-77, Generalised System of Trade Preference (GSTP), Special Commonwealth African Assistance Plan (SCAAP), G-15, Colombo Plan, Africa Fund, Commonwealth, UN and its agencies and other appropriate international organisations.

A major initiative for South-South Cooperation was taken with the setting up of the 'Summit Level Group for South-South Consultation and Cooperation' the G-15 which has had three annual summits so far and the fourth is scheduled in New Delhi in 1994. The two-pronged strategy of the G-15 in concretising South-South Cooperation encompasses the execution of specific projects in critical areas as well as promoting interaction among the entrepreneurial community through the G-15 Business Forum. India is the coordinator for projects on Solar Energy Applications, Gene Banks, Vocational Training Centre for Africa and Computer Training Centre in India.

The Government also furthers economic cooperation with developing countries through exchanges of high level visits, signing of bilateral Economic and Technical Cooperation Agreements, facilitating exchanges of business delegations and the holding of Joint Business Council Meetings, joint ventures and financial arrangements necessary for export of Indian goods and technology. Government has been playing a specific role in promoting

cooperation in the sectors of agriculture, industry and railways in the context of its ITEC and other economic commercial and technical cooperation programmes.

[English]

Basic Amenities in Post Offices of Gujarat:

2753. SHRI N.J. RATHVA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of sub-post offices in Chhota Udaipur, Gujarat and the locations thereof;

(b) the number of post offices out of them where basic amenities such as water, electricity, etc. are not available;

(c) whether the Government have received representation for providing the basic amenities in these sub-post offices;

(d) if so, the details thereof; and

(e) the time by which these facilities are likely to be provided to all the sub-post offices?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) and (b). There are two sub-post offices in Chhota Udaipur, Gujarat, which are located at Navapura and Railway Station of Chhota Udaipur. Basic amenities are available at both the post offices.

(c) No Sir.

(d) and (e). Do not arise in view of (c) above.

Royalty Rates of Minerals

2754. SHRI VIJAY NAVAL PATIL: Will the Minister of MINES be pleased to state:

(a) whether the iron and manganese producing States are demanding revision of royalty rates of these minerals;

(b) if so, the reaction of the Government thereto; and the action proposed to be taken thereon; and

(c) the last revision done in royalty of these minerals?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c). Rates of royalty on minerals other than coal, lignite, sand for stowing and minor minerals were last revised on 17.2.1992. As per the provision of the Mines and Minerals (Regulation and Development) Act, 1957, the next revision in these rates can take place after a minimum period of 3 years.

HPTs/IPTs in Karnataka

2755. SHRIMATI CHANDRA PRABHAKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of High Power Transmitters, Low Power Transmitters and Doordarshan Kendras sanctioned during 1993-94 in Karnataka;

(b) the places where these facilities are likely to be set up in the State and the amount earmarked therefor for 1993-94;

(c) whether the Government have taken steps to get the required land and other infrastructural facilities from the Karnataka Government for the setting up of these

Kendras; and

(d) if so, the time by which these facilities are likely to be set up and commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Schemes for setting up of 6 Low Power TV Transmitters (LPTs), one each at Kumta, Bhatkal, Harpanahalli, Basava Kalyan, Sagar, Hungund, and a Very Low Power TV Transmitter (VLPT) at Sakleshpur have been approved under Annual Plan 1993-94. For this purpose, a Capital outlay of about Rs. 110 lakhs for each LPT and Rs. 77.65 lakhs for the VLPT has been earmarked in respect of the aforesaid projects.

(c) Yes, Sir. Action has already been initiated in this regard.

(d) The normal lead time for completion of the Low Power/Very Low Power Transmitter projects is about 2 years.

[*Translation*]

Post Offices in Hilly Areas of U.P.

2756. SHRI BRIJ BHUSHAN SHARAN SINGH:
SHRI SATYA DEO SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is shortage of post offices in the hilly areas of Uttar Pradesh;

(b) if so, whether the Government propose to open more post offices in the hilly areas of the State; and

(c) if so, the locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). Post offices are being progressively opened in hilly areas subject to justification as per relaxed norms prescribed for such areas and availability of resources. In 1993-94, 11 extra departmen-

tal branch post offices have already been opened and 2 more are proposed to be opened in the hilly areas of Uttar Pradesh.

(c) Details of post offices opened in 1993-94 are given in the attached statement.

STATEMENT**DETAILS OF POST OFFICES ALREADY OPENED IN THE HILLY AREAS OF
UTTAR PRADESH DURING 1993-94.**

<i>Sl.No.</i>	<i>Name of the District</i>	<i>Location where Extra Departmental Post Offices were opened</i>
1.	Pithorgarh	Samkot
2.	Pithorgarh	Duni
3.	Pithorgarh	Jamku
4.	Pithorgarh	Bagoti
5.	Almora	Syunani
6.	Almora	Chamotala
7.	Chamoli	Duwa
8.	Tehri	Falanda
9.	Tehri	Sunar-Gaon
10.	Tehri	Kurchola
11.	Tehri	SyurBagar

[English]

Fiscal Relief to Shipping Corporation

2757. SHRI SARAT PATTANAYAK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Indian Shipping Corporation has sought further fiscal relief;

(b) if so, whether any memorandum has been submitted by the Indian Ship Owners Association to the Union Government in this regard; and

(c) if so, the response of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Indian National Shipowner's Association has submitted a note which includes proposals relating to fiscal incentives for the development of Shipping Industry. These proposals are under examination.

Innovations in Processing of Passport Applications

2758. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the additional revenue earned by the Government since the enhancement of passport fee;

(b) the innovations introduced in processing of passports applications since the hike in passport fees; and

(c) the further steps proposed to be

taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) The information is being collected and will be laid on the Table of the House.

(b) and (c). Government have taken a number of steps to streamline the processing of passport applications. These include augmentation of staff strength; increase in the supply of passport booklets; introduction of an incentive scheme; upgradation of office facilities and a constant review of systems and procedures in order to increase productivity and reduce delay through appropriate measures as and when necessary.

Telephone Connections to Panchayats in Himachal Pradesh

2759. MAJOR D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide telephone connections to village panchayats in Himachal Pradesh during the current year; and

(b) if so, the details thereof, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). Yes Sir. A target of covering 250 Panchayat villages of Himachal Pradesh with telephone facility has been fixed during the year 1993-94. The details are given in the attached statement.

STATEMENT

Districtwise Details of Target For 1993-94 In Himachal Pradesh

Sl.No.	Name of District	Target For 1993-94.
1.	Bilaspur	26
2.	Hamirpur	10
3.	Una	14
4.	Kangra	37
5.	Chamba	13
6.	Shimla	32
7.	Kinnaur	06
8.	Mandi	43
9.	Kullu	19
10.	Solan	12
11.	Sirmour	38
12.	Lahaul Spiti	Nil
	Total	250

[*Translation*]

Road Tax Act

2760. DR. LAXMINARAYAN PANDEYA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Madhya Pradesh has sent any proposal to the Union Government for making amendment in the Road Tax Act, 1985; and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

[*English*]

Shallow Mining at K.G.F.

2761. SHRI K.H. MUNIYAPPA:
SHRI V. KRISHNA RAO:
SHRI K.G. SHIVAPPA:

Will the Minister of MINES be pleased to state:

(a) whether a mining expert body has represented to the Government for shallow mining at Kolar Gold Fields; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). No such representation has been made. However, a scheme for Development of shallow gold prospects at K.G.F. was sanctioned in the year 1991-92 and is under implementation.

Cargo Handling Systems

2762. SHRI GURUDAS KAMAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) Whether there is any proposal to set up new terminals and mechanical Cargo handling system in domestic ports;

(b) if so, whether offers have been received from foreign companies in this regard; and

(c) if so, the response of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir. It is proposed to develop a new coal handling terminal at Ennore near Madras and provide mechanical coal handling facilities at Paradip.

(b) Offers for consultancy for detailed engineering and supervision have been received by Madras and Paradip ports.

(c) Formal proposals from these ports for appointment of consultants have not yet been received.

[*Translation*]

News From Doordarshan Kendra Jaipur

2764. SHRI GUMAN MALLODHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan Kendra, Jaipur had broadcast false news about flushing out of terrorists from the Hazratbal Mosque in its evening news bulletin in second week of November;

(b) if so, whether any enquiry has since been made in this regard;

(c) if so, the outcome thereof and the action taken in this regard; and

(d) the steps proposed to be taken to check recurrence of such lapse in future?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO): (a) and (b). Yes, Sir.

(c) and (d). Inquiry revealed that the Kendra had based its story on agency report from PTI-Bhasha. Instructions have been reiterated for verification of such news reports before they are carried on Doordarshan.

[English]

Policy on Metro Channel

2765. SHRIMATI GEETA MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have evolved a clear-cut policy on the functioning of the Metro Channel of the Doordarshan;

(b) if so, the details thereof; and

(c) the steps taken to implement the same?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO): (a) to (c). The Government is undertaking a complete review of the satellite channels, include interim arrangements.

Indian Council of World Affairs

2766. SHRI SHANTARAM POTDUKHE: Will the minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have taken any steps to revamp and revitalise the functioning of Indian Council of World Affairs during the last two years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b). After extensive consultations the Government have decided to constitute a high-powered committee to oversee the affairs of the Indian Council of World Affairs in order to revamp and revitalise its functioning. However, as the Council is an autonomous body, the Government has no control over its affairs. Any such committee can only be established with its approval. Presently, the Government is trying to persuade the governing body of the Indian Council of the World Affairs to pass a resolution requesting the Government to set up this high-powered committee.

Road Between Bangalore and Nelamangala, Karnataka

2767. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the road between Bangalore and Nelamangala in Karnataka is accident prone;

(b) whether the work of doubling of this road has already been started;

(c) if so, the estimated cost thereof; and

(d) the time by which the work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) This section has already been widened to four-lane.

(c) and (d). Do not arise.

Power Sector in Kerala

2768. PROF. K.V. THOMAS:
SHRI THAYIL JOHN
ANJALOSE:

Will the Minister of POWER be pleased to state:

(a) whether the Union Government have enhanced the total outlay for power sector in Kerala for 1993-94; and

(b) if so, the details thereof indicating the schemes to be implemented for expansion and modernisation of power sector in the State during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V.RANGAYYA NAIDU): (a) No, Sir.

(b) No proposals have been received from the State Government of Kerala for expansion and modernisation of power projects during 1993-94.

Pre-screening of Telephone Bills

2769. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Madras Telephones

has recently introduced a system of pre-screening of bills under which if the bill of a subscriber is disproportionately high, it would be immediately scrutinized for any error, before being dispatched;

(b) whether similar system is proposed to be introduced at other places; and

(c) if so, when and the places selected for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir.

(b) and (c). Yes Sir. Instructions have been issued to all the units in Jan. '93 to check the clerical as well as technical accuracy of meter data in the bill before its dispatch. The system is under the process of implementation.

LPT at Mahe

2770. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a Low Power T.V. Transmitter in Mahe; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO): (a) No, Sir.

(b) Does not arise.

New Telecom Policy

2771. DR. GUNAVANT RAMBHAU SARODE: Will the Minister of COMMUNI-

CATIONS be pleased to state:

(a) whether the Government have finalised the new Telecom policy;

(b) if so, the main features thereof; and

(c) if not, the reasons for delay and the time by which it is likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c). The Telecom Policy has not been finalised yet as it has to take into account the views of various Ministries/ Departments of the Government of India and the Staff Unions and issues relating to Reorganisation of the Department. However, it is expected to be finalised shortly.

Manufacture of Air-to-air Missiles in Pakistan

2772. SHRI SANAT KUMAR MANDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has launched any programme to manufacture air-to-air missiles to be fixed on French Made Alouette helicopters; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b). Government have seen media reports to this effect. Government constantly monitor all developments having a bearing on India's security and take all necessary measures to safeguard it.

Indo-France Agreement for Exploration of Minerals

2773. SHRI S.B. SIDNAL: Will the Minister of MINES be pleased to state:

(a) whether India and France have reached an agreement for mineral exploration and development; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes, Sir. A protocol was signed between India and France on 27.7.93 at the end of the 7th Meeting of the Indo-French Working Group on Mineral Exploration and Development held in Delhi.

(b) The Protocol envisages assistance from France in the areas of copper, gold, lead and zinc exploration and development at selected sites; building up a data base management system for minerals, metals and their trade; building up data base for multi-metal exploration in some green stone belts of South India and in the natural hazards assessment. In addition to training of personnel and supply of equipments, the protocol also envisages possibilities of taking up joint venture projects and joint consultancy in India and France and also in third countries.

Power Generation in Andhra Pradesh

2774. DR. K.V.R. CHOWDARY: Will the Minister of POWER be pleased to state:

(a) the details of the amount provided by the Union Government for power generation in different energy sectors of Andhra Pradesh during 1993-94; and

(b) the proposed scheme for provision

of funds for the State for these projects during the remaining financial years of the Eighth Plan?

Pradesh for the Year 1993-94 is Rs. 550.03 crores. The approved outlay for the Eighth Plan for power sector in the State is Rs. 3040.62 crores.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The approved outlay for the Power Sector of Andhra

The following Power Projects are envisaged to yield benefits in the State of Andhra Pradesh in the 8th Plan:-

<i>Sr.No.</i>	<i>Project</i>	<i>Capacity</i>
1.	Penna Ahobilam HEP	20.00
2.	Upper Sileru HEP	120.00
3.	Guntur Canal HEP	8.60
4.	Srisailem LBPH HEP	300.00
5.	Royalaseema TPP (Muddanur)	420.00
6.	Vijayawada-III TPP	420.00
7.	Singur HEP	15.00

Diversion of National Highway-17

2775. SHRI MULLAPPALLY RAMCHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the union Government have received any proposal from the Government of Kerala for a diversion on National Highway 17 at Quilandy; and

(b) if so, the response of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISHTYLER): (a) and (b). Yes, Sir. However, the State Government was requested for a phased programme for im-

provement of the entire stretch of NH 17 in Kerala which is still awaited.

Rice Mills in Andhra Pradesh

2776. SHRI R. SURENDER REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any proposal to set up more rice mills in Andhra Pradesh;

(b) if so, the number of such proposals and locations identified therefor; and

(c) the time by which these rice mills are likely to be set up?

THE MINISTER OF STATE OF THE

MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) No, Sir. The Government does not have any proposal to set up rice mills.

(b) and (c). Do not arise.

Modernisation of G.S.I.

2777. SHRI MANORANJAN BHAKTA: Will the Minister of MINES be pleased to state:

(a) whether there is any proposal for modernisation and expansion of the Geological Survey of India; and

(b) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). Geological Survey of India (GSI) is continually modernising and upgrading its activities under Plan schemes. These include induction of sophisticated equipment and instruments and upgradation of expertise. Emphasis is also being laid on core activities like mineral exploration, seismotectonic studies, environmental impact analysis, marine and air-borne geophysical survey, specialised thematic studies, computerisation of geoscientific database, laboratory studies and training.

[*Translation*]

Post Offices in rented Buildings in Delhi

2778. SHRI HARI KEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices in Delhi Postal Circle functioning in rented houses;

(b) the number of post offices vacated from the rented houses during the last three years and the amount of compensation paid by the department to the house owners;

(c) whether any irregularity has been noticed in vacating the post offices in Patel Nagar;

(d) if so, the details thereof; and

(e) the action taken or proposed to be taken by the Government against persons found responsible therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). The total number of Post Offices in Delhi Postal Circle functioning in rented houses is 297. Twelve (12) Post Offices have been vacated from rented building during the last three years. Compensation amounting to Rs. 41,317.17 (Rs. forty one thousand, three hundred seventeen and paise seventeen only) was paid in one case only. The case is that of Patel Nagar where compensation was paid in compliance with High Court orders:

(c) No Sir.

(d) and (e). Question does not arise in view of (c) above.

[*English*]

Borrowing Powers of SEBs

2779. SHRI J. CHOKKA RAO: Will the Minister of POWER be pleased to state:

(a) the present borrowing powers of different State Electricity Boards; and

(b) the limit fixed by the Union Government on the borrowing powers of SEBs?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Under the provisions of Section 65 of Electricity (Supply) Act, 1948, the Board may from time to time, with the previous sanction of the State Govt. and subject to the provision of the Act, and to such conditions, as may be prescribed in that behalf, borrow any sum required for the purpose of the Act.

The maximum amount which the Board may at any time have on loan shall be ten crores of rupees, unless the State Government, with the approval of State Legislative Assembly, fixes a higher maximum amount.

The borrowing powers of different State Electricity Boards as per accounts of year 1991-92 is given below:-

	<i>Name of SEB</i>	<i>Rs. in crores</i>
1.	Andhra Pradesh	2600.00
2.	Bihar	N.A.
3.	Gujarat	2000.00
4.	Haryana	800.00
5.	Himachal Pradesh	N.A.
6.	Karnataka	600.00
7.	Kerala	500.00
8.	Madhya Pradesh	3500.00
9.	Maharashtra	3000.00
10.	Orissa	800.00
11.	Punjab	1000.00
12.	Rajasthan	1000.00
13.	Tamil Nadu	2400.00
14.	Uttar Pradesh	2500.00
15.	West Bengal	N.A.
16.	Assam	620.00
17.	Meghalaya	N.A.

Power Generation in N.E. States

2780. SHRI UDDHAB BARMAN:
SHRI DWARAKA NATH DAS:

Will the Minister of POWER be pleased to state:

(a) the total power generated in each State of the N.E. region, separately during each of the last three years and upto November 30 during 1993 against the installed capacity;

(b) the actual requirement of power in

the above States; and

(c) the steps taken or proposed to be taken by the Union Government to bridge the gap between requirement and production of power in the above States?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Details of power generated, along with generating capacity in each State of N.E. region from 1990-91 to 1993-94 (upto November, 1993) are given below:-

State	Gener- ating capa- city (MW)	1990-91	Gener- ating capa- city (MW)	1991-92	Gener- ating capa- city (MW)	1992-93	Gener- ating capa- city (MW)	1993-94 April- Nov. 93
Assam	514.5	1271	514.5	1083	514.5	1070	514	502
Meghalaya	275.2	1093	275.2	1244	335.2	1290	335.2	1185
Tripura	47	137	47.5	136	47.5	166	47.5	86
Manipur	105.0	473	105.0	544	105.0	545	105.0	431

Generation shown above includes Central Sector generation but does not include generation from small units which are not monitored by CEA.

(b) During April-November, 1993 the State-wise energy requirement in North-eastern region is given below:

April 1993-November 1993	
<i>Name of the state</i>	<i>Requirement (MU)</i>
Arunachal Pradesh	100.8
Assam	1613.7
Manipur	191.4
Meghalaya	185.4
Mizoram	75.8
Nagaland	99.0
Tripura	179.9
North-Eastern Region	2446.0

(c) It is proposed to add 1458.9 MW comprising 668.9 MW hydro and 790.0 MW thermal capacity in North-Eastern Region during the 8th Plan period. Various other measure being taken to improve the availability of power in the North Eastern region include expediting commissioning of new generating capacity, improving the performance of existing power stations, reduction in Transmission and Distribution losses, implementation of demand management and energy conservation measures etc.

Quarters For Staff of A.I.R., Vijayawada

2781. SHRI SHOBHANADREESWARA RAO VADDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have acquired necessary site for construction of residential quarters for the staff working in All India Radio Station at Vijayawada;

(b) if so, whether plans and proposals for construction of residential quarters at Vijayawada have been finalised; and

(c) if so, by when the work is likely to commence?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) Yes, Sir.

(b) and (c). Plans for constructing additional residential quarters at All India Radio, Vijayawada are under process.

Illegal Excavation and Smuggling of Precious Stone

2782. SHRI SRIBALLAV PANIGRAHI: Will the Minister of MINES be pleased to state:

(a) the number of cases of illegal excavation and smuggling of precious and semi precious stones which have come to the notice of the Union Government in the districts of Kalahandi, Sambhalpur and Bolangir of Orissa during the last three years; and

(b) the steps the Government have taken to contain such illegal excavation and smuggling activities?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Government of Orissa has informed that during last three years fourteen cases have been filed against 23 persons apprehended while smuggling out gem-bearing assorted stones.

(b) For checking the clandestine and illegal working of precious and semi-precious stones, the Government of Orissa have taken the following measures since 1990.

- (i) Potential gem bearing areas have been identified by a crash exploration programme. These areas are being leased out to Orissa Mining Corporation, a State Government Undertaking, for mining on its own or through joint ventures.
- (ii) Orissa Minerals (Prevention of Theft, smuggling and other Unlawful Activities) Act, 1990 has been enacted to deal with offenders engaged in illegal working;

trade, sale and possession of Gemstones.

(iii) Special Police Forces are deployed in the sensitive areas for conducting raids on suspected offenders or dealers.

(iv) District Level Co-ordination Committees comprising of the District Collector, local MP and MLAs, Superintendent of Police, District Forest Officer, Joint Director of Mines as members have been set up in Gemstone bearing districts for reviewing enforcement measures and coordinating action for preventing illegal excavation.

Expenditure on Information Wings in U.S.

2783. SHRI SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state the average annual expenditure of Political and Information wings of the Embassy of India in Washington and the Information Units in various Consulates in the U.S. put together?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): The average annual expenditure for the period 1990-93 of Political and information wings of the Embassy of India, Washington is:-

Political	Wing-Rs.294.28 (Lakhs)
Information	Wing-Rs.113.72 (Lakhs)

The average annual expenditure for the period 1990-93 of the information Units in the various Consulates in the U.S. is Rs. 39.66 (Lakhs).

ADB's Assistance for Power Projects

2784. SHRI LALIT ORAON: Will the Minister of POWER be pleased to state:

(a) whether Asian Development bank has given loan to some power projects in different States for improvement in the power supply system;

(b) if so, the details thereof and the amount of loan made available to each project; and

(c) the present status of these projects and the time by which the work to be done by this loan is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYANAIDU): (a) to (c). A loan of two hundred & fifty million U.S. dollars has been made available by the Asian Development Bank for the improvement in the Power System in the States of Karnataka, Maharashtra and Orissa.

The loan is available to the above power utilities for following categories of Projects:-

- (i) Renovation and Modernisation of power stations and environmental of improvements.
- (ii) Installation of capacitor for system loss reduction and improvement in Voltage Profiles.
- (iii) Urban Distribution, rehabilitation and reinforcement.
- (iv) Transmission reinforcement.

Bids for 29 Nos. out of 69 packages for Karnataka Electricity Board, 8 out of 58 packages for Maharashtra State Electricity Board and 28 out of 108 packages for Orissa

State Electricity Board have been opened on 31.10.1993.

Conference on Human Rights

2785. SHRI SHRAVANKUMAR PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have participated in the Conference on Human Rights convened by Switzerland and International Red Cross held in Geneva in September 1993:

(b) the issues discussed and the outcome of the conference; and

(c) the role played by the Government therein?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) Yes, Sir. The Government of India have participated in the International Conference for the Protection of War Victims, held in Geneva from 30 August -1 September, 1993, convened by the Government of Switzerland and the International Committee of the Red Cross (ICRC).

(b) The Conference discussed several relevant issue concerning protection of war victims.

Pursuant to the deliberations, the International Conference adopted by consensus a Declaration on September 1, 1993 dealing with:

- (1) Promotion of the Geneva Conference of 1949 and the Protocols thereto;
- (2) Dissemination of International Humanitarian law;

- (3) Promotion of respect for International Humanitarian Law;
- (4) Impartiality and neutrality of Humanitarian Assistance;
- (5) Punishment of grave breaches of International Humanitarian Law;
- (6) Promotion of respect for emblems of Red Cross and Red Crescent.

(c) The Indian delegation fully supported the objectives of the Declaration and during deliberations made an active and positive contribution towards the consensus achieved.

Merchant Navy Academy

2786. DR. KARTIKESWAR PATRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the name of the place where shore-based Merchant Navy Academy is proposed to be set up;

(b) the details of training courses proposed to be taken up by it, and the criteria to be adopted in the selection of candidates:

(c) whether there is any proposal to set up a Rating Training Institution in Orissa: and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) A shore based Merchant Navy Academy has been set up at Nerul, Karave in New Bombay.

(b) Training in this Academy for Navigation Cadets is imparted through 2 Year course who are selected on the basis of a competitive examination on an All-India

basis.

(c) and (d). A Rating Training Institution viz., Orissa Maritime Academy has already been set up in Bhubaneswar.

Ship Breaking Yard at Alang

2787. SHRI SHANKERSINH VAGHELA: Will the Minister of STEEL be pleased to state:

(a) whether the Ship Breaking Yard at Alang is proposed to be closed; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) It is reported by the Government of Gujarat that there is no proposal to close the ship breaking Yard at Alang.

(b) Does not arise.

[Translation]

Post Offices in U.P.

2788. DR. LAL BAHADUR RAWAL:
SHRI RAJENDRA
AGNIHOTRI:
SHRI RAJVEER SINGH:
SHRI BRIJ BHUSHAN
SHARAN SINGH:
SHRI SATYA DEO SINGH:
SHRI ASHT BHUJA PRASAD
SHUKAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices opened in Uttar Pradesh during 1992-93 and 1993-94, so far, district-wise and category-wise;

(b) whether the Government propose to open more new post offices in the State; and

(c) if so, the details with locations thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS (SHRI

SUKH RAM): (a) to (c). The number of post offices category-wise and district-wise opened in Uttar Pradesh during 1992-93 and 1993-94 is shown in the attached Statements I and II. In addition to the 72 post offices opened during the year 1993-94, another 34 post offices are proposed to be sanctioned during this year. Their locations have not yet been finalised.

STATEMENT-I

TOTAL NUMBER OF POST OFFICES CATEGORY-WISE AND DISTRICT-WISE OPENED IN U.P. CIRCLE DURING 1992-93

Sl.No.	Name of the District Branch Post Offices	Extra Departmental sub post offices	Departmental
1.	Bulandshahar	1	
2.	Aligarh		
3.	Mathura	2	
4.	Etawah		
5.	Allahabad	3	
6.	Ghazipur	6	
7.	Jaunpur	3	
8.	Pratapgarh	1	
9.	Varanasi	4	
10.	Almora	1	
11.	Barāilly	6	

Sl.No.	Name of the District Branch Post Offices	Extra Departmental sub post offices	Departmental
12.	Hardoi	1	
13.	Kheri	4	
14.	Moradabad	1	
15.	Nainital	1	
16.	Pithorgarh	1	
17.	Sahajahanpur	2	
18.	Bijnor	1	
19.	Dehradun	1	
20.	Ghaziabad	1	
21.	Meerut	2	
22.	Muzaffarnagar	2	
23.	Pauri	1	

<i>Sl.No.</i>	<i>Name of the District Branch Post Offices</i>	<i>Extra Departmental sub post offices</i>	<i>Departmental</i>
24.	Saharanpur	1	
25.	Tehri	3	
26.	Bahraich	2	
27.	Ballia	1	
28.	Basti	3	
29.	Deoria	3	
30.	Gonda	4	
31.	Gorakhpur	2	
32.	Mau		
33.	Sidharthnagar	1	
34.	Banda	1	

Sl.No. Name of the District Branch Post Offices	Extra Departmental/sub post offices	Departmental
35. Farukhabad	3	
36. Fatehpur	2	
37. Kanpur City	1	
38. Kanpur Dehat	2	
39. Unnao	2	
40. Barabanki	5	
41. Faizabad	6	
42. Lucknow	3	
43. Rai-bareilly	3	
44. Sitapur	3	
45. Sultanpur	3	
Total	100	11

STATEMENT-II

Total Number of Post Offices Category-Wise And District-Wise Opened in U.P.
Circle During 1993-94.

Sl.No.	Name of the District Branch Post Offices	Extra Departmental sub post offices	Departmental
1.	Agra	1	
2.	Aligarh	1	
3.	Mainpuri	1	
4.	Allahabad	4	
5.	Ghazipur	1	
6.	Jaunpur	3	
7.	Mirzapur	2	
8.	Pratapgarh	1	
9.	Almora	2	
10.	Bareilly	1	
11.	Badaun	1	

Sl.No.	Name of the District Branch Post Offices	Extra Departmental sub post offices	Departmental
12.	Kheri	4	
13.	Pithorgarh	4	
14.	Moradabad	2	
15.	Bijnor	2	
16.	Chraoli	1	
17.	Ghaziabad	3	
18.	Muzaffarnagar	1	
19.	Tehri	4	
20.	Azamgarh	1	
21.	Bahraich	2	
22.	Ballia	2	
23.	Basti	2	
24.	Deoria	1	

Sl.No.	Name of the District Branch Post Offices	Extra Departmental sub post offices	Departmental
25.	Gonda	1	
26.	Gorakhpur	2	
27.	Fatehpur	1	
28.	KanpurDehat	1	
29.	Kanpur City	2	
30.	Unnao	1	
31.	Barabanki	6	
32.	Faizabad	3	
33.	Lucknow	4	
34.	Rai-bareilly	1	
35.	Sitapur	2	
	Total	71	1

* Opened under Non-Plan.

[*English*]**Telephone Bills**

2789. DR. KRUPASINDHU BHOI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount of telephone bills outstanding against each State as on October, 1993;

(b) whether the telephone bills are mounting; and

(c) if so, the steps taken to realise the telephone bills?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c). The information has been called for from the units and the same will be placed on the Table of the House.

[*Translation*]**Air Station, Bhavnagar**

2790. SHRI CHHITUBHAI GAMIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a high power AIR Station at Bhavnagar in Gujarat and also to start Vividh Bharati Commercial service therefrom;

(b) if so, the details thereof and the allocation made therefor;

(c) the power of this Station; and

(d) if so, the details thereof and the time by which it is likely to be set up?

THE MINISTER OF STATE OF THE

MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO):

(a) No, Sir.

(b) to (d). Does not arise.

[*English*]**Economic Grouping of Indian Ocean Rim Countries**

2791. SHRI DHARMANNA MONDAYYA SADUL:

SHRI SANAT KUMAR MANDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the foreign Minister of South Africa during his visit to the country put forward any proposal for the creation of an economic grouping of Indian Ocean Rim countries; and

(b) if so, the salient features thereof and the response of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) and (b). South Africa's Foreign Minister Mr. R.F. Botha during his recent visit to New Delhi (November 21-22, 1993) expressed the view that countries of Indian Ocean including India, Pakistan, South Africa, the Gulf and East African States should explore possibilities of intensified economic cooperation.

Government of India is taking an active interest in this suggestion.

Licence Fee for Telephone Lines

2792. SHRI RAM NAIK: Will the Minis-

ter of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications (DOT) has decided to charge an annual licence fee from Mahanagar Telephone Nigam Limited (MTNL) for telephone lines;

(b) if so, the details thereof;

(c) the estimated amount of licence fee paid by the MTNL Bombay in this regard during 1992-93; and

(d) the steps taken/proposed to be taken by the Government to augment the development fund of MTNL, Bombay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). A token licence fee of Rs. 101/- p.a. is charged by DOT from MTNL comprising both Bombay and Delhi Units.

(c) Rs. 101/- was paid towards token licence fee for both Bombay and Delhi units of MTNL.

(d) Developmental activities of MTNL including MTNL Bombay are funded through following resources:-

- (i) Internal Resources.
- (ii) Extra budgetary resources such as bonds and loans etc.
- (iii) Lease financing.

Allocation of Amount From CRF

2793. SHRI BIR SINGH MAHATO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount of assistance given to West Bengal from the Central Road Fund during each of the last three years;

(b) the name of the National Highways for which the above assistance was given: and

(c) the name of projects that are likely to be undertaken in West Bengal during 1993-94 and financial assistance made available?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) the amount allocated to West Bengal under Central Road Fund during the last three years is as under:-

(Rs. in lakhs)	
Year	Allocation
1990-91	5.00
1991-92	34.00
1992-93	40.00

(b) The above allocations were meant for State roads and not for any National Highways in West Bengal.

(c) Proposals are awaited from State Government and financial assistance during 1993-94 will depend upon the accruals available and the budget allocation.

Construction of Roads

2794. SHRI S.M. LALJAN BASHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to build roads under the toll system;

(b) whether any proposals have been approved for construction of roads under this scheme in Andhra Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). No, Sir.

(c) Does not arise.

Construction of Bridges

2795. SHRI ANAND RATNA MAURYA: Will the Minister of SURFACE TRANSPORT be pleased to state the criteria laid down for providing financial assistance for the construction of bridges over National Highways?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Development and maintenance of National Highways including Bridges thereon are the responsibility of Central Government and are fully funded by them.

Sabotage at DVC

2796. SHRI SURENDRA PAL PATHAK:
SHRI R. SURENDER REDDY:

Will the Minister of POWER be pleased to state:

(a) whether there was an attempt to sabotage the Damodar Valley Corporation transmission system and blowing off transmission lines at Bokaro-Bahri Line during October, 1993;

(b) if so, the details thereof indicating

the nature of sabotage, areas affected, extent of damages and loss of power etc.;

(c) whether any enquiry has been conducted in this regard;

(d) if so, the findings thereof; and

(e) the measures taken to prevent sabotage at DVC tower in future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). A tower of the 132KV Bokaro Thermal Power Station Bahri transmission line of the Damodar valley Corporation (DVC) located at Village Rohania (Police Station Phari), District Hazaribagh, Bihar was damaged on 30.10.1993. Three legs of the tower were blasted and one partially cut resulting in dislocation of evacuation of power supply. Damage of tower/transmission line affected both generation loss, DVC has to bear rehabilitation cost of damaged towers/transmission line to revitalise its system.

(c) and (d). The matter is under enquiry/investigation by Police.

(e) First Information Report on the incident has been lodged by the DVC with the local Police Station. District Officials and higher law and order authorities have also been alerted by the DVC, so that recurrence of such acts could be avoided. A high level meeting at Dhanbad was convened by Secretary (Home), Government of Bihar on 3.11.1993 and it was decided that special security arrangements would be made and **DVC would bear the cost of Rs.1 lakh each for Dhanbad and Bokaro District for a month to enable the police authorities to undertake expensive patrolling along the DVC's transmission lines.**

Satellite Facility for Money Orders

2797. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to utilise satellite facilities for quick and effective delivery of money orders;

(b) if so, the details thereof;

(c) whether any priority will be given to remote and hilly areas in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). Yes, sir. The Department is planning to use satellite communication channel for the expeditious transmission of money order advises.

In the phase-I of the Electronic money transfer project, it is planned to install micro-earth stations in 75 Post Offices which will serve as receipt and dispatch centers for money orders. The locations are chosen in such a way as to give expeditious link to other post offices situated in far-flung and remote areas of the country.

(c) and (d). Yes, Sir. The 75 stations would cover remote and hilly areas also.

[*Translation*]

Telephone Connections in Bihar from M.Ps Quota

2798. SHRI SURYANARAYAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connec-

tions sanctioned and released category-wise in Bihar during the current year out of the quota fixed for the Members of Parliament as per their recommendations;

(b) the number of telephone connections yet to be released particularly in Begusarai district; and

(c) the time by which these are likely to be released?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Of the 595 telephone connections sanctioned, 463 connections have been released, all under N-OYT (Gen) Category.

(b) 132 telephone connections are yet to be released, out of which 8 telephone connections pertain to Begusarai District.

(c) Out of the 132 connections yet to be released, 61 parties have not registered for telephone connections. These will be released after registrations are made. The remaining 71 telephone connections which are pending due to non-feasibility will be released in 1994 as soon as they become feasible. 17 connections are likely to become feasible by March 1994.

[*English*]

Cooperation with China in Telecommunications

2799. SHRI V. SREENIVASA PRASAD:
SHRI G. DEVARAYA NAIK:
SHRI TARACHAND
KHANDELWAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a high level Chinese delegation visited India and held talks with Chairman, Telecom Commission on cooperation between the two countries in the field of telecommunications recently;

(b) if so, the details of the talks held and outcome thereof; and

(c) the follow up action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) Discussions were of general nature. Both sides expressed the need for closer cooperation between the two countries in the field of Telecom.

(c) India would participate in the Chinese Telecom Exhibition and send a trade delegation during 1994.

Reservation Policy

2800. SHRI PIUS TIRKEY:
SHRI LALIT ORAON:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of grievances submitted to MOST/IRCC by the SC/ST, IRCC Employees Welfare Associations;

(b) the action taken by IRCC/MOST in this regard;

(c) whether these grievances have been redressed;

(d) if not, the reasons therefor; and

(e) the number of SCs/STs employees

who were given benefit of reservation policy of the Government in Group A and B posts during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The grievances relate to filling up of backlog vacancies for SC/ST, service and promotion matters.

(b) to (d). Representations received in the Ministry are referred to IRCC for appropriate action in accordance with rules. While some of the grievances have been redressed by IRCC, others have been referred to a High Level Committee specifically constituted for the purpose.

(e) Five SC/ST employees were given benefit of reservation policy of the Government in Group A and B posts during the last three years.

[Translation]

Damage to the Telecom Equipments in Maharashtra

2801. SHRI MUMTAZANSARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of damage caused to Communications network in the recent massive earthquake in Maharashtra; and

(b) the steps taken by the Government to revive the damaged Communication lines in the State?

THE MINISTER OF STATE OF THE

MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a)

(i) Exchange Equipment/Telegraphs Equipment damages:- NIL

(ii) Damage to outdoor plant:-

	<i>Exchange</i>	<i>Equipped capacity</i>	<i>No. of Tele. lines affected</i>	<i>No. of Subs.App. damaged</i>
1.	Killari	240	97	97
2.	Ujani	88	5	5
3.	Jowali	88	30	30
4.	Makhani	88	12	12
5.	Lohora	88	12	12
6.	Yenagur	88	27	27

(iii) Damage to the building (Rented).

MARR to earthquake effected villages.

Severe cracks have developed to the exchange buildings (rented) at following places:-

(iii) The IMMARSAT terminals are installed at Killari and Latur.

1. Yenagur 2. Narangwadi 3. Ujani 4. Jewali 5. Lohara 6. Killari 7. Makhani 8. Latur.

(iv) STD facility commissioned at Killari and Omerga.

(v) The telephone lines and Subs. instrument restored and replaced as follows:

(b) (i) Killari and Makhani exchanges are shifted in instahut.

(a) Killari: 37 (b) Ujani: 4 (c) Jewali: 17

(d) Makhani: 7 (e) Lohara: 4 (f) Yenagur: 12

(ii) Communication provided through

STATEMENT-I*Details of Location of Telecom Centres Working at Present in Gujrat.*

Name of SSA	Location of Telecom Centre
Ahmedabad	1. Railwaypura (DTO)
	2. Sabena Apts.
	3. Doordarshan Colony
	4. Gandhinagar CTX Building
	5. Gandhinagar GIDC
Rajkot	6. Rajkot (C/O)
Surat	7. Surat (CTO)
Vadodra	8. Vadodra (CTO)
Nadiad	9. Urological Hospital, Nadiad
	10. Raja Shopping Centre, Kheda
	11. Kapadwanj

Name of SSA	Location of Telecom Centre
Bhavnagar	BhavnagarKharcate
Bhuj	BhujDTO
Mehsana	GandhidhamDTO
	MehsanaDTO
	UnjhaDTO
Jamnagar	DigvijayplotJamnagarDTO
Junagarh	JunagarhDTO
	PorbandarDTO
	VeravalDTO
Valsad	ValsadDTO
	NavsariDTO
	Bilmora DTO
	UmbergaonDTO

Name of SSA	Location of Telecom Centre
25.	Vapi DTO
26.	Opposite Nagarpalika Navsari
Bhrauch	Ankleshwar Inds. Assn.
28.	Amod
Godhra	Halol DTO
Surendernagar	Surendernagar DTO
Amerli	Amerli DTO

STATEMENT-II

DETAILS OF THE 12 TELECOM CENTRES PROPOSED TO BE OPENED IN GUJRAT DURING 1993-94.

Name of SSA	Location of Telecom Centre to be opened	Total
GM TD Ahmedabad	1. Dapunagar Area	
	2. Satellite Area	
	3. Patel Chambers,	
	Nehru Bridge	3
GM TD Nadiad	1. V. V. Nagar	
	2. Dakor	
	3. Camray	3
GM TD Vadodra	1. Vadodra	1
TDM Jamnagar	1. Jamkhambhalla	1
TDM Bhuj	1. Bhuj Exchange Building	
TDE Himatnagar	1. Himatnagar	
	2. Idar	
	3. Talod	3
	Total	12

*[English]***Telecom Centers in Gujarat**

2802. SHRI N.J. RATHVA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of existing telecom centers at present in Gujarat with their locations; and

(b) the details of such centers planned to be opened in the State during 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) 31 Telecom. Centers are existing at present in Gujarat. Details of their locations are given in the attached statement-I.

(b) Details of the Telecom. Centers proposed to be opened during 1993-94 are given in the attached statement-II.

Satellite Channels of Doordarshan

2803. SHRIMATI CHANDRA PRABHARS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government has announced to introduce five Satellite Channels of Doordarshan from 2nd October, 1993 without the use of dish antennas;

(b) if so, the details thereof and whether this assurance has been implemented throughout the country; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND

BROADCASTING (SHRI K.P. SINGHDEO):
(a) No, Sir.

(b) and (c). Do not arise.

Joint Ventures in Deep Sea Fishing

2804. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of joint ventures in deep sea fishing cleared on September, 1993;

(b) the number of applications for joint ventures in deep sea fishing sector pending at present including applications from Indian companies;

(c) the reasons for delay in clearing of these applications; and

(d) the time by which all the applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) The information is given in the attached statement.

(b) 6 applications for joint ventures in deep sea fishing are pending at present.

(c) The applications need to be evaluated by a number of appraising agencies from various angles like Policy and guidelines, foreign exchange inflow and outflow, profitability, environmental impact etc. Comments of these agencies are examined at various levels, after collecting additional information from the applicant, if necessary,

before a decision is taken at appropriate level. This process takes some time. Efforts are always made to expedite disposal of such applications.

(d) The pending applications are at various stages being processed and decisions would be taken at the earliest.

STATEMENT

Jt. Venture Proposals for Deep Sea Fishing Cleared Upto September, 1993.

<i>Sr.No.</i>	<i>Name of the Indian Company</i>	<i>No. of Vessels involved.</i>
1.	2.	3.
1.	M/s. Fishing Falcon Ltd., Hyderabad	2
2.	M/s. Oceania Merchandise Ltd., Hyderabad	3
3.	M/s. Target Marine & Engineers Ltd. New Delhi	2
4.	M/s. Leo Suizind Ltd., New Delhi	5
5.	M/s. Shivganga Fisheries Ltd., New Delhi	1
6.	M/s. New Era Agro-Chemical (I) Ltd. Madras	3
7.	M/s. Leela Sea Foods Pvt. Ltd. Viza	4
8.	M/s. Indfish Ltd. New Delhi	62
9.	M/s. Inko Fisheries Pvt. Ltd. Hyderabad	2
10.	M/s. Indamar Fisheries Pvt. Ltd. New Delhi	3
11.	M/s. Oriental High Sea Fisheries Ltd. Vizag	1
12.	M/s. Bouy-Dae (I) Fisheries Pvt. Ltd. N. D.	1
13.	M/s. Marine Resources International, N.D.	2
14.	M/s. Ron Maritime Ltd., Cochin	1
15.	M/s. Ting Tai India Ltd. Viza	2
16.	M/s. Sri Kumaran Fisheries Pvt. Ltd. Madras	4
17.	M/s. Fortune Oceanic Products Ltd. New Delhi	10
18.	M/s. Satyendra Agriculture Ltd. Hyderabad	1
19.	M/s. Greenwave Marine Harvest Ltd. Hyderabad	1
20.	M/s. Sarb Consultate Marine Products Pvt. Ltd. New Delhi	5

**Unutilised Land and Buildings of
BGML**

2805. SHRI K. H. MUNIYAPPA:
SHRI V. KRISHNA RAO:
SHRI K. G. SHIVAPPA:

Will the Minister of MINES be pleased to state:

(a) whether machinery worth millions of rupees, a vast area of land and a number of buildings owned by Bharat Gold Mines Limited (BGML) are lying unutilised for the last several years;

(b) if so, the details thereof and the reasons therefor;

(c) the total value of the above said properties;

(d) whether the Government have any plan to utilise those properties; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). At the end of March, 1993, Bharat Gold Mines Ltd. was holding equipments/machineries worth Rs. 9.73 lakhs in its Kolar Gold Field stores. The Company's operations have been declining and certain buildings have become surplus. Six industrial buildings and 378 workmen houses are also vacant at present. The company is also in possession of surplus land measuring about 8740 acres.

(c) The Company has not assessed the market value of land and buildings but as on 31.3.93, book value of land and buildings were Rs. 61.42 lakhs and Rs. 589.98 lakhs respectively.

(d) and (e). Bharat Gold Mines Ltd. has

been declared a sick company by the Board for Industrial and Financial Reconstruction (BIFR) under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985. B.I.F.R. has appointed Industrial Credit and Investment Corporation of India (ICICI) as an operating agency to examine the viability and prepare a scheme for revival/rehabilitation of the Company, which is also likely to cover utilisation of Company's surplus assets.

Letter Sorting Machine in Maharashtra

2806. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to State:

(a) whether Maharashtra Circle Postal Department is modernising itself and has introduced automatic letter sorting machines and multipurpose PC based counter machines to process mail speedily;

(b) whether the programme is likely to be implemented in phased manner; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) to (c). Yes sir. As part of the modernisation programme for post offices all over the country, the Department of Posts installed two letter sorting machines with 30 bar coding desks in Bombay in April 1993. During 1992-93, 90 multi purpose counters were ordered to be installed in various Post Offices in Maharashtra for booking of Registered letters, Book Packets, Insured letters, Value Payable articles, Speed Post, Money Orders and Parcels. During the financial year 1993-94 it is planned to install 90 more multi purpose counter machines in Maharashtra.

Cochin Port

2807. SHRI KODIKUNNIL SURESH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Cochin port is facing serious crisis;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken for the expansion and modernisation of the port?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir. The traffic handled by the port during past three years has been showing a rising trend.

(b) Does not arise.

(c) An outlay of Rs. 117 crores has been made during 8th Plan (1991-1997) for modernisation and expansion programmes of the Port.

Optic Fibre Network

2808. DR. GUNWANT RAMBHAU SARODE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to utilise the optic fibre network of the Railways and Communications network of various electricity boards to increase rural connections with a view to tap the immense potential in rural areas for telecom facility;

(b) if so, the details thereof;

(c) whether any proposal of joint-venture with a foreign company is under consideration of Government in this regard; and

(d) if so, the time by which the final decision is likely to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. Proposal has been received from Railways only which is under consideration.

(b) Optical fibre network in Nagpur-Durg, Nagpur-Itarsi, Nagpur-Bhusaval and Churchgate (Bombay)-Virar sections have been indicated by Railways in their proposal.

(c) and (d). Yes Sir. A joint venture for manufacture of optical cable has been approved by Ministry of Industry on the basis of recommendations by Department of Telecommunications.

Telephone Exchanges in Andhra Pradesh

2809. DR. K.V.R. CHOWDARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to expand and modernise the telephone exchanges in Andhra Pradesh with S.T.D facility; and

(b) if so, the steps taken or proposed to be taken in this regard, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir.

(b) The modernisation programme during the 8th Five Year Plan envisage:

1. Replacement of all MAX-III exchanges;

2. Replacement of all Line Finder Type MAX-II exchanges;
3. Replacement of all life expired telecommunication equipment most of electro-mechanical nature; and
4. Provision of STD to all exchanges.

Development plans for each of the districts in Andhra Pradesh are being drawn accordingly.

Privatisation of Haldia Port Operations

2810. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether foreign consultants appointed by the Overseas Economic Co-operation Fund of Japan and Asian Development Bank visited Haldia recently to explore the scope of privatisation of port operations;

(b) if so, the rationale behind the move of privatisation; and

(c) the stage at which the matter stands at present?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes Sir. The consultants visited Haldia as a follow up of a seminar held on privatisation possibilities in ports. Two officials from Overseas Economic Co-operation Fund of Japan visited Haldia Dock Complex to review status of 3 projects proposed to be financed earlier by OECF.

(c) No decisions has so far been taken in respect of Haldia.

Milk Food Production

2811. SHRI ANIL BASU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have allowed some foreign companies in the Sector of Milk Food Production; and

(b) the name of such companies, the products to be produced and investment made so far by these companies?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUNG GOGOI): (a) and (b). The investment by foreign companies and foreign collaboration is permissible in the sector of milk food production. Although, no proposal has been received from any foreign company in the sector of milk food production, two proposals of Indian companies for foreign financial and technology collaboration have been approved.

Multinational Companies

2812. SHRI MANORANJAN BHAKTA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether he has visited various countries recently;

(b) if so, the objectives thereof and the achievements made during these visits, country-wise;

(c) whether he held any discussions with multinational companies for their operation in Indian Exclusive Economic Zone; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to, (d). During the visit of the Hon.ble Minister for Food Processing Industries to United Kingdom and France during June 1993. He attended several meetings including those organised by Indian Missions and during the discussions with industrialists representing food industry, various aspects of our liberalised economic policies were reiterated. With a view to attract investment, Indian Liberalisation policies were explained and business delegations were invited in India. No separate discussions with the multinational companies for their operation in Indian Exclusive Economic Zone was held.

T.V. Serials Sanctioned Under Commissioned Category

2813. SHRI KASHIRAM RANA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan have allotted certain serials under commissioned category to some producers;

(b) if so, the details thereof indicating the names of such serials and amount of advances paid to the producers by the Government;

(c) whether there have been some cases of misappropriation of advances received by the producers for these serials;

(d) if so, the details thereof;

(e) whether some controversial serials have also been sanctioned in violation of procedures/rules;

(f) if so, the names of such serials and the reasons therefor;

(g) whether any inquiry has been conducted in regard to parts (c) and (e). above; and

(h) if so, the outcome thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Commissioning of T.V. serials is an ongoing process. Proposals are received and processed by various Doordarshan Kendras and also by the Directorate of Doordarshan.

(b) Such details are not kept centrally in a compiled form.

(c) No, Sir.

(d) Does not arise.

(e) No Sir.

(f) to (h). Do not arise.

Titles With Publication Division

2814. SHRI SYED SHAHABUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the titles of non-periodical publications presently in stock in the Publications Division with the date of Publication, the size of the edition, the number of copies sold and the number of copies in stock, language-wise;

(b) the expenditure on such publications during 1992-93 and the budget for 1993-94; and

(c) the number of titles published including new editions of old publications, during April-September 1993?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO):

(a) Publications Division is the largest publishing organisation of the Government and has published nearly 7,000 non-periodicals, inclusive of re-prints, since its inception. With the passage of time the record is weeded out and hence it is not practicable to give desired information relating to size of the edition, copies sold etc.

(b) Publications Division has incurred an expenditure to the tune of Rs. 207.07 lakhs during the year 1992-93 on all publications, including Journals. A budgetary provision of Rs. 208 lakhs has been made for the year 1993-94 for this purpose. The Division do not maintain separate accounts for non-periodical and periodical publications.

(c) 54 titles were reissued for publication during April-September, 1993.

Telephone Exchanges in Karnataka

2815. SHRI RAMACHANDRA VEERAPPA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of achievements in the development of Telecom Network in Karnataka during the last three years year-wise and also during the current year so far; and

(b) the names of telephone exchanges where STD facility has been provided so far and the name of exchanges where this facility is proposed to be provided during the remaining period of 1993-94 and also during 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Year-wise achievement is given below:

	DELS	Panchayat Phones
1990-91	32936	3373 (as on 31.3.91)
1991-92	42790	1068
1992-93	59413	1207
1993-94 (upto 10/93),	20773	538

(b) The information is being compiled. The same will be laid on the Table of the House as soon as it is available.

Khetri Copper Plant

2816. SHRI SIMON MARANDI: Will the Minister of MINES be pleased to state:

(a) whether the labourers working in

Khetri Copper Project have been agitating for the last one month;

(b) if so, the demands of the labourers and the reaction of the Government there to; and

(c) the steps proposed to be taken for effective working of the Khetri Copper Project?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c). Three unrecognised Trade Unions at Khetri Copper Complex (KCC) of Hindustan Copper Limited have been agitating mainly for payment of enhanced bonus to the employees. The company is not in a position to accede to the above demand due to acute financial crisis. The Company, in consultation with the recognised Trade Unions of all the Units, agreed to make payment of Rs 1600/- ex-gratia in lieu of bonus to all the employees who are covered under the payment of Bonus Act and Rs. 1500/- in the form of special incentive to all the employees below the Board level who are not covered under the Payment of Bonus Act. The Company has adopted various economy measures to reduce losses on account of steep fall in LME price of copper and other adverse circumstances.

Branch Post Offices at Dungure

2817. SHRI ARJUN CHARAN SETHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Branch Post Office at Dungure in Bhadrak Postal Division in Orissa Circle has been upgraded; and

(b) if not, the reasons therefor and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) A proposal for upgrading Dungure extra departmental branch post office has been recently received. Its upgradation will be ordered subject to fulfilment of departmental norms and availability of funds.

Indo-US Joint Venture

2818. PROF. SAVITHRI LAKSHMANAN: Will the Minister of STEEL be pleased to state:

(a) whether the Government have signed any Memorandum of Understanding recently for formation of joint venture company between India and United States; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). SAIL proposed to float a Joint Venture Company with M/s. USX Engineers & Consultant (UEC), a company incorporated in USA. A Memorandum of Understanding has been reached between SAIL and UEC for floating of a Joint Venture Company for carrying out Information Technology Services in India and abroad. The proposed Company will have an authorised share capital of Rs. 100 lakhs with proposed equity participation between SAIL and UEC in the ratio of 40:60.

Kashmir Issue and NPT

2819. SHRI PAWANKUMAR BANSAL: Will the minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is a move by Pakistan to link Kashmir problem with the issue of non-proliferation

(b) if so, whether this has the backing and support of the U.S.; and

(c) the response of the Government and the steps initiated to check and neutralise the U.S. pressure?

THE MINISTER OF STATE IN THE

MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L BHATIA): (a) and (b). Government have seen statements by Pakistani leaders to the effect that Pak nuclear programme was linked with the Kashmir issue. The US Administration have also expressed similar views.

(c) Government are of the view that non-proliferation does not lend itself to a regional solution but has global dimensions. This view has been conveyed to all concerned. Government have also had three rounds of bilateral discussions with the US Government on disarmament, non-proliferation and regional security with a view to enhancing understanding of each other's point of view on these issues.

Government have also conveyed to the US Government on several occasions and at various levels its commitment to resolve its differences with Pakistan bilaterally and peacefully through negotiations.

Modernisation of Bokaro Steel Plant

2820. SHRI GEORGE FERNANDES: Will the Minister of STEEL be pleased to state:

(a) whether there is any programme for modernisation of Bokaro Steel Plant;

(b) if so, the details thereof and the expenditure to be incurred thereon; and

(c) the companies/agencies entrusted with the job?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) Government have accorded approval to the Modernisation of Bokaro Steel

Plant (Stage I) at an estimated cost of Rs. 1625.79 crores in July 1993. The project is scheduled to be completed by July 1997.

The modernisation programme envisages:-

- (i) Reconstruction of existing Steel Melting Shop No.2 to increase the liquid steel Capacity from 1.84 million tones per annum to 2.25 million tones per annum;
- (ii) Installation of 2 Nos. double stand slab Casters;
- (iii) Partial upgradation of 2000 mm Hot Strip Mill; and
- (iv) Related service facilities.

(c) M/s. MECON are the consultants for the modernisation project. Steel Authority of India Limited have shortlisted parties as prime bidders for the global packages. orders are yet to be placed for the main packages.

Vapour Absorption Machines

2821. SHRI BIJOY KRISHNA HANDIQUE: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to introduce Vapour Absorption Machines (VAM) to be used in cooling systems in order to conserve power; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V RANGAYYA NAIDU): (a) and (b). Vapour Absorption System is an established and proven technology. There is no technological constraint in its adoption by the Indian

Industry and this technology can be used wherever justified on techno-economic consideration.

Post Offices

2822. SHRI PRABHU DAYAL KATHERIA: Will the Minister of COMMUNICATIONS be pleased to state the number of post offices functioning in the country at

present and the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): As on 31.3.93 there were 1,52,037 post offices functioning in the country including 27,692 sub post offices. Their details statewide, are given in the attached statement

STATEMENT

DETAILS OF POST OFFICES AND SUB POST OFFICES STATE-WISE/UNION TERRITORY-WISE AS ON 31.3.93.

Sl. No.	Name of State/Union Territory	Total No. of Post Offices	Total No. of Sub-Post Offices Including Extra Departmental Sub-Post Offices
1.	Andhra Pradesh	16212	2449
2.	Assam	3780	604
3.	Arunachal Pradesh	269	42
4.	Bihar	11701	1545
5.	Goa	244	103
6.	Gujarat	8884	1399
7.	Haryana	2565	456
8.	Himachal Pradesh	2633	453
9.	Jammu & Kashmir	1583	272
10.	Karnataka	9761	2045

Sl. No.	Name of State/Union Territory	Total No. of Post Offices	Total No. of Sub-Post Offices Including Extra Departmental Sub-Post Offices
11.	Kerala	4991	1959
12.	Madhya Pradesh	11174	1443
13.	Maharashtra	12161	2202
14.	Manipur	660	49
15.	Meghalaya	470	60
16.	Mizoram	362	42
17.	Nagaland	294	38
18.	Orissa	8026	1348
19.	Punjab	3830	802
20.	Rajasthan	10257	1477
21.	Sikkim	170	23
22.	Tamil Nadu	12085	3018

Sl. No.	Name of State/Union Territory	Total No. of Post Offices	Total No. of Sub-Post Offices Including Extra Departmental Sub-Post Offices
23.	Tripura	689	92
24.	Uttar Pradesh	19936	3273
25.	West Bengal	8446	1961
Union Territories:			
1.	Andaman & Nicobar	97	88
2.	Chandigarh	49	7
3.	Delhi	550	427
4.	Dadar & Nagar Haveli	34	2
5.	Daman & Diu	15	6
6.	Lakshadweep	10	9
7.	Pondicherry	99	3
Total		152037	27692

Talks of Kashmir Issue

2823. SHRI GEORGE FERNANDES:
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Netherlands held any talks on Kashmir issue with the Indian leaders during his recent visit to India; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b). The Kashmir issue was touched upon during the meetings of the Dutch Prime Minister with Indian leaders. The Dutch side indicated their view that the Kashmir issue was a political matter to be resolved bilaterally between India and Pakistan. They urged greater access for non Governmental human rights organisations to Kashmir. The Indian side explained the nature of the dialogue taking place between such organisations and the Indian Government on this question.

Mining Lease on Chrome

2824. DR. KARTIKESWAR PATRA:
Will the Minister of MINES be pleased to state:

(a) whether the Government have decided for equitable distribution of mining lease on chrome in different State particularly in Orissa;

(b) if so, the details thereof and the steps taken in this regard;

(c) the percentage of chrome reserve in Orissa as compared to other States;

(d) the incentives proposed to be given

for encouraging the chrome industry in Orissa; and

(e) the steps proposed to be taken to check the closure of industrial units in this sector in Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). No such general decision has been taken. However, while conveying Central Government's approval for one such proposal of renewal of mining lease of chromite pertaining to the State of Orissa, the State Government was asked to keep in view the installed capacity, average annual requirement vis-a-vis total requirement of ore taking into account the project life of 60 years. The State Government was also asked to look into proven deposits in the existing lease and give priority to those having leases containing lowest chromite ore deposits.

(c) The total recoverable reserves of Chromite in the country as on 1.4.1990 estimated at 88.35 million tonnes of which Orissa accounts for 86.39 million tonnes, which constitutes 97.78% of the recoverable reserves.

(d) and (e). The information is being collected and will be placed on the Table of the House.

[*Translation*]

Indian Embassy in South Africa

2825. SHRIMATI BHAVNACHIKHALIA:
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have since opened Indian Embassy in South Africa; and

(b) if so, the details thereof and the number of officers/employees working there at present?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No, Madam.

(b) Question does not arise.

[English]

Purchasing of Material in Orissa Telecom Circle

2826. SHRI ANADICHARAN DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any case of purchasing of materials at higher costs in Orissa Telecom Circle has been unearthed during the current Year;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government against persons found responsible therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir.

(b) Switch Board Cables, Joint protection Shells, and PVC insulated Twin GI Wire were purchased without following the laid down procedure.

(c) Disciplinary action has already been initiated against the officers involved.

Telephone Exchange in Maharashtra

2827. SHRIMATI SURYAKANTA

PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of exchanges proposed to be converted into electronic/automatic exchanges in Maharashtra during 1994-95; and

(b) the district-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) 205.

(b) Details are given in the attached statement.

STATEMENT

Number of Telephone Exchanges Proposed to be Converted in to Electronic Exchanges in Maharashtra During 1994-95

Ahmednagar	30
Akola	10
Amravati	4
Aurangabad	3
Beed	4
Bhandara	2
Buldhana	10
Chandrapur	4
Dhula	15
Jaigaon	20

Jalna	5	etc., especially in Madhya Pradesh;
Kolhapur	3	(b) if so, the details thereof and the total capital likely to be invested thereon; and
Latur	2	
Nanded	10	(c) the time by which the work is likely to be started?
Nasik	10	THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (c). Central Government does not directly set up food processing industries. Consequent upon delicensing of manufacture of milk products in July, 1991, several Industrial Entrepreneurs Memoranda have been filed for manufacture of various milk products. 10 such Industrial Entrepreneurs Memoranda indicate intentions to manufacture baby food in Madhya Pradesh at an estimated capital investment of Rs. 60 crores. Generally, implementation of projects take two to three years.
Osmanabad	1	
Parbhani	6	
Pune	20	
Ratnagiri	6	
Sangli	15	
Satara	1	
Sindhudurg	3	
Thane	4	Land Sinking
Wardha	4	2829. SHRI PRABHU DAYAL KATHERIA: Will the Minister of MINES be pleased to state:
Yeotmal	8	
M.T.N.L Bombay	5	(a) whether the land is sinking in various States, particularly in the hilly areas of the country;

[Translation]

Milk Plant in Madhya Pradesh

2828. SHRI VISHWESHWAR BHAGAT:
SHRI KHELAN RAM JANGDE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up a milk plant producing baby food

(b) if so, whether the Government have conducted any survey in this regard; and

(c) if so, the findings thereof and the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Isolated incidence of sinking of ground due to various causes are reported at a few localities from different

parts of the country especially in hilly terrains.

(b) and (c). Major landslides particularly in Himalaya are investigated by GSI and corrective measures for the same are recommended. GSI has prepared a landslide zonation map of the parts of north-western Himalaya. Further work is in progress.

[English]

Radiation in Geological Survey of India

2830. SHRI ANKUSHRAO RAOSAHEB TOPE: Will the Minister of MINES be pleased to state:

(a) whether low levels of radiation has been found recently in the geophysical Division of Geological Survey of India in Calcutta;

(b) whether any assessment has been made on the possible effects thereof;

(c) if so, the details thereof; and

(d) the steps being taken to prevent such occurrences?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Low levels radiation was found in some gravimeters at Central geophysics Division of Geological Survey of India at Calcutta.

(b) and (c). The Atomic Energy Regulatory Board who are investigating the matter have issued a press release on 6.11.1993 that the existing levels of radiation in the instrument are extremely low and that there is no cause for alarm or any danger of injury or health hazard to geological Survey of India workers or the public by use of the instruments.

(d) Pending the completion of investigation of Automatic Energy Regulatory Board, the gravimeters showing extremely low levels of radiation have been segregated and stored in a secluded and secured place.

11.19 hrs

The Lok Sabha then adjourned till Eleven of the clock on Tuesday, December 21, 1993/Agrahayana 30, 1915() Saka.